



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 30-04-2015

Thursday the 30th April 2015

CHIEF JUSTICE'S COURT single bench (AT 10:30 A.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CR. MISC./20180/2008 QUASHING	13 KHURSHID ALAM @ MD.NASIM SHAD vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR -1 Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN	Mr.J.S.PD.SINGH (APP) Mr.DR. MANOJ KUMAR Mr.BINOD KUMAR SINGH Mr.DR.MANOJ KUMAR Mr.ANIL KUMAR MISHRA Mr.JABEEN FATIMA (IN PERSON)	
<b>FOR DISMISSAL</b>					
1.	CR. MISC./42285/2012 QUASHING(420/403)- QSH COMPLAIN FOR C	6 OM PRAKASH GUPTA vs STATE OF BIHAR & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH Mr.MRITYUNJAY KUMAR Mr.MADHU Mr.RAJAN	Mr.DR.M.K.GAUTAM (APP)	
2.	CR. MISC./42390/2012 QUASHING(467,420,4 QSH F.I.R. FOR DIS	3 SUBODH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.MD.A.HAQUE SAHARA (APP)	
3.	CR. MISC./42510/2012 QUASHING(376,511,3 QSH S.T	3 ANIMA DEVI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.M.HAQUE(APP)	
4.	CR. MISC./42569/2012 QUASHING(323,326,5 QSH F.I.R. FOR OTH	3 DEVENDRA PRASAD RAI & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)	
5.	CR. MISC./42576/2012 QUASHING(125 CR.P. QUASHING	3 CHANDRA JHA @ CHANDAN KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.MD. HUSSAIN Mr.MD. NAUSHAD UZZOHA	Mr./SMT.NIRMALA KUMARI (APP) Mr.AMIT KUMAR ANAND	
6.	CR. MISC./42612/2012 QUASHING(420/336/3 QSH F.I.R. FOR DIR	3 DR. DAROGA PRASAD SINGH @ DR. D.P. SINGH vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR (APP)	
<b>FOR ADMISSION</b>					
1.	CR. MISC./36655/2012 QUASHING(498(A))-I QUASHING	9 LALAN PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SHEO KUMAR PRASAD	Mr.K.SHANKAR(APP)	
2.	CR. MISC./36660/2012 QUASHING(302,307,3 QSH S.T	12 ASHRANAND YADAV @ RAMASHRAY SINGH vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.PANKAJ KUMAR JHA Mr.VINOD KUMAR	Mr.MANOJ KUMAR 1 (APP) Mr.SADA NAND RAY	
3.	CR. MISC./36668/2012 QUASHING(385,120B, QSH F.I.R. FOR DIR	11 DR. DIBYENDU MAZUMDER vs STATE OF BIHAR & ANR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.DINESH SINGH (APP) Mr.SARVA DEO SINGH	
4.	CR. MISC./36672/2012 QUASHING(498A,323, QUASHING	7 DEVENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.AJAY KUMAR Mr.UPENDRA PRASAD SINGH	Mr.RITA VERMA (APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR	
5.	CR. MISC./36693/2012 QUASHING(420,138 N QSH F.I.R. FOR CON	8 DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.ASHOK KUMAR SINGH 1(APP) Mr.ARVIND KUMAR	
6.	CR. MISC./36733/2012 QUASHING(304B,201, QSH F.I.R. FOR DIR	5 ASHOK MANDAL & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.AMIT KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUDHARY	Mr.KANHAIYA KISHORE (APP)	
7.	CR. MISC./36857/2012 QUASHING(420/467/4 QSH F.I.R. FOR CON	7 RAJENDA PRASAD BISWAS @ RAJENDA BISWAS vs THE STATE OF BIHAR	Mr.NADIMUL HASAN	Mr.JAGDHAR PRASAD (APP)	
8.	CR. MISC./37920/2013 QUASHING(467/420/4 QSH F.I.R. FOR CON	9 RAJ KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.B.N.PANDEY (APP)	
9.	CR. MISC./36903/2012 QUASHING(379)-IPC QUASHING	12 LEELADHAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.DR.INDIWAR KUMARI(APP)	

<b>PATNA HIGH COURT</b>	<b>160</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Hon'ble The Chief Justice	
-------------------------	------------	--	--

10.	CR. MISC./36933/2012 QUASHING(144,145 C QUASHING	7 KUMAR RAKESH RANJAN @ MADHUKAR vs THE STATE OF BIHAR, THROUGH THE ANCHAL ADHIKARI, CHANDAN, BANKA	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RANA RANDHIR SINGH(APP)
11.	CR. MISC./37032/2012 QUASHING(363,365,3 QSH F.I.R. FOR DIR	6 JAGDISH NARAYAN & ORS. vs THE STATE OF BIHAR & ORS	Ms.SHRUTI SINHA	Mr.MANOJ KUMAR(APP)
12.	CR. MISC./37081/2012 QUASHING(302,447,3 QSH F.I.R. FOR CON	9 HRIDAY RAI & ANR. vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.ANZARUL HAQUE SAHARA(APP)
13.	CR. MISC./37107/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	8 YOGENDRA JHA vs THE STATE OF BIHAR	Mr.SATISH KUMAR Mr.ANANT KISHOR LAL DAS	Mr.SAHEEN BEGUM (APP)
14.	CR. MISC./41740/2012 QUASHING(420)-IPC QSH COMPLAIN. FOR	4 KIRAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SURESH PD.SINGH(APP)
15.	CR. MISC./41953/2012 QUASHING(135 ELECT QSH F.I.R. FOR CON	3 SURENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR	Mr.BINOD KUMAR (APP)
16.	CR. MISC./42296/2012 QUASHING(307/435/4 QSH F.I.R. FOR CON	3 PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.DURGESH KUMAR	Mr.A.M.P.MEHTA (APP)
17.	CR. MISC./42299/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	3 MD. TAJ QUESER @ TAJ QUESER & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.SHANKAR KUMAR	Mr.RAM SUMIRAN RAI (APP)
18.	CR. MISC./42619/2012 QUASHING(427/430/4 QUASHING	2 SUDHAKAR JHA vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA	Mr.SATYANAND SHUKLA (APP)
19.	CR. MISC./42625/2012 QUASHING(302/34)-I QUASHING	2 YOGENDRA PANDEY vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, & ORS.	Mr.PRABHAT RANJAN SINGH	Mr.S.D.SINGH YADAV (APP)
20.	CR. MISC./42653/2012 QUASHING(406/420)-QSH COMPLAIN FOR C	2 KRISHNANANDAN KUMAR @ KRISHNA NANDAN KUMAR vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH Mr.DAYA SHANKAR PD. SHARMA	Mr.SATYANAND SHUKLA (APP)
21.	CR. MISC./42678/2012 QUASHING(467,304/3 QSH F.I.R. FOR CON	2 BACHCHA PRASAD CHAUHAN vs THE STATE OF BIHAR	Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH	Mr.C.SEN PD. SINGH (APP)
22.	CR. MISC./42685/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 UPENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.AMIR ALAM	Mr.AKSHAY LAL PANDIT (APP) Mr.KUMAR PRAVEEN
23.	CR. MISC./42686/2012 QUASHING(302,201,1 QSH S.T	2 MITHILESH KUMAR @ MITHILESH KUMAR NIRALA vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.UMESH LAL VERMA(APP)
24.	CR. MISC./42688/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2 MD. HASIB & ORS. vs STATE OF BIHAR & ANR	Mr.MD. QUMRUL HODA	Mr.YOGENDRA KR.SINGH (APP)
25.	CR. MISC./42691/2012 QUASHING(307,436,3 QSH S.T	2 SIYA LAL RAI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SATYAVRAT VERMA(APP)
26.	CR. MISC./42692/2012 QUASHING(420/120B) QSH COMPLAIN FOR C	2 SHASHI BHUSHAN SINGH @ SHASHI BHUSAN vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.TARKESHWAR NATH THAKUR (APP)
27.	CR. MISC./42696/2012 QUASHING(420,406,1 QSH F.I.R. FOR DIR	2 THE DIRECTION IN CHIEF OF MUSKAN PARIYOJNA NAMELY RUDRA DEO @ RUDRA DEO NARAYAN vs THE STATE OF BIHAR	Mr.MRINAL KUMAR	Mr.ASHA KUMARI (APP)
28.	CR. MISC./42697/2012 QUASHING(22A MINIM QSH COMPLAIN FOR C	2 SHANKAR MOTORS PVT. LTD. vs THE STATE OF BIHAR	Mr.JITENDRA PRASAD SINGH	Mr.SURESH PD.SINGH(APP)
29.	CR. MISC./42709/2012 QUASHING(467,420,4 QSH COMPLAIN FOR C	10 BASUDEO YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.ANIL KUMAR SINGH 1 (APP)
30.	CR. MISC./42714/2012 QUASHING(302,380/3 QSH F.I.R. FOR OTH	2 ANAR DEVI vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.MAYANAND JHA (APP)
31.	CR. MISC./42717/2012 QUASHING(227 CR.P. QSH S.T	2 PAWAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAMBHU NATH	Mr.SATYENDRA NR.SINGH (APP)
32.	CR. MISC./42722/2012 QUASHING(13 P/C AC QUASHING	2 RAM PRIT RAI vs THE STATE OF BIHAR	Mr.VIKASH KUMAR	Mr.ANIL PD. SINGH (APP)
33.	CR. MISC./42729/2012 QUASHING(406,420)-QSH COMPLAIN FOR C	2 ABU QUASHER @ MD. ABU QUAISHER @ ABU QUAISHER vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.MD. WALIUR RAHMAN	Mr.RAJENDRA PD. NAT (APP)
34.	CR. MISC./42731/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2 FAKANI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.RAM BACHAN SINGH (APP)
35.	CR. MISC./42733/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	2 MANOJ KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY	Mr./SMT.SUCHETA YADAV (APP)
36.	CR. MISC./42735/2012 QUASHING(498A,494, QSH COMPLAIN FOR O	5 MITHILESH PRASAD @ MITHILESH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.RAJ BALLABH SINGH (APP) Mr.MADHU PRASUN
37.	CR. MISC./42737/2012 QUASHING(304B,201, QSH F.I.R. FOR DIR	2 PANCHAM SINGH & ORS. vs THE STATE OF BIHAR	Mr.AHTASHAM ALI KHAN	Mr.NAWAL KISHORE (APP)
38.	CR. MISC./42741/2012 QUASHING(498A,323, QUASHING	2 GAURI SHANKAR TIWARI & ORS vs STATE OF BIHAR & ANR	Mrs.MADHURI LATA Mr.MANISH KUMAR	Mr.ADITYA NR.SINGH 1 (APP)

PATNA HIGH COURT		161	Thursday 30 <sup>th</sup> April, 2015		
Hon'ble The Chief Justice					
39.	CR. MISC./42743/2012 QUASHING(302,307,1 QSH F.I.R. FOR DIS	2	DHOBI YADAV & ORS vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.GANESH PD. SINGH (APP)
40.	CR. MISC./42746/2012 QUASHING(447,323,3 QSH F.I.R. FOR OTH	2	RAJIV KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BIJAY KUMAR PANDEY Mr.MUKESH KUMAR	Mr.RAM BACHAN SINGH (APP)
41.	CR. MISC./42748/2012 QUASHING(205 CR.P. QSH COMPLAIN FOR O	2	BINOD KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SHAIENDRA KR. SINGH (APP)
42.	CR. MISC./42750/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2	SRI KALAYAN SUNDER BOSE & ORS. vs THE STATE OF BIHAR & ORS	Mr.SHOLA SANDHWAR Mr.SUBODH KUMAR GOSWAMI	Mr.BINOD KUMAR (APP)
43.	CR. MISC./42752/2012 QUASHING(467,468,4 QSH F.I.R. FOR OTH	2	SHEOJEE TIWARY @ SHIVJEE TIWARY vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.DR.RABINDRA KUMAR (APP)
44.	CR. MISC./42754/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	VINAY KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.KUMAR ALOK Mr.SUSHMA KUMARI	Mr.TAPESHWAR SHARMA (APP)
45.	CR. MISC./42755/2012 QUASHING(406,409,4 QUASHING	2	HABIBUR RAHMAN vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF FINANCE GOVT. OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MAYANAND JHA(APP)
46.	CR. MISC./42766/2012 QUASHING(227 CR.P. QSH S.T	2	MAHESH PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH	Mr.H.A.KHAN(APP)
47.	CR. MISC./42769/2012 QUASHING(323,417,5 QSH COMPLAIN FOR C	2	SURENDRA KUMAR @ MUNNA & ANR vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR Mr.MRITYUNJAY KUMAR	Mr.MEENA SINGH(APP)
48.	CR. MISC./42775/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2	RAMESHWAR SINGH & ORS. vs STATE OF BIHAR & ANR	Smt.USHA KUMARI SINGH Mr.JITENDRA KUMAR ROY-1	Mr.TAPESHWAR SHARMA (APP)
49.	CR. MISC./42778/2012 QUASHING(379/420/1 QSH F.I.R. FOR CON	2	DIP KUMAR @ DIPAK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.MANOJ KUMAR (APP)
50.	CR. MISC./42782/2012 QUASHING(366A,34)- QSH S.T	2	BISHWAJEET KUMAR vs STATE OF BIHAR & ANR	Mr.KAMAL KUMAR SINHA	Mr.RAJ KISHORE SINGH(APP) Mr.ANIL KR SINGH NO. 6
51.	CR. MISC./42821/2012 QUASHING(498A/323/ QSH COMPLAIN FOR C	5	SUSHIL KUMAR vs STATE OF BIHAR & ANR	Mr.SHAIENDRA KUMAR SINGH	Mr.MD.ANSARAUL HAQUE (APP) Mr.SANJIV KUMAR Mr.MOHAMMED ABU HAIDAR
52.	CR. MISC./42840/2012 QUASHING(188)-IPC QSH F.I.R. FOR OTH	2	NARAD SINGH vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.MANOJ KUMAR(APP)
53.	CR. MISC./42854/2012 QUASHING(323,504,3 QSH COMPLAIN FOR C	2	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR Mr.RAJAN GHOSHRAVE	Mr.M.K.NIRALA(APP)
54.	CR. MISC./42855/2012 QUASHING(467,468,4 QSH F.I.R. FOR CON	2	BIDHANAND SUKLA & ORS. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.S.M.RAHMAN (APP)
55.	CR. MISC./42864/2012 QUASHING(302,34)-I QSH F.I.R. FOR CON	2	SIYA RAM SAO & ANR vs STATE OF BIHAR & ANR	Mr.JAY KUMAR	Mr.UPENDRA KUMAR(APP)
56.	CR. MISC./42866/2012 QUASHING(304)-IPC QUASHING	2	SITA RAM PRASAD SINGH @ SITA RAM SINGH vs THE STATE OF BIHAR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.A.A.KHAN(APP)
57.	CR. MISC./42867/2012 QUASHING(302,323,1 QSH S.T	2	JAGMOHAN RAM vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR(APP)
58.	CR. MISC./42929/2012 QUASHING(467/420/4 QSH COMPLAIN FOR C	2	SANJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA	Mr.J.UPADHYAY (APP)
59.	CR. MISC./42930/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	2	NEERAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BHARAT LAL	Mr.B.N.PANDEY A(PP)
60.	CR. MISC./42933/2012 QUASHING(447/379)- QUASHING	2	SHEOJI KUNWAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH Mr.KRISHNA BALLABHA SHARMA	Mr.MAYANAND JHA (APP)
61.	CR. MISC./42934/2012 QUASHING(307/379/4 QSH F.I.R. FOR CON	2	MANOJ RAI & ORS. vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.VIVEKA NAND SINGH	Mr.SHAIENDRA KUMAR-1 (APP)
62.	CR. MISC./43001/2012 QUASHING(420,406,3 QSH COMPLAIN FOR C	2	CHETAN SINHA @ CHETAN KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr./SMT.SHARDANAND JHA (APP)
63.	CR. MISC./43018/2012 QUASHING(406,420,1 QSH COMPLAIN. FOR	2	NARENDRA KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH	Mr.M.HAQUE(APP)
64.	CR. MISC./43028/2012 QUASHING(498A,323, QSH F.I.R. FOR OTH	2	RAJENDRA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.J.N.THAKUR (APP)
65.	CR. MISC./43043/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	2	GORAKH NATH UPADHYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.ANIL KUMAR SINGH(APP)
66.	CR. MISC./43081/2012 QUASHING(448,380,3 QSH COMPLAIN FOR C	2	FUKAN PANDIT @ SIDDHNATH PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.RANA RANVIJAY PRATAP Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.C.JAWAHAR (APP)

<b>PATNA HIGH COURT</b>	<b>162</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Hon'ble The Chief Justice	
-------------------------	------------	--	--

67.	CR. MISC./43084/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	2	NEEBU LAL PRASAD vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.IFTEKHAR MAHMOOD (APP)
68.	CR. MISC./43109/2012 QUASHING(394)-IPC QSH COMPLAIN FOR O IN (CR. WJC/931/2012)	1	MD. JAWAID MANZOOR vs STATE OF BIHAR & ANR	Mr.SAURABH KUMAR Mr.SAURABH KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.GAUTAM BOSE-AAG8
69.	CR. MISC./43116/2012 QUASHING(420,468,4 QSH F.I.R. FOR CON	2	GOVIND KUMAR @ GOVIND JHA vs THE STATE OF BIHAR	Mr.RAM JANAM MAHARAJ	Mr.BHARAT BHUSHAN(APP)
70.	CR. MISC./43120/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	BACHCHA PRASAD vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA	Mr.SHAKIR AHMAD (APP)
71.	CR. MISC./43122/2012 QUASHING(379,427,3 QSH COMPLAIN FOR C	2	RAVI KUMAR AVINASH vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR	Mr.ABHAY KUMAR 1 (APP)
72.	CR. MISC./43125/2012 QUASHING(406,420,1 QSH F.I.R. FOR CON	2	KHIRO DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN SINGH	Mr.BHARAT BHUSHAN(APP)
73.	CR. MISC./43127/2012 QUASHING(465,468,1 QSH COMPLAIN. FOR	2	RAJENDRA PRASAD vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.VIJAY KUMAR Mr.GIRISH CHANDRA Mr.RAJKUMAR RAJESH	Mr.PRANAV KUMAR(APP)
74.	CR. MISC./43131/2012 QUASHING(420,406,1 QUASHING	2	VIJAY KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.ASHWINI KUMAR GUPTA Mr.BAIDYA NATH THAKUR	Mr.IFTEKHAR MAHMOOD (APP)
75.	CR. MISC./43137/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.DR.M.K.GAUTAM(APP)
76.	CR. MISC./43140/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	GANGA PRASAD vs STATE OF BIHAR & ANR	Mr.SUDARSHAN SHARMA	Mr.ASHRAF ANSARI (APP)

.....

**Thursday the 30th April 2015**  
**SESSION'S COURT (AT 10:30 A.M.)**  
**Mr. Justice Iqbal Ahmed Ansari**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./50783/2014 A.BAIL	3 KISHORE SAO & ORS vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.BINOD KUMAR	Mr.A.DAYAL(APP)
2.	CR. MISC./50787/2014 with A.BAIL	3 DEO LOCHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.SANJAY KUMAR PANDEY(APP)
3.	CR. MISC./51658/2014 with A.BAIL	3 KUMARI PRIYANKA & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.DR.INDIWAR KUMARI(APP)
4.	CR. MISC./5720/2015 with A.BAIL	1 CHANDRA DEO RAM @ CHANDEO RAM vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.P.K.CHAURASIA(APP)
5.	CR. MISC./6596/2015 A.BAIL	1 SHRI NIWAS RAM vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Smt.ANITA KUMARI SINGH	Smt.RAJENDRA NATH JHA(APP)
6.	CR. MISC./50793/2014 A.BAIL	3 RINA DEVI & ANR vs THE STATE OF BIHAR	Mr.BRIJ MOHAN KUMAR	Mr.R.P.S.SINGH (APP)
7.	CR. MISC./50796/2014 A.BAIL	3 GEETA SINHA vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.T.N.THAKUR(APP)
8.	CR. MISC./50799/2014 A.BAIL	3 MUKESH YADAV @ MUKESH GOPE @ MUKESH RAUSHAN vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.NAZIR ANSARI(APP)
9.	CR. MISC./50802/2014 A.BAIL	3 AMRENDRA KUMAR vs THE STATE OF BIHAR	Mr.VIVEK ANAND KUMAR Mr.DURGA NAND JHA Mr.USHA KIRAN HAZARI	Mr.A.L.PANDIT(APP)
10.	CR. MISC./50812/2014 A.BAIL	3 KODAI RAI @ YADO RAI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JITENDRA KUMAR SINGH 1 (APP)
11.	CR. MISC./50814/2014 A.BAIL	1 SRI DHANANJAY KUMAR vs THE STATE OF BIHAR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.BINOD KUMAR 2 (APP) Mr.MANOJ KUMAR PANDEY
12.	CR. MISC./50832/2014 A.BAIL	3 PANCHDEO SINGH vs THE STATE OF BIHAR	Mr.YOGENDRA PRASAD SINHA	Mr.MANOJ KUMAR (APP)
13.	CR. MISC./50840/2014 A.BAIL	1 INDAR YADAV vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.BINOD KUMAR (APP)
14.	CR. MISC./50849/2014 A.BAIL	1 MUKESH YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.MD.ANSARUL HAQUE(APP)
15.	CR. MISC./50852/2014 A.BAIL	1 SANTOSH RAI vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.DR.INDIWAR KUMARI(APP)
16.	CR. MISC./50858/2014 A.BAIL	3 PAWAN SINGH vs THE STATE OF BIHAR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.NARSING TANTI(APP)
17.	CR. MISC./50859/2014 A.BAIL	3 MUKESH SINGH vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	Mr.R.P.S.SINGH(APP) Mr.VINAY KIRTI SINGH
18.	CR. MISC./50861/2014 A.BAIL	3 SITA DEVI vs THE STATE OF BIHAR	Mr.NALIN KUMAR	Mr.MUSTAQA ALAM(APP)
19.	CR. MISC./50862/2014 A.BAIL	3 NAZIM SAH vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA	Mr.RAM CHANDRA SNGH(APP)
20.	CR. MISC./50894/2014 A.BAIL	3 JYOTI RANI vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.UPENDRA KUMAR(APP)
21.	CR. MISC./50898/2014 A.BAIL	3 SHYAM NANDAN SHARMA vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)
22.	CR. MISC./50899/2014 A.BAIL	1 MD. QAMAR ALAM TAMANNA vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.SHANTANU KUMAR (APP)
23.	CR. MISC./50908/2014 A.BAIL	1 BILAKSHNA YADAV & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.T.N.THAKUR (APP)
24.	CR. MISC./50910/2014 A.BAIL	1 SAIYAD MD. SULTAN AHMAD & ORS vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.S.D.SINGH YADAV(APP)
25.	CR. MISC./50915/2014 A.BAIL	1 MD. ILIYAS ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.MADAN KUMAR(APP)
26.	CR. MISC./50919/2014 A.BAIL	1 FATTE ALAM MIAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.BINOD KUMAR(APP)
27.	CR. MISC./50920/2014 A.BAIL	1 RISHU PANDEY vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.AKBAR ALI(APP)
28.	CR. MISC./50921/2014 A.BAIL	1 GANESH SAH @ GANESH SAW vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.DR. INDIWAR KUMARI(APP)
29.	CR. MISC./50923/2014 A.BAIL	1 NARAYAN SOMESHWAR & ANR vs THE STATE OF BIHAR	Mr.NILANJAN CHATTERJEE	Mr.RAJIV NAYAN(APP)
30.	CR. MISC./50924/2014 A.BAIL	1 MEENA DEVI & ANR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.HARENDRA PRASAD	Mr.ANURADHA SINGH(APP)
31.	CR. MISC./50925/2014 A.BAIL	1 MUMTAJ NUT & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.P.N.PANDIT(APP)
32.	CR. MISC./50928/2014 A.BAIL	1 CHANDAN RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.NAND KISHOR PD.(APP) Mr.MILIND KUMAR MISHRA Mr.SANJAY KUMAR PANDEY NO-5
33.	CR. MISC./50929/2014 A.BAIL	1 PINKU SHARMA & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.M.RAB(APP)
34.	CR. MISC./50932/2014 A.BAIL	1 MOHNISH KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.UMESH KUMAR SINGH Mr.RANJEET KUMAR	Mr.P.K.CHOURSIYA(APP)

<b>PATNA HIGH COURT</b>	<b>164</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice Iqbal Ahmed Ansari	

35.	CR. MISC./50933/2014 A.BAIL	1	SANJIT RANJAN vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.MUKESH KUMAR SINGH(APP)
36.	CR. MISC./50935/2014 A.BAIL	1	SHAHNAWAZ @ AFROZ vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SHAIENDRA KUMAR SINGH(APP)
37.	CR. MISC./50936/2014 A.BAIL	1	RAKESH KUMAR SAHU @ RAKESH KUMAR SAH vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.L.K.SHARMA(APP)
38.	CR. MISC./50945/2014 A.BAIL	1	KISHOR YADAV vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.DURGESH NANDAN(APP)
39.	CR. MISC./50949/2014 with A.BAIL	1	JANESHWAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	Mr.BHARAT LAL(APP)
40.	CR. MISC./51708/2014 A.BAIL	1	BACHAN RAM & ANR vs THE STATE OF BIHAR	Mr.LEELAWATI KUMARI	Mr.RENUKA RATNAKAR(APP)
41.	CR. MISC./50950/2014 A.BAIL	1	ALOK RANJAN vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.SANJAY SINGH	Mr.GOPESH KUMAR(APP)
42.	CR. MISC./50952/2014 A.BAIL	1	SANJIDA PRAVIN vs THE STATE OF BIHAR	Mr.AMRENDRA NARAYAN RAI	Mr.DR. INDIWAR KUMARI(APP)
43.	CR. MISC./50956/2014 A.BAIL	1	MANOJ KUMAR VERMA @ BANTI vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.INDU KRI.SRIVASTAV(APP)
44.	CR. MISC./50958/2014 A.BAIL	3	JITENDRA KUMAR GUPTA @ GABBAR @ JITENDRA KR. GUPTA & ANR vs THE STATE OF BIHAR	Mr.GOPAL PRASAD ROY	Mr.PRAMOD KR.PANDAY(APP)
45.	CR. MISC./50961/2014 A.BAIL	1	KISHORI SAH & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.KR.VIRENDRA NARAYAN(APP)
46.	CR. MISC./50964/2014 A.BAIL	1	BIJENDRA RAI vs STATE OF BIHAR & ANR	Mr.VASANT VIKAS Mr.MRITUNJAY KUMAR	Mr.R.B.ROY RAMAN(APP)
47.	CR. MISC./50965/2014 A.BAIL	1	LALTUN RAI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR SINHA	Mr.SANGEETA SHARMA (APP)
48.	CR. MISC./50971/2014 A.BAIL	1	SHIV SHANKAR RAM vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.JAGDHR PRASAD(APP)
49.	CR. MISC./50976/2014 A.BAIL	1	HARENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.JIWAN PRAKASH SINHA	Mr.SHYAM KR.SINGH(APP)
50.	CR. MISC./50977/2014 A.BAIL	1	JAI CHANDRA PRASAD YADAV @ JAI CHANDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.GAJENDRA PD.YADAV(APP)
51.	CR. MISC./50985/2014 A.BAIL	1	ALKA DEVI vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.RAJ BALLABH SINGH(APP)
52.	CR. MISC./50997/2014 A.BAIL	1	PREM CHANDRA SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SADANAND PASWAN (SPL. PP)
53.	CR. MISC./51005/2014 A.BAIL	1	AWADHESH SINGH & ORS. vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.D.P.TIWARY(APP)
54.	CR. MISC./51007/2014 A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SURENDRA KUMAR CHOUBEY Mr.RANJEET KUMAR Mr.SURYA PRAKASH	Mr.SHAIENDRA KUMAR NO.2 (APP)
55.	CR. MISC./51016/2014 A.BAIL	1	SHAMBHU KUMAR @ SHAMBHU PASWAN vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.INDU KUMARI SRIVASTAVA (APP) Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.MURLIDHAR(APP)
56.	CR. MISC./51020/2014 A.BAIL	1	BILTU SAH vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	
57.	CR. MISC./51022/2014 A.BAIL	3	MD. AKHATAR & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.BINOD KUMAR (APP) Mr.RATANAKAR JHA
58.	CR. MISC./51038/2014 A.BAIL	1	DINESH MEHTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.M.K. KHARE(APP)
59.	CR. MISC./51043/2014 A.BAIL	1	DHANESHWAR BAITHA vs STATE OF BIHAR & ANR	Mr.VIKAS RATAN BHARTI	Mr.TAPESHWAR SHARMA (APP)
60.	CR. MISC./51044/2014 A.BAIL	1	PANKAJ THAKUR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.RAMESH CHANDRA (APP)
61.	CR. MISC./51045/2014 A.BAIL	1	AJIT PASWAN vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.P.K. CHOURASIYA (APP)
62.	CR. MISC./51046/2014 A.BAIL	1	MOHAMMAD AMIN vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.INDRA KUMAR SINGH (APP) Mr.ANISH KUMAR
63.	CR. MISC./51048/2014 A.BAIL	1	AJAY MEHRA @ AJAY KUMAR @ AJAY KUMAR MEHRA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA Mr.NILESH KUMAR NIRALA	Mr.C.SEN PRASAD SINGH (APP)
64.	CR. MISC./51050/2014 A.BAIL	1	VIDYA NAND RISHIDEO & ANR. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.T.N. THAKUR (APP)
65.	CR. MISC./51051/2014 with A.BAIL	1	RINKI DEVI & ANR vs THE STATE OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.SANJEEV KUMAR SINGH	Mr.SURENDRA PRASAD SINGH (APP) Mr.SANJEEV KUMAR SINGH
66.	CR. MISC./12873/2015 BAIL IPC 302/34 A.BAIL	1	HIBU RISHI & ANR vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.PRONATI SINGH (APP)
67.	CR. MISC./51052/2014 A.BAIL	1	SUJEET JHA vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.PRAMOD KUMAR PANDEY (APP)
68.	CR. MISC./51053/2014 A.BAIL	1	RAHUL KUMAR vs STATE OF BIHAR & ANR	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SANJAY KUMAR (APP)
69.	CR. MISC./51054/2014 A.BAIL	1	ARBIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.ASHOK KR.SINGH (APP)

<b>PATNA HIGH COURT</b>	<b>165</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Iqbal Ahmed Ansari
-------------------------	------------	---

70.	CR. MISC./51056/2014 A.BAIL	1	PARAS KUMAR @ ABHAY KUMAR @ PARASH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ANISH CHANDRA(APP)
71.	CR. MISC./51063/2014 A.BAIL	1	RANJEET KUMAR & ORS vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.MD. ATAUR RAHMAN(APP)
72.	CR. MISC./51064/2014 A.BAIL	1	RAHUL KUMAR SINGH @ RAHUL SINGH vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR SINGH	Mr.ATUL CHANDRA(APP) Mr.AJIT KUMAR SINGH
73.	CR. MISC./51065/2014 A.BAIL	1	SUBODH SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.BHARAT LAL (APP)
74.	CR. MISC./51066/2014 A.BAIL	1	SIBIA @ AZMERI KHATOON vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.H.A. KHAN (APP)
75.	CR. MISC./51068/2014 A.BAIL	1	SUBODH PASWAN vs STATE OF BIHAR & ANR	Mr.SIDHENDRA NARAYAN SINGH	Mr.AJAY KR. JHA (APP) Mr.RAJESH KUMAR SINHA Mr.AMRESH KUMAR SINHA Mr.ANANT KUMAR(APP)
76.	CR. MISC./51071/2014 A.BAIL	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.NARENDRA KUMAR SINGH (APP)
77.	CR. MISC./51072/2014 A.BAIL	1	RATAN LAL CHAUDHARY vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI	Mr.SANJAY KUMAR TIWARY (APP)
78.	CR. MISC./51075/2014 A.BAIL	1	SALIM ANSARI @ MD. SALIM ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.ARUN KUMAR SINGH 5 (APP)
79.	CR. MISC./51084/2014 A.BAIL	1	MUNNA PASWAN vs THE STATE OF BIHAR	Mr.AKHURI KAMAL KISHORE SAHAY	Mr.MD.ANSURAL HAQUE (APP)
80.	CR. MISC./51085/2014 A.BAIL	1	MITHILESH RAM @ MITHILESH RAM vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.C.SEN PD.SINGH(APP)
81.	CR. MISC./51086/2014 A.BAIL	1	SHAMBHU MUNI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	

**Thursday the 30th April 2015**  
**Court No. 11 (AT 10.30 A.M.)**  
**Mr. Justice V.N. Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/4793/1994 with CONSOLIDATION	3 MOSTT.GULZARI DEVI vs STATE & ORS	Mr.RAM SHANKAR DAS	Mr.(GP1)	
2.	CWJC/4794/1994 with CONSOLIDATION	7 MOSTT.GULZARI DEVI vs STATE & ORS	Mr.RAM SHANKAR DAS	(SC9) Mr.AJIT KUMAR SHUKLA Mr.SACHINDRA UPADHYAY	
3.	CWJC/4795/1994 with CONSOLIDATION	7 MOSTT.GULZARI DEVI vs STATE & ORS	Mr.RAM SHANKAR DAS	(GP1)	
4.	CWJC/4797/1994 CONSOLIDATION	7 MOSTT.GULZARI DEVI vs STATE & ORS	Mr.RAM SHANKAR DAS	(GP1)	
5.	CWJC/5051/1994 with LAND CEILING (PRE-	1 MOST. DALWA DEVI vs THE STATE & ORS	Mr.MOHANJEE Mr.ANIL KUMAR Mr.BHUBNESHWAR PD.	Mr.R.AHSAN(SC) Mr.C.M.CHAURASIA	
6.	CWJC/5049/1994 LAND CEILING (PRE-	3 MOST. DALWA DEVI vs THE STATE & ORS	Mr.MOHANJEE Mr.ANIL KUMAR	R.AHSAN(SC) Mr.C.M.CHAURASIA	
7.	CWJC/5130/1994 OTHERS	1 SMT.RAM KESHWARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY Mr.SUDHIR KUMAR JHA	Mr.H.P.SINGH(SC) Mr.MURLI MANOHAR PRASAD Mr.PUSHPA KUMARI Mr.RAJIV KR. SINGH (GP2)	
8.	CWJC/5808/1994 MUTATION ACT	4 MAHENDRA SAH & ANR vs CHANDRAJEET SAH & ORS	Mr.P.K.SHAHI Mr.RAJESH PD.CHOUDHARY Mr.RAJESH KUMAR	Mr.(GP3) Mr.JITENDRA PANDEY Mr.KINKAR KUMAR (SC27)	
9.	CWJC/5841/1994 CONSOLIDATION	1 MD.MULTANI MIAN vs COLLECTOR,VAISHALI & ORS	Mr.BINOD KUMAR SINGH Mr.RAJESH KUMAR Mr.KRISHNA KISHORE SINHA	Mr.(GP3) Mr.RAM SAGAR MAHTO Mr.KINKAR KUMAR (SC27)	
10.	CWJC/5864/1994 CONSOLIDATION	6 BARMATI KUER & ANR vs STATE OF BIHAR & ORS	Mr.HARI SHANKAR ROY Mr.SAROJ KUMAR Mr.RAM SHUBHAS SINGH	Mr.J.N.JHA (GP2) Mr.REWATI KANT RAMAN Mr.PRAMOD KUMAR THAKUR Mr.SUNIL KUMAR SINGH, GP1	
11.	CWJC/6324/1994 CONSOLIDATION	4 JAGGARNATH SINGH & ORS vs STATE & ORS	Mr.MANO HAR PD.SINGH	Mr.G.P.II Mr.(GA2) Mr.RAM CHARITRA SINGH	
12.	CWJC/6578/1994 CONSOLIDATION	4 BIPIN BIHARI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.RAGHUNANDAN KUMAR SINGH Mr.AJAY KUMAR OJHA Mr.BISHWA NATH CHAUDHARY Mr.SHRI KRISHNA SINHA	Mr.(GP3) Mr.DUDHNATH SINGH Mr.LALLAN PD.SINGH Mr.SHREE NIWAS SINGH Mr.OM PRAKASH SRIVASTAV Mr.KINKAR KUMAR (SC27)	
13.	CWJC/6844/1994 LAND CEILING (PRE-	3 ASHRAFI DEVI vs STATE OF BIHAR & ORS	Mr.MRIDULA MISHRA Mr.GYANAND ROY	Mr.RAGHIB HASAN (SC) Mr.BINOD KUMAR Mr.ARUN PD. AMBASTHA	
14.	CWJC/7270/1994 OTHERS	1 SMT.SUMITRA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA	Mr.B.P.VERMA (SC) Mr.DHANENDRA CHAUBEY Mr.UPENDRA PD. II Mr.ASHOK KR.	
15.	CWJC/7431/1994 OTHERS	1 SHRI RAM JANKIJI & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMARENDRA PD. Mr.AJOY KR.MATHUR Mr.DIN BANDHU SINGH Mr.S.R.C.PANDEY	Mr.R.AHSHAN (SC) Mr.S.R.C.PANDEY	
16.	CWJC/7576/1994 CONSOLIDATION	1 INDRADEO TIWARY AND ORS vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.REWATI KANT RAMAN	Mr.(GP2) Mr.MANORANJAN KR. SINHA Mr.(GA2)	
17.	CWJC/7873/1994 CONSOLIDATION	4 AMBIKA TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.S.P.TRIPATHI	Mr.(GP3) Mr.KINKAR KUMAR (SC27)	
18.	CWJC/7958/1994 OTHERS	3 SHANTI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.VISHWESHWAR NATH MISHRA Mr.MD. WALIUR RAHMAN Mr.SATYENDRA PANDEY Mr.ARVIND KUMAR TRIPATHI Mr.PANDIT PANKAJ KUMAR Mr.DINESH KUMAR SINGH Mr.SANDIP SINGH Mr.PRAVIN KR.SINHA Mr.ASHOK KUMAR	Mr.R.AHSHAN (SC) Mr.RAJU GIRI (GP30) Mr.(GP30)	
19.	CWJC/8179/1994 CONSOLIDATION	4 JADU SAH vs DIRECTOR,CONSOLIDATION & ORS	Mr.ISHWARI SINGH Mr.RAM KRISHNA SINGH	Mr.(GP2) Mr.RAGHUNATH SINGH Mr.(GA2) Mr.DHANESHWAR PANDEYA Mr.RAJIVA RANJAN Mr.SURAJDEO SINGH	
20.	CWJC/8190/1994 MUTATION ACT	4 TULSI SINGH vs STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD 2	Mr.(GP2) Mr.RANG NATH CHOUBEY Mr.(GA2)	
21.	CWJC/8226/1994 BIHAR TENENCY ACT	4 SRI KRISHNA SHUKLA vs STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR PRASAD Mr.SIDHENDRA NARAYAN SINGH	Mr.(GP2)	

<b>PATNA HIGH COURT</b>	<b>167</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice V.N. Sinha	

22.	CWJC/8252/1994 LAND CEILING (PRE-	3	KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.RAJIV KR. SINGH (GP2)
23.	CWJC/8253/1994 LAND CEILING (PRE-	3	KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR.
24.	CWJC/8255/1994 LAND CEILING (PRE-	3	KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.PRAMOD KUMAR Mr.RAM BISHUN PRASAD	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.AJAY KR.TRIPATHI Mr.RAJIV KR. SINGH (GP2)
25.	CWJC/8448/1994 CONSOLIDATION	3	KALIKA RAI vs STATE OF BIHAR & ORS	Mr.SUDAMA SINGH Mr.VIKRAM DEO SINGH	Mr.(GP2) Mr.RAMCHANDRA SINGH Mr.S. K. SINGH
26.	CWJC/8894/1994 LAND REFORMS ACT	4	GAJENDRA NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.ANIL CHANDRA Mr.CHANDRESHWAR JHA Mr.(GA2)
27.	CWJC/9138/1994 CONSOLIDATION	4	MD.HAMEED & ORS vs THE PRINCIPAL,CONSOLIDATION TR	Mr.AMRESH KUMAR SINGH	Mr.(GP2) Mr.F.R.MALLICK Mr.(GA2)
28.	CWJC/9235/1994 CONSOLIDATION	4	MAUKESHRA DEVI & ORS. vs STATE OF BIHAR & ORS	Mr.AKHOURI V.B.SRIVASTAVA Mr.ANJANI KUMAR SINHA	Mr.(GP2) Mr.SUNIL SRIVASTAVA Mr.BALRAM UPADHYAY Mr.DHANANJAY KUMAR Mr.BALARAM UPADHYAY Mr.NAGENDRA DUBEY Mr.AKHOURI V.B.SRIVASTAVA
29.	CWJC/9317/1994 OTHERS	4	MUNGIA DEVI & ANR vs STATE OF BIHAR & ORS	Mr.RAMASHISH	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.DHIRENDRA KR. SINHA
30.	CWJC/9458/1994 CONSOLIDATION	3	RAGHUBAR BHAGAT & ORS vs STATE OF BIHAR & ORS	Mr.DIN BANDHU SINGH	Mr.(GP2) Mr.MAHESH PD. NO.2 Mr.(GA2)
31.	CWJC/9634/1994 BIHAR TENENCY ACT	4	ABDUL SAKOOR vs THE COLLECTOR,VAISHALI & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP3) Mr.GAJENDRA NATH OJHA Mr.KINKAR KUMAR (SC27) Mr.SAMARENDRA PRATAP SINGH
32.	CWJC/9710/1994 BIHAR TENENCY ACT	4	SHYAMA NAND THAKUR vs STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH I Mr./MRS.SAVITA SINGH	Mr.(GP2) Mr.PREM PRAKASH Mr.SHABBIR AHMAD Mr.(GA2)
33.	CWJC/9806/1994 CONSOLIDATION	4	MD.ALAUDDIN & ANR vs STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.MD.NASIRUDDIN KHAN Mr.PREM PRAKASH	Mr.(GP2) Mr.PREM KR. JHA Mr.NAJMUL HODA Mr.(GA2) Mr.ALOK KUMAR 'ALOK'
34.	CWJC/9898/1994 OTHERS	7	MAHANTH KAMAL NARAYAN DAS vs STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR Mr.LAKSHMI KANT SHARMA Mr.ANIL KUMAR SINGH Mr.R.K.PRASAD	Mr.J.REHMAN (SC) Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR
35.	CWJC/10088/1994 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY	Mr.H.P.SINGH (SC) Mr.MAHESH NARAYAN PARBAT Mr.SHASHI BHUSHAN BHARATI
36.	CWJC/11460/1996 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.AMBUJ NAYAN CHOUBEY	Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKESH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
37.	CWJC/11461/1996 with OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN	Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKESH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
38.	CWJC/11459/1996 OTHERS	1	RAM PRAKASH CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.AMBUJ NAYAN CHOUBEY	Mr.B.P.VERMA (SC) Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKASH SRIVASTAVA Mr.SHASHI BHUSHAN BHARATI
39.	CWJC/10173/1994 LAND CEILING (PRE-	3	GYANTI DEVI vs STATE OF BIHAR & ORS	Mr.RAJENDRA NATH JHA	Mr.(GP3) Mr.ISHWARI SINGH Mr.K.P.SINGH Mr.RAM KRISHNA SINGH Mr.KINKAR KUMAR (SC27)
40.	CWJC/10238/1994 LAND CEILING (PRE-	4	BARHO SAO & ORS vs STATE OF BIHAR & ORS	Mr.KAMLA PRASAD Mr.AMARENDRA KUMAR Mr.PRAVEEN PRAKASH	Mr.H.P.SINGH (SC) Mr.DHIRENDRA KR.SINHA
41.	CWJC/10488/1994 OTHERS	4	JAGDISH PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA	Mr.J.REHMAN (SC) Mr.MAHESH NR. PARBAT Mr.SHASHI BHUSHAN PD. Mr.AJAY- GA12
42.	CWJC/10687/1994 OTHERS	1	KAULESHWAR RAM vs STATE OF BIHAR & ORS	Mr.RAJIVA RANJAN	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2) Mr.SURYA KANT MISHRA

<b>PATNA HIGH COURT</b>	<b>168</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>
		Mr. Justice V.N. Sinha

43.	CWJC/10705/1994 OTHERS	1	BISHWANATH GIRI & ORS vs THE SUB.DIV.OFFICER,BIKRAMGANJ	Mr.VEENA RANI Mr.ARVIND KUMAR Mr.SANTOSH KUMAR SINHA 2 Mr.PARMANAND PRASAD	Mr.(GP2) Mr.(GA2)
44.	CWJC/10926/1994 BIHAR TENENCY ACT	4	BALESHWAR MOCHI & ORS vs STATE OF BIHAR & ORS	Mr.UMA KANT PRASAD I Mr.SATISH KUMAR SINHA Mr.SATYA PRAKASH	Mr.J.RAHMAN (SC) Mr.NARESH PRASAD Mr.ASHOK KUMAR Mr.RAM ANUJ PRASAD SINGH
45.	CWJC/11433/1994 OTHERS	1	GUNESHWAR PRASAD SHARMA @ vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR AMBASTHA	Mr.H.P.SINGH (SC) Mr.SANJAY KUMAR Mr.ANIL KUMAR Mr.SUBASH KISHORE VERMA Mr.RAJIV KR. SINGH (GP2) Mr.UDAY CHAND PD. Mr.NIRMAL KR.
46.	CWJC/11498/1994 LAND CEILING (PRE-	3	BHUNESHWARI YADAV vs STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR JHA Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR JHA	Mr.J.RAHMAN (SC) Mr.ALOK CHANDRA PD. Mr.VIJENDRA NATH Mr.DHARMENDRA CHOUBEY Mr.AJAY- GA12
47.	CWJC/218/1995 LAND CEILING (SURP	3	UPENDRA PRASAD YADAV & ORS vs STATE OF BIHAR & ORS	Mr.J.P.KISHORE Mr.BHOLA PRASAD Mr.M. K. SINHA Mr.AZFAR HASAN Mr.RAKESH RANJAN	Mr.H.P.SINGH (SC) Mr.DURGA NAND JHA Mr.NIRMAL KR. SINHA-3 Mr.RAJIV KR. SINGH (GP2)
48.	CWJC/274/1995 BIHAR TENENCY ACT	1	RATAN KUMAR MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2 Mr.AMAR NATH MISHRA	Mr.(GP3) Mr.KINKAR KUMAR (SC27)
49.	CWJC/367/1995 OTHERS	1	SHYAM NARAYAN TIWARY vs STATE OF BIHAR & ORS	Mr.MURARI PRASAD SINHA	Mr.H.P.SINGH (SC) Mr.SUDHIR CHANDRA JHA Mr.D. P. CHOUDHARY Mr.RAJIV KR. SINGH (GP2)
50.	CWJC/491/1995 CONSOLIDATION	4	SK.IRFAN vs STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.AMBRISH KUMAR JHA	Mr.A.K.SINGH (SC3) Mr.NIJMUL HODA

**Thursday the 30th April 2015**  
**Court No. 8 (AT 10.30 A.M.)**  
**Mr. Justice Navaniti Prasad Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR HEARING</u></b>				
1.	CWJC/1094/1995 B.PRIVILEGED-PERS	5 DEO KUMARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.KAPILDEO PANDEY Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM Mr.RAJANI KANT SINGH Mr.R.P.SRIVASTAVA	Mr.J.N.JHA (GP2) Mr.SUBHRO SANYAL Mr.(GA2)
2.	CWJC/2458/1995 BIHAR TENENCY ACT	4 SUDARSHAN SHARMA vs STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR Mr.KALPANA RASTOGI	Mr.(GP2) Mr.RAJEEV RANJAN PD. Mr.(GA2) Mr.AMOD KUMAR
3.	CWJC/2827/1995 OTHERS	1 BIBI ZOHRA KHATOON vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY	Mr.H.P.SINGH (SC) Mr.AMBRISH KR.JHA Mr.ASHOK KR.ROY
4.	CWJC/2942/1995 BIHAR TENENCY ACT	4 UPENDRA SINGH & ORS vs JIWACHH SINGH & ORS	Mr.INDU SHEKHAR DWIVEDI Mr.SATYENDRA KUMAR SINHA	Mr.(GP2) Mr.SURYA KANT MISHRA Mr.(GA2) Mr.GAJENDRA KR.JHA
5.	CWJC/3158/1995 CONSOLIDATION	4 UMESH NARAYAN DUBEY & ORS vs THE JOINT DIRECTOR OF CONSOLID	Mr.SUBHASH CHANDRA DUBEY	Mr.(SC3) Mr.RAJNI KANT SINGH Mr.SUDAMA SINGH Mr.(GA2)
6.	CWJC/3415/1995 LAND CEILING (PRE-	1 SUNAINA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.H.P.SINGH (SC) Mr.MRIGENDRA KUMAR Mr.RAMASHISH Mr.INDRA MOHAN KR. Mr.RAJIV KUMAR SINGH (GP2)
7.	CWJC/3416/1995 LAND CEILING (PRE-	1 SUNAINA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.SIDHENDRA NARAYAN SINGH	Mr.H.P.SINGH (SC) Mr.MRIGENDRA KUMAR Mr.INDRA MOHAN KR. Mr.RAMASHISH Mr.RAJIV KR. SINGH (GP2)
8.	CWJC/3631/1995 MUTATION ACT	3 JADUNANDAN PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.DHANENDRA CHAUBEY Mr.SATISH KUMAR	Mr.(GP3) Mr.KINKAR KUMAR (SC27)
9.	CWJC/4041/1995 OTHERS	1 MD.SHAHABUDDIN AHMAD @ TAMANNA vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD Mr.SHAILENDRA KUMAR	Mr.(SC7) Mr.H.P.SINGH Mr.RAJIV KR. SINGH (GP2)
10.	CWJC/4184/1995 MONEY LANDER'S ACT	1 RAMESHWAR SINGH vs STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR Mr.ANIL KUMAR	Mr.(GP2) Mr.UMA KANT SINGH
11.	CWJC/4357/1995 CONSOLIDATION	1 BRAJNANDAN THAKUR vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.PREM PRAKASH Mr.SHAMSHAD ALAM	Mr.(SC3) Mr.S.K.MALLICK Mr.A.K.MALLICK
12.	CWJC/4565/1995 OTHERS	1 JAYENDRA PRASAD SHARMA vs STATE OF BIHAR & ORS	Mr.JAYANANDAN SINGH Mr.PRAVEEN KUMAR	Mr.(SC10)
13.	CWJC/4594/1995 LAND ACQUISITION	1 SHRIMATI RAJ KUMARI DEVI vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2)
14.	CWJC/4793/1995 CONSOLIDATION	1 BABUNANDAN RAM & ANR vs STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR PANDEY	Mr.(SC3) Mr.BASANT KR.CHOUDHARY Mr.ANAND MOHAN Mr.ARUN KR.
15.	CWJC/4797/1995 CONSOLIDATION	2 JAWAHAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.MD. WALIUR RAHMAN Mr.MITHILESH KUMAR SINHA Mr.SANDEEP SINGH	Mr.(SC3) Mr.MRIGENDRA KUMAR Mr.RAMASHISH Mr.(GA2)
16.	CWJC/4982/1995 CONSOLIDATION	1 RAM TAHAL SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA Mr.SANGHAMITRA GHOSE	Mr.(GP2) Mr.ANIL KR. Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PD. Mr.SUJAY KR.
17.	CWJC/5479/1995 MUTATION ACT	1 SHASHI BHUSHAN SINGH vs STATE OF BIHAR & ORS	Mr.SUBODH KUMAR DUBEY Mr.AMAR PRAKASH	Mr.(GP1)
18.	CWJC/5536/1995 BIHAR TENENCY ACT	2 SAHAJANAND TIWARY & ORS vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR PANDEY Mr.RAM RANG TIWARY	Mr.(GP1) Mr.GANPATI TRIVEDI Mr.DAMODAR PD.TIWARY Mr.RAVINDRA KUMAR RAY Mr.NITYANAND PD.CHOUDHARY Mr.BRAJESH SHARMA
19.	CWJC/6075/1995 CONSOLIDATION	1 OBAIDUR RAHMAN vs STATE OF BIHAR & ORS	Mr.ABHAY KUMAR SINGH I	Mr.(GP2)
20.	CWJC/6126/1995 CONSOLIDATION	1 RAMDEO KAMAT vs STATE OF BIHAR & ORS	Mr.PRAVIN LAL DAS Mr.REKHA MUKUND	Mr.(GP2) Mr.JAWAHAR PD.SINGH
21.	CWJC/6273/1995 BIHAR TENENCY ACT	5 MOST.HADISA KHATOON & ORS vs STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.RAJENDRA KUMAR JHA Mr.SANJEEV KUMAR JHA Mr.PALLAVI MISHRA Mr.DHIRENDRA KUMAR JHA 2 Mr.MRIDULA MISHRA	Mr.(GP1) Mr.MAHFOOZ AHMAD

<b>PATNA HIGH COURT</b>	<b>170</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Navaniti Prasad Singh	
-------------------------	------------	--	--

22.	CWJC/6279/1995 CONSOLIDATION	10	JAGANNATH SINGH & ORS vs STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINGH 1 Mr./MRS.SAVITA SINGH	Mr.(GP2) Mr.RANJANA SINHA Mr.RAJEEV KR. SINGH (GP15) Mr.(GA2) Mr.VIJAY ANAND SINGH
23.	CWJC/6332/1995 OTHERS	1	BADANJI PANDEY & ORS vs STATE OF BIHAR & ORS	Mr.SURESH PRASAD BHAKTA Mr.B.K.M.TRIPATHI	Mr.J.RAHMAN (SC) Mr.AJAY- GA12
24.	CWJC/6426/1995 CONSOLIDATION	1	SHYAM NARAIN TIWARI vs STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD II	Mr.H.P.SINGH (SC) Mr.DIN BANDHU SINGH Mr.NAGENDRA PD.
25.	CWJC/6653/1995 CONSOLIDATION	5	MOHINI RANJAN PRASAD SINGH vs DIRECTOR,CONSOLIDATION & ORS	Mr.NAVNEET KUMAR Mr.ABHISHEK Mr.JITENDRA PRASAD SINGH Mr.ANITA RAGHAVENDRA	Mr.(GP2) Mr.ABHAY KR. Mr.ANJU NARAIN Mr.SANJAY KR. Mr.A. K. KISHORE SAHAY Mr.RAJENDRA NARAIN Mr.(GA2) Mr.LAKHAN CHANDRA ROY
26.	CWJC/7579/1995 CONSOLIDATION	6	BINDA MAHTO & ANR. vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA Mr.SARVENDRA KUMAR VERMA	Mr.(GP2) Mr.ASHOK KUMAR ROY Mr.RAJEEV KR.SINGH (GP15) Mr.(GA2)
27.	CWJC/7582/1995 BIHAR TENENCY ACT	1	MAUZI MURIYARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMCHARITRA SINGH Mr.B	Mr.(GP1) Mr.DURGESH NANDAN
28.	CWJC/7629/1995 BIHAR TENENCY ACT	1	SATYANARAIN MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL Mr.KAILASH BIHARI VERMA	Mr.(GP1) Mr.KAPIL DEO SINGH Mr.SARANGDHAR JHA Mr.ASHUTOSH JHA
29.	CWJC/7668/1995 CONSOLIDATION	1	KESHO PAL vs THE JOINT DIR.OF CONSOLIDATION	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.MALLIKA MAZUMDAR Mr.REWATI KANT RAMAN Mr.RAM IQBAL RAI Mr.BISHWANATH CHOUDHARY Mr.MITHILESH KUMAR DWIVEDI
30.	CWJC/7691/1995 CONSOLIDATION	3	SEIKH MD.GULE ABBAS vs STATE OF BIHAR & ORS	Mr.M.NASRUL HUDA KHAN	Mr.J.N.JHA (GP2) Mr.RAJEEV KR. SINGH (GP15)
31.	CWJC/7765/1995 CONSOLIDATION	1	RAMAUTAR BIND & ORS vs STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.(GP2) Mr.RAMANAND PODDAR Mr.MAHESH PD.-2
32.	CWJC/7904/1995 OTHERS	1	KAPIL DEO SINGH & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.H.P.SINGH (SC) Mr.MANOJ KUMAR NO.1 Mr.RAJIV KUMAR SINGH (GP2)
33.	CWJC/8224/1995 BIHAR TENENCY ACT	1	AHMAD ALI KHAN & ANR vs STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY	Mr.(GP1) Mr.S.ALAMDAR HUSSAIN (ASCCG)
34.	CWJC/8313/1995 BHOODAN ACT	1	SRI RAM JANKI & ANR vs STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.RITESH KUMAR Mr.S.P.BHAKTA Mr.ASHOK MAHTO Mr.ANIL KUMAR SHUKLA Mr.PRAMOD KUMAR	Mr.ALKA VERMA Mr.SARVENDRA KR.VERMA
35.	CWJC/8429/1995 CONSOLIDATION	7	KALESHWARI DEVI vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA Mr.ASHUTOSH CHANDRA Mr.RATAN KUMAR SINHA	Mr.(GP2) Smt.VEENA KUMARI JAISWAL Mr.(GA2) Mr.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL
36.	CWJC/8438/1995 OTHERS	1	KANTI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH Mr.ARJUN PRASAD SINGH Mr.MANOJ KUMAR Mr.ANANT KR.BHASKAR Mr.AMAR PRAKASH	Mr.(GP1) Mr.SARVA DEO SINGH Mr.RAJESHG KR.
37.	CWJC/8468/1995 B.PRIVILEGED-PERS	1	MANSI MIAN vs STATE OF BIHAR & ORS		Mr.(GP2)
38.	CWJC/8483/1995 CONSOLIDATION	1	RAMAPATTI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
39.	CWJC/8484/1995 CONSOLIDATION	1	MOSMAT SONA JHARO DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)
40.	CWJC/8517/1995 CONSOLIDATION	4	RAM KAILASH SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.BISHWA NATH CHAUDHARY	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.(GA2) Mr.BIJAY KR.SINGH
41.	CWJC/8568/1995 OTHERS	1	SMT.KUSUMA DEVI vs STATE OF BIHAR & ORS	Mr.JANARDAN SINGH	Mr.B.P.VERMA (SC) Mr.GOPAL PRASAD ROY Mr.RAJIV RANJAN SINHA
42.	CWJC/9020/1995 CONSOLIDATION	5	KEDAR NATH vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2) Mr.RADHA MOHAN PANDEY Mr.DHARNIDHAR PRASAD MISHRA Mr.(GA2) Mr.BALAJEE PATHAK Mr.UMA KANT SINGH

<b>PATNA HIGH COURT</b>	<b>171</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Navaniti Prasad Singh
-------------------------	------------	--

43.	CWJC/9511/1995 CONSOLIDATION	5	RAM BHARAT DUBEY vs STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.CHOUNBEY JAWAHAR Mr.RAJEEV KR. SINGH (GP15) Mr.CHOUNBEY JAWAHAR Mr.(GA2)
44.	CWJC/10077/1995 CONSOLIDATION	4	RAJ KISHORE RAI vs STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.HARENDRA KUMAR SINGH	Mr.(GP2) Mr.SYED HUSSAIN MAJEED Mr.ABBAS HAIDER Mr.MD.ATAUL HAQUE Mr.MD.KAMIL AKHTAR Mr.S.S.NAYER HUSSAIN Mr.(GA2)
45.	CWJC/10186/1995 CONSOLIDATION	1	BRAJ KISHORE PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH I Mr.SANJEET KUMAR Mr.ANJAN CHAKRABARTY Mr.RATAN KUMAR NO.1 Mr.SHASHI SHAKHER PD.SINHA	Mr.(GP2) Mr.UMA KANT PRASAD Mr.RAJIV RANJAN SINGH Mr.(GA2)
46.	CWJC/10498/1995 OTHERS	1	BIGNI DEVI vs STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHOUHARY Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.J.RAHMAN (SC) Mr.UDAY SINGH Mr.REWATI RAMAN Mr.AJAY- GA12

**Thursday the 30th April 2015**  
**Court No. 13 (AT 10:30 A.M.)**  
**Mr. Justice Ramesh Kumar Datta**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/10647/1995 MUTATION ACT	4 RABINANDAN TIWARY vs STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.SATISH CHANDRA JHA Mr.AMRENDRA NARAYAN RAI	Mr.(GP2) Mr.DAMODAR PRASAD TIWARY Mr.(GA2)	
2.	CWJC/11003/1995 BIHAR TENENCY ACT	4 SUSHIL PRASAD MEHTA & ORS vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK Mr.SUSHIL KUMAR MALLICK	Mr.(GP1) Mr.DURGA NAND JHA Mr.KAMESHWAR PD.SINGH	
3.	CWJC/11068/1995 LAND REFORMS ACT	5 KRISHNA KANT & ORS vs STATE OF BIHAR & ORS	Mr.NAWAL KISHORE SINGH Mr.KAUSHAL KUMAR Mr.SUNIL KUMAR Mr.KAUSHAL KUMAR	Mr.(GP1)	
4.	CWJC/11217/1995 CONSOLIDATION	4 BISHUN ROY vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH 1 Mr.SHASHI KANT SINGH	Mr.(GP2) Mr.DILIP KUMAR JHA Mr.SATISH CHANDRA Mr.(GA2)	
5.	CWJC/11410/1995 CONSOLIDATION	1 SIDH NATH PRASAD vs STATE OF BIHAR & ORS	Mr.AHTASHAN ALI KHAN Mr.PRANAV KUMAR Mr.RAM HRIDAY PRASAD	Mr.(GP2) Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD Mr.PRANAY RANJAN	
6.	CWJC/658/1996 LAND CEILING (PRE-	3 SURENDRA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.ANAND MOHAN Mr.LAKSHMI KANT SHARMA Mr.RAM K.PRASAD	Mr.(GP1) Mr.SHRI KRISHNA SINHA	
7.	CWJC/1292/1996 OTHERS	1 SHAMBHU DAS @ PANCHU DAS vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.SHAMSHAD ALAM	Mr.B.P.VERMA (SC) Mr.B.N.P.SINGH Mr.RAJU GIRI (GP30)	
8.	CWJC/1524/1996 CONSOLIDATION	1 ARUN KUMAR SINGH & ORS vs THE JT.DIRECTOR,CONSOLIDATION	Mr.GIRJANAND PRASAD	Mr.J.N.JHA (GP2)	
9.	CWJC/1665/1996 OTHERS	1 RAM NARESH TIWARI vs STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.DHIRENDRA SINGH	Mr.(SC8) Mr.KINKAR KUMAR (SC27)	
10.	CWJC/1716/1996 CONSOLIDATION	1 BAIJ NATH RAI & ORS vs STATE OF BIHAR & ORS	Mr.DHANENDRA CHAUBEY	Mr.(GP2) Mr.GIRIJANAND PRASAD Mr.DEVENDRA DAS	
11.	CWJC/1883/1996 LAND CEILING (PRE-	1 SMT.BHAIYA DAI DEVI vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PRASAD	Mr.(GP1) Mr.JAGNNATH SINGH	
12.	CWJC/1941/1996 CONSOLIDATION	1 RAMAKANT MISHRA & ORS vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.BINOD KUMAR JHA	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.TEJNARAYAN SINGH	
13.	CWJC/2032/1996 B.PRIVILEGED-PERS	1 BHOLA LAL MAHANTH vs STATE OF BIHAR & ORS	Mr.ARVIND KUMAR (2) Mr.GOPAL SAHAY GAUR	Mr.(GP1)	
14.	CWJC/2092/1996 LAND CEILING (PRE-	1 CHANDESHWARI YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.BHUBNESHWAR PRASAD Mr.ASHWANI KUMAR RAI	Mr.B.P.VERMA (SC) Mr.SUBHASH CHANDRA YADAV	
15.	CWJC/2156/1996 BIHAR TENENCY ACT	1 DAYANAND BHAGAT vs STATE OF BIHAR & ORS	Mr.VINOD KUMAR JHA	Mr.(GP1)	
16.	CWJC/2272/1996 with CONSOLIDATION	1 SITA RAM MAHTO & ORS vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	Mr.(GP2) Mr.SATISH KUMAR Mr.MITHILESH KUMAR SINHA	
17.	CWJC/2271/1996 CONSOLIDATION	1 SITA RAM MAHTO & ANR vs STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR	(GP2)	
18.	CWJC/2316/1996 CONSOLIDATION	2 BHAGWAN SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH 2	Mr.(GP2) Mr.NAGENDRA KUMAR Mr.SHIV SAGER SHARMA Mr.NIRMAL KUMAR SHRIVASTAVA	
19.	CWJC/2384/1996 MUTATION ACT	1 UPENDRA NARAIN JHA vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.ANJANI KUMAR CHOUDHARY	Mr.(GP2) Mr.UDAYAN CHOUDHARY	
20.	CWJC/2532/1996 SHAIRAT	1 SRI BIBHUTI KUMAR RAI vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY Mr.PRAVEEN KR.AGRAWAL	Mr.(GP1) Mr.SANTOSH KUMAR JHA	
21.	CWJC/2536/1996 CONSOLIDATION	4 SMT. BASUNDHRA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR SINGH Mr.BIPIIN KUMAR	Mr.J.N.JHA (GP2) Mr.RAJIV KUMAR SINGH (GP2)	
22.	CWJC/2537/1996 CONSOLIDATION	2 RAM CHANDRA SINGH & ORS vs STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR SINGH Mr.ABHAY KUMAR SINGH I	Mr.(GP2) Mr.KUMARI JYOTI Mr.DHARMENDRA KUMAR Mr.MANOJ SINGH Mr.JAYANT KUMAR GUPTA	
23.	CWJC/3013/1996 LAND CEILING (PRE-	1 BISHUNDEO YADAV & ORS vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PD.	Mr.(GP1) Mr.BINITA KUMARI Mr.BASUDEO SAHAI	
24.	CWJC/3043/1996 LAND CEILING (PRE-	3 SMT.RAJ MANI DEVI vs STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.ANAND MOHAN Mr.SHIVENDRA PRASAD	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)	
25.	CWJC/3286/1996 CONSOLIDATION	1 MD.MOID AHMAD & ORS vs STATE OF BIHAR & ORS	Mr.REKHA MUKUND Mr.PRAVIN KUMAR SINHA	Mr.(GP2) Mr.PARMESHWAR MEHTA	
26.	CWJC/3525/1996 CONSOLIDATION	3 SHIVJEE RAI & ORS vs STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.SUNIL SINGH Mr.ASHOK KUMAR SINGH	Mr.(GP2) Mr.MANISH Mr.SHANKAR PRASAD SINGH Mr.RAMJEE ROY	

<b>PATNA HIGH COURT</b>	<b>173</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Ramesh Kumar Datta
-------------------------	------------	---

27.	CWJC/3646/1996 MUTATION ACT	3 MAHANTH RAMASHRAYA DAS vs STATE OF BIHAR & ORS'	Mr. MAHESH NARAYAN PARBAT Mr. RAJENDRA KUMAR GIRI Mr. RAJU GIRI Mr. ASHISH GIRI Mr. VIKASH RATAN BHARATI	Mr. (GP1)
28.	CWJC/3700/1996 LAND REFORMS ACT	3 MD. KALIM AKHTAR vs STATE OF BIHAR & ORS	Mr. SANJEEV KUMAR JHA Mr. MD. KAMRAN Mr. YYANAND ROY Mr. MRIDULA MISHRA Mr. DHIRENDRA KUMAR JHA NO. 2	Mr. (GP1)
29.	CWJC/3794/1996 OTHERS	3 BENI MADHAV & ORS vs STATE OF BIHAR & ORS	Mr. SHAILENDRA KUMAR SINGH Mr. SHANKAR KUMAR	Mr. J. RAHMAN (SC) Mr. PURUSHOTTAM PRASAD Mr. RATNESH NANDAN SINHA
30.	CWJC/4012/1996 with CONSOLIDATION	3 MOSTT. TARA DEVI vs THE JT. DIRECTOR OF CONSOLIDATI	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL Mr. RAM KUMAR SINGH	Mr. (GP2)
31.	CWJC/4011/1996 CONSOLIDATION	1 SANGITA KUMARI vs JT. DIR. OF CONSOLIDATION & ORS	Mr. NARESH CHANDRA VERMA Mr. SUNIL KUMAR SINHA Mr. ARUN KUMAR ALL Mr. RAM KUMAR SINGH	Mr. (GP2)
32.	CWJC/4088/1996 OTHERS	3 SMT. KANTI PANDEY vs STATE OF BIHAR & ORS	Mr. BIMLENDU KUMAR JHA Mr. SADA NAND ROY	Mr. .P. VERMA (SC) Mr. DR. BINOD KUMAR JHA
33.	CWJC/4149/1996 LAND CEILING (PRE-	1 MD. MUSTAFA vs STATE OF BIHAR & ORS	Mr. UDAY BHANU ROY Mr. AMBRISH KUMAR JHA	Mr. H.P. SINGH (SC) Mr. RAJIV KUMAR SINGH (GP2)
34.	CWJC/4153/1996 CONSOLIDATION	1 TAQUI AHMAD vs STATE OF BIHAR & ORS	Mr. ASHOK KUMAR MISHRA	Mr. (GP2) Mr. MD. KAMRAM
35.	CWJC/4177/1996 CONSOLIDATION	1 BIR BAHADUR SINGH vs STATE OF BIHAR & ORS	Mr. HARENDRA NARAIN SINHA	Mr. (GP2)
36.	CWJC/4195/1996 LAND CEILING (PRE-	1 SOGHRA KHATOON & ANR vs MOST. KHODAIJA KHATOON & ORS	Mr. MD. ANISUR RAHMAN Mr. MD. RASHID ALAM Mr. NADIMUL HASAN	Mr. (GP1) Mr. SANDIP MISHRA Mr. P.N. PATHAK
37.	CWJC/4405/1996 CONSOLIDATION	1 BIR BAHADUR SINGH vs STATE OF BIHAR & ORS	Mr. HARENDRA NARAIN SINHA	Mr. (GP2)
38.	CWJC/4722/1996 LAND REFORMS ACT	1 MAHANTH SHRI BISHWAMBHAR K. DAS vs STATE OF BIHAR & ORS	Mr. PUSHKAR NARAIN SHAHI Mr. ASHUTOSH SINGH Mr. UMA SHANKAR PD. SINGH	Mr. (GP1)
39.	CWJC/4833/1996 CONSOLIDATION	1 SILLU SINGH & ORS vs THE DEPUTY DIR. OF CONSOLIDATIO	Mr. PRABHAT KUMAR SINGH Mr. BINOD KUMAR Mr. ANIL KUMAR RAI	Mr. (GP2) Mr. RAJIVA RANJAN Mr. SURAJ DEO SINGH
40.	CWJC/4966/1996 CONSOLIDATION	1 VIJAY SINGH vs STATE OF BIHAR & ORS	Mr. BIMAL KUMAR Mr. RITESH KUMAR Mr. AMARENDRA ARYA	Mr. (GP2) Mr. SIDHENDRA NR. SINGH Mr. PRABHAT RANJAN
41.	CWJC/5235/1996 CONSOLIDATION	1 BIBI HASINA KHATOON vs STATE OF BIHAR & ORS	Mr. INDRAJEET JHA Mr. SHARDA NAND MISHRA Mr. RANJANA PATHAK	Mr. (GP2)
42.	CWJC/5248/1996 OTHERS	1 RAMAGYA GIRI vs STATE OF BIHAR & ORS	Mr. BINAY KANT MANI TRIPATHI Mr. SURESH PRASAD BHAKTA	Mr. H.P. SINGH (SC)

**Thursday the 30th April 2015**  
**Court No. 15 (AT 10.30 A.M.)**  
**Mr. Justice Samarendra Pratap Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/5578/1996 OTHERS	3 DEO KALI DEVI & ANR vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.VIJAY KUMAR Mr.VED PRAKASH SRIVASTAVA Mr.RAJANI KUMARI	Mr.J.RAHMAN (SC) Mr.KAPIL DEO SINGH N.1 Mr.VIJAY KUMAR	
2.	CWJC/5922/1996 with LAND CEILING (PRE-	1 MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.(GP8) Mr.MRIDULA MISHRA Mr.MANOJ KUMAR JHA	
3.	CWJC/5923/1996 LAND CEILING (PRE-	1 MD.KAFIL vs INNER MIAN & ORS	Mr.BINOD KUMAR SINGH	Mr.(GP8) Mr.ANANT KUMAR BHASKAR Mr.MANOJ KUMAR	
4.	CWJC/7018/1996 OTHERS	3 DEVENDRA KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA	Mr.J.RAHMAN (SC) Mr.AJAY- GA12	
5.	CWJC/7120/1996 OTHERS	3 RAM BARAN SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.H.P.SINGH (SC) Mr.UPENDRA PRASAD SINHA Mr.KRISHNA MOHAN PRASAD Mr.AJIT KUMAR	
6.	CWJC/7129/1996 BIHAR TENENCY ACT	3 RAGHUNATH PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.MITHILESH MOWAR	Mr.(GP1) Mr.SHALISH KASHYAP Mr.SHUSHIL KR.TIWARY Mr.RAVINDRA KR.SHUKLA	
7.	CWJC/7649/1996 with LAND CEILING (PRE-	3 SHALIGRAM SINGH vs STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH	Mr.B.P.VERMA (SC) Mr.UDAY SHANKAR SHARAN SINGH	
8.	CWJC/7978/1996 LAND CEILING (PRE-	1 SALIGRAM SINGH vs STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH	Mr.B.P.VERMA (SC) Mr.UDAY SHANKAR SHARAN SINGH	
9.	CWJC/7704/1996 MUTATION ACT	1 ARJUN PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.SUBROTESHWAR DE Mr.RAJKISHORE KUMAR	Mr.(GP2) Mr.RUPA KUMAR Mr.RAVI SHANKAR PRASADN.2 Mr.SANTOSH SINGH	
10.	CWJC/7815/1996 with LAND CEILING (PRE-	1 NAGESHWAR PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.NAND KISHORE PD SINHA Mr.SATISH KUMAR Mr.KAPIL DEO SINGH Mr.ARUN KUMAR SAHAY	Mr.H.P.SINGH (SC) Mr.KAPIL DEO SINGH	
11.	CWJC/7816/1996 LAND CEILING (PRE-	2 NAGESHWAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr.NAND KISHORE PD SINHA	H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)	
12.	CWJC/9684/1996 LAND REFORMS ACT	2 BHAGYA NARAYAN JHA & ORS vs STATE OF BIHAR & ORS	Mr.MANOJ KUMAR I	Mr.(GP1) Mr.GIRISH CHANDRA JHA Mr.DIWAKAR KUMAR Mr.NAND KISHOR SINGH	
13.	CWJC/10202/1996 OTHERS	3 GYNENDRA KUMAR SHAHI & ORS vs STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH Mr.SHRIKANT SHARAN SINGH	Mr.R.AHSHAN (SC)	
14.	CWJC/11361/1996 LAND REFORMS ACT	1 SURESH PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP1)	
15.	CWJC/11812/1996 CONSOLIDATION	2 NAGENDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.AMBUJ NAYAN CHOUBEY Mr.SANJAY KUMAR PANDEY	Mr.(GP2) Mr.BHARAT LAL Mr.YOGENDRA PRASAD SINHA NO. Mr.(GA2) Mr.ANIL KUMAR SINGH NO.2 Mr.ARUN KUMAR	
16.	CWJC/11872/1996 OTHERS	1 MOTI LAL SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR SINHA Mr.RADHA MOHAN PANDEY Mr.RAS BIHARI OJHA	Mr.R.AHSHAN (SC)	
17.	CWJC/11959/1996 OTHERS	2 RAJENDRA PD. SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSAN DAS Mr.CHANDRA BHUSHAN DAS	Mr.J.RAHMAN (SC) Mr.PRAMOD KUMAR MISHRA	
18.	CWJC/12126/1996 MUTATION ACT	1 LALDHARI YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.K.K.TIWARY Mr.LOKESH Mr.ASHOK KUMAR SINHA 2 Mr.ABHITABH KUMAR	Mr.(GP1) Mr.NITYA NAND SINGH Mr.(GP3) Mr.JAWAHARDHARI SINGH Mr.VIKASH KUMAR PANDEY	
19.	CWJC/12811/1996 LAND CEILING (PRE-	1 RAJ KUMARI DEVI & ORS vs THE STATE OF BIHAR & ANR	Mr.MANINDRA KUMAR	Mr.B.P.VERMA (SC) Mr.SHYAM BIHARI SINGH Mr.A.K.SINGH TARUN	
20.	CWJC/12821/1996 LAND REFORMS ACT	1 SOMESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.R.K.SHARMA Mr.SHANTI PRATAP	Mr.(GP1) Mr.R.K.SHUKLA Mr.A.K.SHUKLA	
21.	CWJC/12853/1996 OTHERS	1 ANANT KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.PRASHANT KUMAR JHA	Mr.B.P.VERMA (SC) Mr.SHASHI NATH THAKUR	
22.	CWJC/13016/1996 LAND CEILING (PRE-	1 SHEO KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANAT KUMAR JHA Mr.SANJAY KUMAR JHA Mr.INDRAJEET JHA Mr.SHARDA NAND MISHRA	Mr.(GP1) Mr.PRAVIN KUMAR SINHA Mr.REKHA MUKUND	
23.	CWJC/27/1997 B.PRIVILEGED-PERS	1 MAJLU KHATOON vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKER VERMA Mr.ABHA VERMA Mr.PRAMOD KUMAR PANDEY	Mr.(GP1) Mr.NITYANAND JHA	

<b>PATNA HIGH COURT</b>	<b>175</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Samarendra Pratap Singh
-------------------------	------------	--

24.	CWJC/226/1997 LAND CEILING (SURP	1	SMT. RAJESHWARI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr. NARMADESHWAR JHA Mr. HARENDRA PRASAD SINHA	Mr. J. RAHMAN (SC)
25.	CWJC/526/1997 B. PRIVILEGED-PERS	1	BAIDYA NATH JHA & ORS vs THE STATE OF BIHAR & ORS	Mr. PRAMOD MISHRA Mr. ARUN KUMAR Mr. RAMESH KUMAR THAKUR Mr. PRABHU NARAYAN JHA	Mr. (GP1) Mr. ANJANA SINHA Mr. NILIMA SINHA
26.	CWJC/612/1997 CONSOLIDATION	1	RAVINDRA NATH SAXENA AND ANR vs JOINT DIRECTOR OF CONSOLIDATIO	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL Mr. SAROJ KUMAR CHOUBEY	Mr. (GP2) Mr. AMBIKA KANT SINHA Mr. KRISHNA KUMAR SINHA
27.	CWJC/765/1997 CONSOLIDATION	1	SHIVA NAND CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr. RATNESH NANDAN SINHA Mr. BIBHAKAR MISHRA Mr. PURUSOTAM PRASAD	Mr. (GP2) Mr. HARENDRA PRASAD SINGH Mr. SHASHI KANT SINGH
28.	CWJC/1178/1997 CONSOLIDATION	1	BINDESHWARI RAI & ANR vs THE STATE OF BIHAR & ORS	Mr. BIMAL KUMAR Mr. NILESH KUMAR Mr. MD. IMTEYAZ AHMAD	Mr. (GP2) Mr. RAMESH KUMAR CHOUDHARY
29.	CWJC/1490/1997 LAND REFORMS ACT	1	SMT. CHANDRAKALA DEVI vs THE STATE OF BIHAR & ORS	Mr. GANESH PRASAD SINGH Mr. PRABHAT RANJAN SINGH	Mr. (GP1) Mr. SATYAPAL SINGH Mr. SHOK HARAN SINGH
30.	CWJC/1891/1997 MUTATION ACT	3	LALAN MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr. SHEKHAR KUMAR SINGH	Mr. (GP2) Mr. MAHENDRA PRASAD BHARTEE Mr. NAND KISHOR PREASAD
31.	CWJC/2001/1997 LAND CEILING (PRE-	1	KUNJI SAH & ORS vs THE STATE OF BIHAR & ORS	Mr. SHOK HARAN SINGH	Mr. B. P. VERMA (SC) Mr. VISHWANATH PRASAD Mr. NAND KISHORE PRASAD.2
32.	CWJC/3683/1997 CONSOLIDATION	3	MD. FIROZ vs THE STATE OF BIHAR & ORS	Mr. S. S. NAYER HUSSAIN Mr. ABBAS HAIDER Mr. KHATIM REZA Mr. SYED FIROZ RAZA Mr. MD. KAMIL AKHTAR	Mr. (GP2) Mr. KAUSHAL KISHORE SINHA Mr. NAVNEET KUMAR Mr. JITENDRA PRASAD SINGH
33.	CWJC/5819/1997 CONSOLIDATION	1	HARIHAR PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr. SHYAMESHWAR DAYAL Mr. KRISHNA PRAKASH Mr. UPENDRA PRASAD SINHA	Mr. (GP2) Mr. JANAK PRASAD Mr. KUMAR BRAJENDRA NATH
34.	CWJC/6380/1997 CONSOLIDATION	1	RAM KISHUN SAHA & ORS vs THE STATE OF BIHAR & ORS	Mr. UMA SHANKAR TIWARY	Mr. (GP2) Mr. NIRMAL KUMAR SINHA.3 Mr. ARUN KUMAR
35.	CWJC/6649/1997 CONSOLIDATION	1	BAIJNATH SAH vs THE STATE OF BIHAR & ORS	Mr. SUKUMAR SINHA	Mr. (GP2) Mr. MAHENDRA THAKUR Mr. VIRENDRA KUMAR SINGH
36.	CWJC/6676/1997 B. PRIVILEGED-PERS	1	SRI HARIBANSH PANDEY vs THE STATE OF BIHAR & ORS	Mr. SHREE KANT PANDEY Mr. BISHNU KANT DUBEY	Mr. (GP1) Mr. U. K. CHOUDHARY
37.	CWJC/6773/1997 B. PRIVILEGED-PERS	1	RATNESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr. SHOLA SANDHWAR Mr. RAJIV NAYAN SINGH Mr. SANJIV JAISWAL	Mr. (GP1) Mr. PRATYUSH KISHORE SINHA Mr. NIRAJ KUMAR Mr. SHAILENDRA KUMAR SINGH
38.	CWJC/6856/1997 MUTATION ACT	1	SMT. KAUSHALYA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr. P. K. VERMA Mr. DR. MANKESHWAR TIWARI Mr. S. R. SHARAN	Mr. (GP2) Mr. BINDESHWARI PRASAD SINGH
39.	CWJC/6861/1997 MUTATION ACT	1	RAS BIHARI YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr. SHYAMESHWAR DAYAL Mr. MUKESHWAR DAYAL	Mr. (GP2)

**Thursday the 30th April 2015**  
**Court No. 17 (AT 10:30 A.M.)**  
**Mr. Justice Ajay Kumar Tripathi**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CWJC/13726/2012 SUSPENSION , BOARD	3 SURENDRA KUMAR vs BIHAR STATE ELECTRICITY BOARD & ORS	Mr.RAMANUJ TIWARY Mr.PRABHAT RANJAN SINGH	Mr.VINAY KIRTI SINGH
2.	CWJC/17847/2013 SUSPENSION , GAZET	1 ABHIMANYU SINGH vs THE STATE OF BIHAR & ORS	Mr.AMISH KUMAR	Mr.LALIT KISHORE (PAAG)
3.	CWJC/25462/2013 SUSPENSION , HEALT	8 ALPHONSO EKKA ANM ADDITIONAL PRIMARY HEALTH CENTRE vs THE STATE OF BIHAR & ORS	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.SHYAM KISHOR SHARMA (GA3)
4.	CWJC/12624/2008 DISCP.PROC., GAZET	6 MANOJ KUMAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.BIJOY KUMAR SINHA Mr.SHAILENDRA KUMAR SINHA	Mr.(AAG11)
5.	CWJC/12899/2008 DISCP.PROC., NON G	6 TALEBER RAY vs THE STATE OF BIHAR & ORS	Mr.GIRIJANAND PRASAD	Mr.(SC16) Mr.SHASHI BHUSHAN KUMAR (SC7)
6.	CWJC/12900/2008 DISCP.PROC., GAZET	6 SACHIDANAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.SHAILENDRA KUMAR SINHA Mr.BIRENDRA NARAYAN SHARMA Mr.NUTAN SAHAY Mr.SANJEEV KUMAR Mr.GYANENDRA KUMAR SHUKLA Mr.KRIPA NAND JHA Mr.KUNAL TIWARY Mr.SHAMBHU PRASAD	Mr.(AAG3)
7.	CWJC/13614/2008 DISCP.PROC., NON G	6 RAMASHISH YADAV vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT Mr.MD. KHURSHID ALAM Mr.ARCHANA KUMARI Mr.NAND KISHORE PD.	Mr.(AAG10)
8.	CWJC/13618/2008 DISCP.PROC., GAZET	6 DIWAKAR PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.(AAG2)
9.	CWJC/13658/2008 DISCP.PROC., POLIC	6 VISHWANATH DAS vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.SUSHIL KUMAR JHA Mr.SURYA KANT MISHRA Mr.ABHAY KUMAR JHA	Mr.(AAG4)
10.	CWJC/13697/2008 DISCP.PROC., NON G	6 BRAHAMDEO SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SHARMA Mr.RAHUL NATH	Mr.(SC6) Mr.VINAY KIRTI SINGH
11.	CWJC/13734/2008 DISCP.PROC., NON G	6 KRISHNA DEO SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR Mr.RANJEET KUMAR	Mr.(GA6)
12.	CWJC/13750/2008 DISCP.PROC., GAZET	6 NAWAL PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR TEWARY Mr.RASHMI KUMARI Mr.TEJ NARAYAN SINGH	Mr.(SC10) Mr.PARTHA SARTHY (GA11)
13.	CWJC/13762/2008 DISCP.PROC., POLIC	6 MAHESHWAR DAS vs THE STATE OF BIHAR & ORS	Mr.RAJ DULAR SAH	Mr.(AAG6) Mr.ANJANI KUMAR
14.	CWJC/13904/2008 DISCP.PROC., NON G	6 DHARMADEO SINGH vs THE STATE OF BIHAR & ORS	Mr.VIKASH KUMAR Mr.SATYAM SHIVAM SUNDARAM	Mr.(AAG2)
15.	CWJC/14067/2008 DISCP.PROC., GAZET	6 NAGENDRA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.(AAG11) Mr.SANJAY PANDEY Mr.RANJIT SINHA Mr.J.P.KARN
16.	CWJC/14088/2008 DISCP.PROC., BOARD	7 NIRAJ KUMAR & ORS vs THE BIHAR STATE ELECTRICITY BO	Mr.PARTHA SARTHY	Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA
17.	CWJC/14126/2008 DISCP.PROC., POLIC	6 SHRINIVAS CHAUBEY vs THE STATE OF BIHAR & ORS	Mr.VINAY RANJAN	Mr.(AAG4) Mr.(AAG3)
18.	CWJC/14196/2008 DISCP.PROC., NON G	6 UPENDRA PRASAD RAM vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINHA Mr.AMARESH KUMAR SINHA Mr.MD.ANISUR RAHMAN	Mr.(AAG2) Mr.MRIGANK MAULI Mr.ABHINAY RAJ
19.	CWJC/14317/2008 DISCP.PROC., NON G	6 PANDEY SHRIKRISHNA SAHAI vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH 1	Mr.(AAG10)
20.	CWJC/14415/2008 DISCP.PROC., GAZET	6 MD.MAHTAB ALAM vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR Mr.RANJEET KUMAR	Mr.(SC6) Mr.VINAY KIRTI SINGH
21.	CWJC/14728/2008 DISCP.PROC., NON G	6 SHRI NIWAS SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PD.SINGH Mr.ABHISHEK	Mr.(SC4)
22.	CWJC/15154/2008 DISCP.PROC., GAZET	6 NAWAL PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA Mr.ABHAY KUMAR JHA	Mr.(AAG10)
23.	CWJC/15232/2008 DISCP.PROC., NON G	6 RAMA KANT CHOWDHARY vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.KRIPA NAND JHA	Mr.(GA9) Mr.PRASHANT PRATAP
24.	CWJC/15359/2008 DISCP.PROC., GAZET	6 MAHENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH Mr.RAKESH KUMAR SINGH	Mr.(AAG2)
25.	CWJC/15534/2008 DISCP.PROC., GAZET	6 PAWAN KUMAR SINHA vs THE STATE OF BIHAR & ORS		Mr.(AAG4)
26.	CWJC/15637/2008 DISCP.PROC., NON G	6 HARDEO DAS vs THE STATE OF BIHAR & ORS		Mr.(AAG3)

<b>PATNA HIGH COURT</b>	<b>177</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Ajay Kumar Tripathi
-------------------------	------------	--

27.	CWJC/15659/2008 DISC.PROC., NON G	6 HARI NARAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.(AAG2)
28.	CWJC/15698/2008 DISC.PROC., GAZET	6 SHYAM NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.ASIM JHA	Mr.(AAG2)
29.	CWJC/15818/2008 DISC.PROC., NON G	6 MAHENDRA SINGH YADAV vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.SUSHIL KR.SINGH	Mr.(AAG11)
30.	CWJC/15932/2008 DISC.PROC., POLIC	6 PRAMOD KUMAR DWIVEDI vs THE STATE OF BIHAR & ORS	Mr.BRIJ KISHORE MISHRA Mr.SACHIDA NAND RAI Mr.SURESH KUMAR	Mr.(AAG6) Mr.ANJANI KUMAR
31.	CWJC/15969/2008 DISC.PROC., NON G	6 SHRI JAICHANDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIJOY KUMAR SINHA Mr.SHAILENDRA KUMAR SINHA	Mr.(GA3)
32.	CWJC/16012/2008 DISC.PROC., NON G	6 SHIVA NARAYAN CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA 3	Mr.(AAG11)
33.	CWJC/16321/2008 DISC.PROC., NON G	6 PUNYADEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I	Mr.(AAG6) Mr.J.P.KARN
34.	CWJC/16369/2008 DISC.PROC., NON G	6 DAYA NAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.LAKMESH MARVIND Mr.BIRENDRA KUMAR SINGH 1 Mr.RAJNISH KUMAR	Mr.(AAG2)
35.	CWJC/16372/2008 DISC.PROC., NON G	6 BAJRANGI THAKUR vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRAKASH VERMA	Mr.(GA3)
36.	CWJC/16403/2008 DISC.PROC., BOARD	8 BIRENDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.SANJAY KUMAR CHOUBEY Mr.ASHOK KUMAR SINGH	Mr.(SC9) Mr.H.S.HIMKAR Mr.SATYA DEO KUMAR (SC5)
37.	CWJC/16511/2008 DISC.PROC., NON G	6 JALESHWAR PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I	Mr.(SC9) Mr.J.P.KARN
38.	CWJC/16534/2008 DISC.PROC., NON G	6 CHANDRA MOHAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP	Mr.(AAG10)
39.	CWJC/16548/2008 DISC.PROC., GAZET	6 SACHIDANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISHA SINGH Mr.VIVEK PRASAD	Mr.(AAG6) Mr.ANJANI KUMAR
40.	CWJC/16718/2008 DISC.PROC., BOARD	5 BACHU PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA JHA Mr.PAMMI KUMARI Mr.PRASHANT KUMAR	Mr.(SC21) Mr.RAJIV RANJAN KR. PANDEY Mr.B.K.SINGH'CHOUHAN' Mr.(GP12)
41.	CWJC/16778/2008 DISC.PROC., GAZET	6 SHYAMANAND CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.PRAFULL CHANDRA THAKUR	Mr.(AAG6) Mr.A.K.KESHARI (AAG11)
42.	CWJC/17056/2008 DISC.PROC., GAZET	6 AMRENDRA KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.CHAKRADHARI SHARAN SINGH Mr.UPENDRA MISHRA Mr.SUNIL KUMAR Mr.CHANDAN JHA Mr.AMIT KR.SINGH	Mr.(AAG6) Mr.A.K.KESHARI (AAG11)
43.	CWJC/17058/2008 DISC.PROC., NON G	6 GORAKH LAL BISHWAS vs THE STATE OF BIHAR & ORS	Mr.TUHIN SHANKAR Mr.ABHINAV SRIVASTAVA	Mr.(AG)
44.	CWJC/17226/2008 DISC.PROC., GAZET	6 GOUR KISHORE PRASAD vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE Mr.MADHESHWAR SINGH	Mr.(AAG9) Mr.NIVEDITA NIVIKAR Mr.J.P.KARN
45.	CWJC/17276/2008 DISC.PROC., GAZET	6 ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN	Mr.(AAG3) Mr.J.P.KARN
46.	CWJC/17654/2008 DISC.PROC., NON G	6 YUGESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.ASHUTOSH SINGH II	Mr.(SC10) Mr.PARTHA SARTHY (GA11)
47.	CWJC/17771/2008 DISC.PROC., GAZET	6 ARJUN PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA 3	Mr.(AAG11)
48.	CWJC/18021/2008 DISC.PROC., POLIC	6 ARBINDJI vs THE STATE OF BIHAR & ORS	Mr.BIRESHWAR PRASAD SINHA Mr.V.R.P.SINGH	Mr.(AAG6) Mr.ANJANI KUMAR (AAG10)
49.	CWJC/18110/2008 DISC.PROC., GAZET	6 BALGOBIND RAM vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA NR.SINGH I	Mr.(AAG11)
50.	CWJC/18183/2008 DISC.PROC., GAZET	11 NAVIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.MUKUL SINHA Mr.TANUJA KUMARI (MISHRA) Mr.BIDHANESH MISRA Mr.RAJESH KUMAR	Mr.(AAG3)
51.	CWJC/18185/2008 DISC.PROC., NON G	6 HARI NANDAN RAI & ANR vs THE STATE OF BIHAR & ORS	Mr.JIWAN PRAKASH SINHA	Mr.(GA3) Mr.PIYUSH LALL Mr.UDAY KUMAR Mr.J.P.KARN Mr.(AAG3)
52.	CWJC/18256/2008 DISC.PROC., NON G	6 DEVENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJIVE RANJAN SINGH	Mr.(SC7)
53.	CWJC/18285/2008 DISC.PROC., NON G	10 YOGENDRA PRASAD BHAKTA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA 2	Mr.(AAG3)
<b>FOR HEARING</b>				
1.	CWJC/6813/2000 DISC.PROC., BANK	10 MANORANJAN SAHAY vs THE NALANDA GRAMIN BANK & ORS	Mr.S.R.SHARAN	Mr.SUNIL KUMAR SINGH I Mr.R.R.UPADHYAYA Mr.DEVI DAS SRIVASTAVA
2.	CWJC/8365/2000 with DISC.PROC., BANK	10 RAMESHWAR PRASAD vs THE BIHAR STATE ELEC.BOARD & OR	Mr.AMBER NAHT BANERJI Mr.BIMLENDU SHEKHER THAKUR Mr.BINAY KUMAR	
3.	CWJC/13899/2001 DISC.PROC., BANK	10 RAMESHWAR PRASAD vs THE BIHAR STATE ELEC.BOARD & OR	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.BINAY KUMAR	Mr.J.P.SHUKLA Mr.MOHIT KUMAR SHAH Mr.KUMAR ALOK

<b>PATNA HIGH COURT</b>	<b>178</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Ajay Kumar Tripathi	
-------------------------	------------	--	--

4.	CWJC/4803/2001 DISCP.PROC., BOARD	10	GEETA SINGH vs ADMINISTRATOR, BISCOMAUN & ORS	Mr.KUNDAN KUMAR SINHA Mr.MUKESH KUMAR SINGH	Mr.JANARDAN PD.SINGH
5.	CWJC/5795/2001 DISCP.PROC., GAZET	1	SHARDA DEVI vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.(AAG3) Mr.(SC21)
6.	CWJC/14003/2001 DISCP.PROC., NON G	1	NAND KUMAR RANA vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SINGH	Mr.(AAG3)
7.	CWJC/15389/2001 DISCP.PROC., BANK	10	RAJENDRA KUMAR SINGH vs VAISHALI KSHETRIYA GRAMIN BANK	Mr.CHOUDHARY SHYAM NANDAN Mr.CHAKRAPANI Mr.PURUSHOTTAM KUMAR JHA	Mr.AJAY KUMAR SINHA
8.	CWJC/4992/2003 DISCP.PROC., BOARD	10	RAM KISHORE PANDEY vs BIHAR STATE ELECTRICITY BOARD&	Mr.SHIVENDRA KISHORE Mr.SANJEEV SHANKAR	
9.	CWJC/6876/2003 DISCP.PROC., GAZET	6	RAMCHANDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.PRAMOD KUMAR	Mr.(SC3) Mr.(GA10)
10.	CWJC/2176/2004 DISCP.PROC., BOARD	10	AJIT KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.YASHRAJ BARDHAN Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA Mr.AMRIT ABHIJAT Mr.JAI PRAKASH SINGH	Mr.P.K.SHAHI Mr.VEENA RANI PRASAD Mr.K.N.GUPTA Mr.SATYENDRA KRISHNA PD.
11.	CWJC/3457/2004 DISCP.PROC., GAZET	1	RAM DATTA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC3) Mr.(GA5)
12.	CWJC/6012/2004 DISCP.PROC., GAZET	1	PATHAK VEERENDRA vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.RAVINDRA KR SINHA NO.2 Mr.ANIL KUMAR	Mr.SANJAY SINGH (SC9) Mr.MADHURESH PRASAD Mr.J.P.KARN
13.	CWJC/11270/2004 DISCP.PROC., GAZET	1	UDAI SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE	Mr.(SC10)
14.	CWJC/13318/2004 DISCP.PROC., BANK	10	LALIT KUMAR vs THE PUNJAB NATIONAL BANK & ORS	Mr.AMBARNATH BANERJEE Mr.SATYENDRA NARAYAN Mr.ARVIND KUMAR	Mr.SUNIL KR.SINGH I
15.	CWJC/14090/2004 DISCP.PROC., BOARD	19	PARMESHWAR RAMJANAM vs THE BIHAR STATE WAREHOUSING CO	Mr.RAM KUMAR TIWARY Mr.SRINIWAS JHA Mr.RAM KRISHNA RAI Mr.BHARAT BHUSHAN	Mr.NARESH DIXIT Mr.NIKESH KUMAR
16.	CWJC/16408/2004 DISCP.PROC., NON G	1	SURENDRA NARAIN PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KR.SINHA Mr.DR.ALOK KUMAR'ALOK' Mr.ARUN KUMAR	Mr.(SC3) Mr.(GA5)
17.	CWJC/16532/2004 DISCP.PROC., GAZET	1	RATAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(GP1)
18.	CWJC/297/2005 DISCP.PROC., HEALT	2	BALKESHI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHOR SINGH Mr.SURAJ NARAIN YADAV Mr.HARENDRA KUMAR Mr.TAJ PRATAP SINGH	Mr.(AAG2)
19.	CWJC/517/2005 DISCP.PROC., NON G	1	AWADHESH KUMAR DUBEY vs THE STATE OF BIHAR & ORS	Mr.UMESH KR.MISHRA Mr.MD. KHURSHID ALAM	Mr.(GP7) Mr.(GA7)
20.	CWJC/1157/2005 DISCP.PROC., GAZET	3	MOST. MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VARMA	Mr.(SC3) Mr.(GA5)
21.	CWJC/1458/2001 DISCP.PROC., GAZET	1	MOST.MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVARAT VERMA	(AAG2) Mr.J.P.KARN (SCGSC)
22.	CWJC/1515/2005 DISCP.PROC., BOARD	10	UMA SHANKAR PRASAD vs THE B.S.R.T.CORPORATION & ORS	Mr.RAJEEVA ROY	Mr.PRABHAT KR.VERMA
23.	CWJC/2114/2005 DISCP.PROC., NON G	1	JANARDAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAM BADAN MAHTO Mr.KAILASH BEHARI VERMA Mr.AVINASH Mr.MANOJ KUMAR	Mr.(SC4)
24.	CWJC/2295/2005 DISCP.PROC., GAZET	1	MADHAV SHANKAR JHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.(SC3) Mr.(GA5)
25.	CWJC/8337/2005 DISCP.PROC., GAZET	1	RAM KESHWAR RAM vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA	Mr.(GP2) Mr.AMAR NATH SINGH Mr.J.P.KARN Mr.CHAKRADHARI SHARAN SINGH Mr.(AAG12)
26.	CWJC/8393/2005 DISCP.PROC., GAZET	1	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ANJANA MISHRA Mr.JAI SHANKAR PATHAK Mr.NAGENDRA KUMAR	Mr.(SC3) Mr.(GA5) Mr.J.P.KARN Mr.CHAKRADHARI SHARAN SINGH
27.	CWJC/8981/2005 DISCP.PROC., BANK	7	RAM ASHRAJ BHAKTA vs VAISHALI KSHETRIYA GRAMIN BANK	Mr.ARUN KUMAR Mr.HANS LAL KUMAR Mr.DEVENDRA KUMAR Mr.SANJAY KR.SHARMA	Mr.MAHENDRA PATHAK
28.	CWJC/9397/2005 DISCP.PROC., GAZET	1	DINESH MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SAMRENDRA Mr.MANOJ PRIYADARSHI Mr.ROHIT MISHRA	Mr.(AAG1) Mr.SRI DEO NR. YADAV Mr.SHANTANU KR. (AC TO AAG6) Mr.ANJANI KUMAR (AAG10)
29.	CWJC/10139/2005 DISCP.PROC., NON G	1	MADAN MOHAN LAL vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA BEHARY SARAN	Mr.(AAG1) Mr.DEO NARAIN YADAV (AAG6) Mr.SHANTANU KR. (AC TO AAG6)
30.	CWJC/10404/2005 DISCP.PROC., NON G	1	LAXMI NARAYAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY	Mr.(AAG1) Mr.ANJANI KUMAR (AAG10) Mr.SHANTANU KR. (AC TO AAG6)

<b>PATNA HIGH COURT</b>	<b>179</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Ajay Kumar Tripathi
-------------------------	------------	--

31.	CWJC/10495/2005 DISCP.PROC., GAZET	1 HARI SHANKER PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASOKA JANG BAHADUR Mr.RAJ KUMAR Mr.PRAVEEN KUMAR	Mr.(SC3) Mr.MADHURESH PRASAD Mr.J.P.SHUKLA Mr.J.P.KARN Mr.PIYUSH LALL Mr.LALIT KISHORE Mr.(GA5)
32.	CWJC/11309/2005 DISCP.PROC., BANK	1 PRABHAT KUMAR KARAN vs THE CHAIRMAN CUM M.D.,UCO BANK	Mr.SAMIR KUMAR SINHA	Mr.SURAJ SAMADARSHI Mr.S.D.SANJAY
33.	CWJC/14006/2005 DISCP.PROC., OTHER	1 AMLENDRA NATH SAHAY vs THE BHARAT WAGON & ENG.COMP.LT	Mr.MADHURESH PRASAD Mr.RANJAN KUMAR Mr.SANDEEP PATIL 'LALL'	Mr.UDAYAN CHOUDHARY Mr.Y.V.GIRI(SR.SPL.PP)VIG.
34.	CWJC/909/2006 DISCP.PROC., BANK	1 SINDHU RATNA KUL BHASKAR vs THE CENTRAL BANK OF INDIA &ORS	Mr.R.K.P.SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	Mr.AJAY KUMAR SINHA
35.	CWJC/3445/2006 DISCP.PROC., BANK	14 VINAY KUMAR vs MADHYA BIHAR GRAMIN BANK & ORS	Mr.MANISH KUMAR Mr.SANJEEV KUMAR Mr.S.PARASMANI Mr.N.D.CHOUBEY	Mr.SHAILESH KUMAR SINHA Mr.SUBHASH CHANDRA BOSE Mr.PAWAN KUMAR SINHA Mr.PRASHANT VEDASAN Mr.RANJIT KUMAR Mr.SUNIL KUMAR SINGH Mr.DR.KISLAY Mr.SANJAY KUMAR SINGH
36.	CWJC/3668/2006 DISCP.PROC., NON G	1 NAGESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY	Mr.(SC1)
37.	CWJC/6815/2006 DISCP.PROC., NON G	1 SUSHIL JHA vs THE STATE OF BIHAR & ORS	Mr.RAJ BANSH DUBEY	Mr.(SC18)
38.	CWJC/6971/2006 DISCP.PROC., POLIC	1 MANAS KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.PARIMAL CHANDRA DAS Mr.RAGHUNATH SINGH Mr.MADHESHWAR SINGH Mr.AMITESH KUMAR Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.SUDHA KUMARI Mr.AJAY KUMAR AMBASTHA Mr.VIVEK PRASAD	Mr.(GP18) Mr.NADEEM SERAJ- GP20
39.	CWJC/8251/2006 DISCP.PROC., GAZET	1 HARINDRA SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR GAUTAM Mr.AWADHESHWAR PRASAD	Mr.(SC13) Mr.J.P.KARN
40.	CWJC/8382/2006 DISCP.PROC., GAZET	1 DEVENDRA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTAVA Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA Mr.MANI MADHUKAR	Mr.(GP6) Mr.ARUN KUMAR ARUN Mr.J.P.KARN Mr.DHURJATI KR. PRASAD(GP7)
41.	CWJC/13122/2006 DISCP.PROC., GAZET	9 SONELAL HEMBRAM vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH	Mr.(AG)
42.	CWJC/13374/2006 DISCP.PROC., GAZET	7 YOGENDRA BHUSHAN vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.RAJESH KUMAR	Mr.(SC20) Mr.ANJANI KR. SHARAN (SC9) Mr.J.P.KARN Mr.RAJ NANDAN PRASAD (SC-9)
43.	CWJC/15018/2006 DISCP.PROC., GAZET	7 JENESHWAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.KRISHNA KUMAR	Mr.(GA6) Mr.ASHOK PRIYADARSHI (GA-4)
44.	CWJC/16201/2006 DISCP.PROC., NON G	8 AFSANA KHATOON vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.(AAG7)
45.	CWJC/11909/2007 DISCP.PROC., OTHER	29 ARJUN CHOUDHARY vs THE UNION OF INDIA & ORS	Mr.AMARENDRA NARAYAN	Mr.SUDHIR SINGH(ASST.SG) Mr.PRABHAT KUMAR SINGH Mr.SHRI NATH PATHAK Mr.AMITABH BHARDWAJ Mr.SATYAVRAT VERMA (CGC) Mr.V.B.P.AMBASTHA Mr.HEMANT KUMAR JHA Mr.AMIT SHRIVASTAVA (CGC) Mr.SUNIL KUMAR SINGH
46.	CWJC/13284/2007 DISCP.PROC., BANK	10 TULA KANT MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA THAKUR Mr.VIVEK KUMAR	Mr.(GP2) Mr.SANJAY KUMAR Mr.J.P.KARN Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2) Mr.C.K. GUPTA
47.	CWJC/17181/2011 DISCP.PROC., BOARD	1 THAKUR RAVINDRA KUMAR vs THE BIHAR STATE ELECTRICITY BO	Mr.BHUBNESHWAR PRASAD Mr.ANISH CHANDRA	Mr.VINAY KIRTI SINGH
48.	CWJC/755/2013 DISCP.PROC., BANK	5 RAM NAGINA CHOUDHARY vs UTTAR BIHAR GRAMIN BANK & ORS	Mr.SHAMBHU PRASAD SINGH Mr.JAI SHANKER PRASAD Mr.ANIL KUMAR TIWARY Mr.AVANINDRA KUMAR JHA	Mr.PRABHAKAR JHA
49.	CWJC/4234/2014 TRANSFER , POLIC	6 PRADUMAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.ADITYA PRAKASH SAHAY	Mr.ROY SHIVAJI NATH (AAG3)

**Thursday the 30th April 2015**  
**Court No. 18 (AT 10:30 A.M.)**  
**Mr. Justice Dharnidhar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./37209/2012 QUASHING(302,307)- QSH F.I.R. FOR CON	8 NAWAL RAI & ORS. vs STATE OF BIHAR & ANR	Mr.SHASHI BHUSHAN PANDEY	Mr.RINA SINHA (APP) Mr.ANSHUMAN SINGH Mr.RAKESH KUMAR NO.1
2.	CR. MISC./37297/2012 QUASHING(319 CR.P. QSH COMPLAIN FOR O	8 VIDYA SAGAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.DEVENDRA KUMAR
3.	CR. MISC./37391/2012 QUASHING(47A EXCIS QSH F.I.R. FOR DIR	8 M/S SPICY BEVERAGE PVT. LTD. vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.NITYANAND TIWARY (APP)
4.	CR. MISC./37411/2012 QUASHING(379/34,32 QSH COMPLAIN FOR C	7 ANNU DEVI vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.ARUN KUMAR AGRAWAL	Mr.AJAY KUMAR JHA (APP) Mr.VIKRAM SINGH
5.	CR. MISC./37431/2012 QUASHING(197 CR.P. QSH COMPLAIN FOR O	10 NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.PARMANAND KUMAR (APP)
6.	CR. MISC./37445/2012 QUASHING(420,406,5 QSH F.I.R. FOR CON	7 DR. KALYAN KUMAR MITRA & ANR. vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.RAJIVE NAYAN (APP)
7.	CR. MISC./37528/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	4 UMESH SAH vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH	Mr.VINOD SHANKAR MODI (APP)
8.	CR. MISC./37568/2012 QUASHING(36,8 N.D. QUASHING	7 MD. YUSUF HANFI @ MOHD. YUNUS HONFI vs THE UNION OF INDIA THROUGH COMMISSIONER OF CUSTOMS, BIHAR	Mr.OM PRAKASH	Mr.N. A. SHAMSI (A.S.G.) Mr.SHIV KUMAR Mr.DR. PANKAJ
9.	CR. MISC./37578/2012 QUASHING(448/323/3 QSH F.I.R. FOR CON	6 PARMJEET KUMAR vs STATE OF BIHAR & ANR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.M.HAQUE (APP) Mr.ARBIND KUMAR
10.	CR. MISC./37692/2012 QUASHING(376,504,3 QSH F.I.R. FOR CON	8 AMRITA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN	Mr.KHURSHID ANWAR(APP) Mr.RAKESH SINGH Mr.SEEMA Mr.BHASKAR SHANKAR Mr.RANJAN KUMAR SINHA Mr.RAM CHANDRA SAHAIN (APP) Mr.SANTOSH KUMAR MISHRA Mr.NIKHIL KUMAR AGRAWAL Mr.AKBAR ALI(APP)
11.	CR. MISC./37697/2012 QUASHING(323,3(1) QUASHING	6 AJAY KUMAR RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.MD.ASLAM ANSARI (APP) Mr.ARUN KUMAR SINGH
12.	CR. MISC./37752/2012 QUASHING(420,467,4 QSH COMPLAIN FOR C	8 SANJAY KUMAR @ KAPOOR & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.MD.ASLAM ANSARI (APP) Mr.ARUN KUMAR SINGH
13.	CR. MISC./30616/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	4 GANNESH PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.MD.ASLAM ANSARI (APP) Mr.ARUN KUMAR SINGH
14.	CR. MISC./37816/2012 QUASHING(366(A)/34 QSH F.I.R. FOR DIR	9 JAYA KUMARI @ BULBUL vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA	Mr.AJAY KUMAR 2(APP) Mr.SHAKIL AHMAD KHAN Mr.SATISH CHANDRA MISHRA Mr.RAMA KANT JHA Mr.MD. NURUL HODA
15.	CR. MISC./31424/2013 QUASHING(366A/34)- QSH F.I.R. FOR DIR	4 UMESH MISHRA vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.VEENA KUMARI JAISWAL (APP) Mr.RAJENDRA KUMAR JAIN Mr.UMA NATH MISHRA(APP)
16.	CR. MISC./37833/2012 QUASHING(323)-IPC QSH COMPLAIN FOR C	3 KHURSEED ANWER vs STATE OF BIHAR & ANR	Mr.PRAMOD MAN BANSH Mr.KUMARI SADHANA RANI	Mr.G.S.GUPTA (APP) Mr.PODDAR SURESH GANDHI Mr.MURLI DHAR
17.	CR. MISC./37923/2012 QUASHING(3 SC/ST A QUASHING	5 SUDARSHAN SIGNH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH	Mr.CHANDRA BHUSHAN PRASAD (APP)
18.	CR. MISC./38223/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	5 BISHWANATH SAH vs THE STATE OF BIHAR & ORS	Mr.RAGHVENDRA KUMAR SINGH	Mr.RITA VERMA(APP)
19.	CR. MISC./38639/2012 QUASHING(447,323,5 QSH F.I.R. FOR CON	4 ANSHU KUMARI @ ANSHU SHARMA vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.RAJ KISHORE SINGH (APP)
20.	CR. MISC./38756/2012 QUASHING(379,323,3 QSH F.I.R. FOR DIS	5 MD. SAHUD ANSARI @ MD. SAHUD @ MD. SAUD ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.TEJ NARAYAN SINGH	Mr.HRIDAY PD. SINGH (APP) Mr.VINAY MISTRY
21.	CR. MISC./38770/2012 QUASHING(420,468,4 QUASHING	6 BINOD BAITHA vs STATE OF BIHAR & ANR	Mr.RADHA KRISHNA SINGH	Mr.MANOJ KUMAR (APP)
22.	CR. MISC./38777/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	5 DURGA PRASAD GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.BIJAY BIHARI SINHA	Mr.SURENDRA KUMAR(APP)
23.	CR. MISC./38897/2012 QUASHING(379,323,4 QSH COMPLAIN FOR C	8 SHOBHA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.D.K.SINHA(APP)
24.	CR. MISC./38927/2012 QUASHING(500,120B) QSH COMPLAIN FOR C	5 VIVECH GOENKA vs THE STATE OF BIHAR THROUGH HOME SECRETARY & ANR	Mr.TUHIN SHANKAR Mr.ANUJ DILBAR KRISHNA	

PATNA HIGH COURT		181	Thursday 30 <sup>th</sup> April, 2015	
			Mr. Justice Dharnidhar Jha	
25.	CR. MISC./39113/2012 QUASHING(379)-IPC QSH F.I.R. FOR OTH	6 MD. RIZWAN @ RIZWAN AHMAD vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH Mr.DEEPAK KUMAR Mr.ARUN KUMAR	Mr.SURAJ PD.SINGH (APP)
26.	CR. MISC./44875/2012 QUASHING(202 CR.P. QSH COMPLAIN FOR O	2 JAI RAM SINGH vs THE STATE OF BIHAR		Mr.M.HAQUE(APP)
27.	CR. MISC./44972/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2 KASHI RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR	Mr.SHARDANAND JHA (APP) Mr.SYED MASLEH-UDDIN ASHRAF
28.	CR. MISC./44998/2012 QUASHING(33,41,42, QSH F.I.R. FOR OTH	2 ARUN KUMAR vs STATE OF BIHAR & ANR	Mr.MD.IMTEYAZ AHMAD	Mr.J.K.ROY-I(APP)
29.	CR. MISC./45033/2012 QUASHING(379,323)- QSH COMPLAIN FOR O	2 ASHOK KUMAR VERMA vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS Mr.RAJEED NAYAN	Mr.JHARKHANDI UPADHYAY(APP)
30.	CR. MISC./45175/2012 QUASHING(366,323,3 QSH F.I.R. FOR CON	4 MAHESH CHAUDHARY vs STATE OF BIHAR & ANR		Mr.UMA SHANKAR PD.SINGH(APP)
31.	CR. MISC./45232/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR DIR	2 RAKESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.GANESH PD.SINGH(APP)
32.	CR. MISC./45234/2012 QUASHING(498A/304B QSH F.I.R. FOR CON	2 RANJANA DEVI & ORS. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.DR.RAVINDRA KUMAR (APP)
33.	CR. MISC./45253/2012 QUASHING(498A) & 4 QSH COMPLAIN FOR C	2 MD. GHAYASUDDIN & ORS. vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SHYAM KUMAR SINGH(APP)
34.	CR. MISC./45255/2012 QUASHING(504)-IPC QSH COMPLAIN FOR C	3 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA Mr.ANIL KUMAR SINGH	Mr.BRAJENDRA NATH PANDEY(APP) Dr.LEELAWATI KUMARI
35.	CR. MISC./45265/2012 QUASHING(500/504/1 QSH COMPLAIN FOR C	2 KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR Mr.KUMAR KAUSHLENDRA	Mr.UMASHANKAR PD.SINGH (APP) Mr.ABHAY SHANKAR SINGH Mr.UMESH KUMAR SINGH Mr.AMRENDRA KUMAR Mr.RAKESH KUMAR SINGH Mr.PRABHAKAR SINGH Mr.DHANANJAI KUMAR SINGH Mr.AMIT KUMAR MISHRA Mr.YASHRAJ BARDHAN Mr.PRABHAT RANJAN SINGH Mr.KUMAR PRAVEEN Mr.RAJGIRI SINGH Mr.KUMAR SUNIL
36.	CR. MISC./45272/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2 VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.ANIL KUMAR SINGH(APP)
37.	CR. MISC./45276/2012 QUASHING(420/406)- QSH COMPLAIN FOR O	2 K.N. SAHAY @ KESHWA NANDAN SAHAY vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEED RANJAN	Mr.BINOD KUMAR-2 (APP)
38.	CR. MISC./45277/2012 QUASHING(319 CR.P. QSH S.T	2 SANJU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.RANA RANVIJAY PRATAP Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH Mr.BIRENDRA KUMAR	Mr.AJAY KUMAR-2 (APP)
39.	CR. MISC./45278/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 DHARMENDRA PRASAD & ORS vs STATE OF BIHAR & ANR		Mr.ZAINUL ABEDIN(APP)
40.	CR. MISC./45280/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2 CHANDRAMANI DEVI vs THE STATE OF BIHAR & ORS	Mr.NALIN KUMAR	Mr.AWADHESH KUMAR SINGH(APP)
41.	CR. MISC./45283/2012 QUASHING(211/212/2 QSH COMPLAIN FOR C	2 MD. BARI vs STATE OF BIHAR & ANR	Ms.KUSUMLATA DAS	Mr.B.M.SINHA (APP)
42.	CR. MISC./45284/2012 QUASHING(302,323,2 QUASHING	2 BINA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.R.B.ROY RAMAN(APP)
43.	CR. MISC./45291/2012 QUASHING(227 CR.P. QSH S.T	2 BALMUKUND SHARMA @ GUDDU vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAJESH KUMAR(APP)
44.	CR. MISC./45295/2012 QUASHING(420/406/3 QSH F.I.R. FOR DIS	2 SARYU LAL PASWAN @ SARYU PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWESH KUMAR JAIPURIAR	Mr.MAYANAND JHA (APP)
45.	CR. MISC./45308/2012 QUASHING(239 CR.P. QSH F.I.R. FOR CON	2 SADAN SINGH vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY	Mr.S.EHTESHAMUDDIN(APP)
46.	CR. MISC./45311/2012 QUASHING(498A/323) QSH F.I.R. FOR CON	3 MUKESH KUMAR @ MUKESH SAH @ GUDDU & ORS. vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	Mr.RAJBALLABH SINGH (APP) Mr.AMIT KUMAR ANAND
47.	CR. MISC./45330/2012 QUASHING(364/34)-I QSH F.I.R. FOR DIR	2 NARESH PASWAN vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA Mr.MAHENDRA THAKUR	Mr.RITA VERMA(APP)
48.	CR. MISC./45356/2012 QUASHING(366A)-IPC QSH F.I.R. FOR OTH	2 KAMESHWAR PASWAN vs THE STATE OF BIHAR REPRESENTED THROUGH THE CHIEF SECRETARY OF THE GOVT. OF BIHAR, OLD SECRETARAIATE BUILDING PATNA.	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
49.	CR. MISC./45357/2012 QUASHING(7 E.C.ACT QSH F.I.R. FOR CON	2 RAM DAYAL MAHTO vs THE STATE OF BIHAR	Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.AWADHESH KUMAR SINGH(APP)

PATNA HIGH COURT		182	Thursday 30 <sup>th</sup> April, 2015		
Mr. Justice Dharnidhar Jha					
50.	CR. MISC./45360/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIS	2	KAMDEO YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.RAMAKANT SHARMA(L.O./I/C(VIGI.)
51.	CR. MISC./45373/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3	AMIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR SINGH Mr.RAJU KUMAR SINGH	Mr.MAYANAND JHA (APP) Mr.BHUBNESHWAR PRASAD
52.	CR. MISC./45379/2012 QUAHING(302)-IPC QSH S.T	2	USHA DEVI vs STATE OF BIHAR & ANR	Mr.KUMARI SUJATA SINHA	Mr.ASHA DEVI(APP)
53.	CR. MISC./45384/2012 QUASHING(228 CR.P. QSH F.I.R. FOR OTH	2	MOHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ASHOK KUMAR (APP) Mr.SANJAY KUMAR NO.-7
54.	CR. MISC./45388/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	JAHANGIR KHAN vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.ADITYA NR. SINGH 1 (APP)
55.	CR. MISC./45407/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	2	CHANDRA SHEKHAR MAHTO vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.ABHAY KUMAR ROY (APP)
56.	CR. MISC./45413/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3	DIWAKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH
57.	CR. MISC./45418/2012 QUASHING(302)-IPC QSH S.T	2	UPENDRA KUMAR NIRALA vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.ASHOK KUMAR SINGH 1 (APP)
58.	CR. MISC./45422/2012 QUASHING(417,323)- QSH COMPLAIN FOR C	2	MD. MOJIB @ SK. MOJIBUR REHMAN & ORS. vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.MD.FAHIMUDDIN (APP)
59.	CR. MISC./45433/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2	SITA DEVI vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.ASHOK KUMAR-1 (APP)
60.	CR. MISC./45442/2012 QUASHING(302,304,4 QSH F.I.R. FOR CON	2	LAL BABU RAI vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR	Mr.MANI MADHUKAR(APP)
61.	CR. MISC./45469/2012 QUASHING(498A,494, QSH F.I.R. FOR DIR	2	RADHESHYAM UPADHAYAY & ORS. vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH Mr.SHAMSHAD ALAM	Mr.TARUN PD.MANDAL (APP)
62.	CR. MISC./45500/2012 QUASHING(376,366)- QSH S.T	1	VIKASH KUMAR SINGH vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.ANURADHA SINGH (APP)
63.	CR. MISC./45505/2012 QUASHING(138 N.I.A QSH COMPLAIN FOR C	3	SUBHENDRA SINGH @ MUNNA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.ARUN KUMAR	Mr.ARUN KUMAR (APP)
64.	CR. MISC./45523/2012 QUASHING(448/323/3 QUASHING	3	REKHA DEVI & ORS. vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.UDAY CHAND PRASAD (APP) Mr.BINOD KUMAR SINGH
65.	CR. MISC./45546/2012 QUASHING(227 CR.P. QSH S.T	2	GULABJHARO DEVI & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.MADAN MOHAN	Mr.TAPESHWAR SHARMA(APP)
66.	CR. MISC./45613/2012 QUASHING(379,498A. QSH COMPLAIN FOR C	2	SUDHIR KUMAR GUPTA @ BUNTY & ORS. vs STATE OF BIHAR & ANR	Mr.GHULAM RABBANI	Mr.ASHOK KUMAR-I(APP)
67.	CR. MISC./45786/2012 QUASHING(228)-IPC QUASHING	9	MD. BHOLA MIAN @ MD. BHOLA & ANR. vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.MAYANAND JHA (APP)
68.	CR. MISC./45790/2012 QUASHING(341,323)- QSH F.I.R. FOR CON	5	RAGHUBIR SARAN vs THE STATE OF BIHAR	Mr.SATISH NARAYAN SINHA Mr.SANJEEV RANJAN	Mr.SANJAY KUMAR SINGH(APP)
69.	CR. MISC./45883/2012 QUASHING(423/504/1 QUASHING	2	BINAY KUMAR PRAJAPATI & ORS. vs STATE OF BIHAR & ANR	Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY	Mr.PARMANAND KUMAR (APP)
70.	CR. MISC./45937/2012 QUASHING(379,324,3 QUASHING	2	MD. SAIYAD ALAM @ SHER MOHAMMAD vs THE STATE OF BIHAR	Mr.FIROZ AHMAD	Mr.PUSHPA SINHA 2 (APP)
71.	CR. MISC./45938/2012 QUASHING(302,120B, QUASHING	3	MAHESHWAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.M.HAQUE (APP)
72.	CR. MISC./45942/2012 QUASHING(379/34)-I QSH F.I.R. FOR OTH	2	BINAY BIKASH @ MANTU vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY	Mr.D.NANDAN(APP)
73.	CR. MISC./45970/2012 QUASHING(420,468)- QSH COMPLAIN FOR O	1	ASHA NAND MISHRA vs THE STATE OF BIHAR	Mr.KANTI JHA Mr.RABINDRA NATH TIWARI Mr.MADHAV ROY	Mr.ANISH CHANDRA (APP)
74.	CR. MISC./46006/2012 QUASHING(304)-IPC QSH S.T	2	SATISH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.U.L.VERMA (APP)
75.	CR. MISC./46113/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2	ASHOK SINGH vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.NIRMAL KR.SINHA (APP)
76.	CR. MISC./46155/2012 QUASHING(498A,494, QSH F.I.R. FOR CON	4	DEEPAK KUMAR CHOUDHARY @ DEEPAK CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.VEENA RANI PD.(APP)
77.	CR. MISC./46180/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2	IDRISH ANSARI vs THE STATE OF BIHAR	Mr.RANA PRATAP SINGH	Mr./SMT.VEENA RANI PRASAD (APP)

**Thursday the 30th April 2015**  
**Court No. 6 (AT 10:30 A.M.)**  
**Mr. Justice Mihir Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./47028/2014 A.BAIL	1 NIRAJ PANDIT @ NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SUDHIR KUMAR UPADHYAY	Mr.PUSHPA SINHA NO.2(APP) Mr.PANKAJ KUMAR DAS Mr.ANIL KUMAR SINGH
2.	CR. MISC./47032/2014 A.BAIL	1 ADARSH SURYAVANSHI vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.RENU KUMARI(APP)
3.	CR. MISC./47033/2014 BAIL IPC 498A,323 A.BAIL	1 KANCHAN SADA vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.SHAIENDRA KUMAR- I(APP)
4.	CR. MISC./47043/2014 with A.BAIL	1 RAJENDRA KUMAR SAH @ RAJENDRA KUMAR SHAW & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SURENDRA KUMAR(APP) Mr.RAJIV RANJAN KUMAR
5.	CR. MISC./8775/2015 A.BAIL	1 BHARAT PRASAD vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.KAMESHWAR MISHRA	Mr.ANIL KUMAR (APP) Mr.SHYAM KUAMR Mr.SUMEET KUMAR SINGH
6.	CR. MISC./47044/2014 A.BAIL	1 GANESH KUMAR vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.RAM BACHAN SINGH(APP)
7.	CR. MISC./47046/2014 A.BAIL	1 AYODHYA THAKUR vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR	Mr.G.S.GUPTA(APP)
8.	CR. MISC./47066/2014 A.BAIL	1 SAUDAGAR SAW & ORS. vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.RAMSEWAK CHOUDHARY(APP)
9.	CR. MISC./47068/2014 A.BAIL	1 RAMESH SINGH vs THE STATE OF BIHAR	Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY	Mr.SADANAND PASWAN(SPL.P.P.)
10.	CR. MISC./47072/2014 A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.PREM KR.JHA(APP)
11.	CR. MISC./47080/2014 A.BAIL	1 SANJAY MANJHI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AMIT KR. RAKESH(APP)
12.	CR. MISC./47081/2014 A.BAIL	1 ABHICHARAN SINGH @ ABHICHANDRA SINGH @ ABHICHAND SINGH & ORS vs THE STATE OF BIHAR	Mr.RATAN KUMAR	Mr.BINOD KUMAR NO. 2(APP)
13.	CR. MISC./47084/2014 A.BAIL	1 RAJESH RAM vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SUMAN KUMARI SINGH (APP)
14.	CR. MISC./47089/2014 A.BAIL	1 RAGHUNANDAN YADAV & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SATYAVRAT VERMA (APP)
15.	CR. MISC./47092/2014 A.BAIL	1 SAKERA KHATOON @ SABERA KHATOON & ORS vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MURLIDHAR(APP)
16.	CR. MISC./47094/2014 A.BAIL	1 MOBIN ANSARI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.RAM SUMIRAN ROY(APP)
17.	CR. MISC./47095/2014 A.BAIL	1 BANDANA DEVI & ORS vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.M.K.NIRALA(APP)
18.	CR. MISC./47097/2014 A.BAIL	1 MD. ZABIR HUSSAIN vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.M.RUB(APP) Mr.M.HAQUE (APP)
19.	CR. MISC./47100/2014 A.BAIL	1 BINDESHWARI SINGH & ORS vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR SINGH	Mr.KANHAIYA KISHORE(APP)
20.	CR. MISC./47103/2014 A.BAIL	1 VIDYA LAL YADAV vs STATE OF BIHAR & ANR	Mr.DHRAMVEER Mr.DR. BIDHU RANJAN	Mr.JITENDRA KR.SINGH 1(APP) Mr.DHIRENDRA KUMAR SINGH
21.	CR. MISC./47107/2014 A.BAIL	1 RAJU MAHTO vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.SHAIENDRA KUMAR NO.1(APP)
22.	CR. MISC./47115/2014 A.BAIL	1 RAMDAL SINGH @ RAM DAYAL SINGH & ANR. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH Mr.SADA NAND RAY	Mr.ASHA DEVI (APP)
23.	CR. MISC./47124/2014 with A.BAIL	1 SHAMBHU RAI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.ABINASH KR. SINHA	Mr.SADANAND PASWAN (APP)
24.	CR. MISC./50463/2014 A.BAIL	1 SURESH PD. YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.AMBIKA BHAGAT(SPL. P.P.)
25.	CR. MISC./47125/2014 A.BAIL	1 RAMASHARAY SINGH vs THE STATE OF BIHAR	Mr.ADITYA NARAYAN SINGH-1	Mr.PARMANAND KUMAR (APP) Mr.AJAY KUMAR TIWARI
26.	CR. MISC./47128/2014 A.BAIL	1 MD. AKRAM & ORS vs THE STATE OF BIHAR	Mr.BISHWANATH PRASAD SINGH	Mr.MD. ANSHARUL HAQUE(APP)
27.	CR. MISC./47131/2014 A.BAIL	1 PARMESHWAR SHARMA vs STATE OF BIHAR & ANR	Mr.DR. RAJESH KUMAR SINGH Mr.SANJAY KUMAR JHA	Mr.S.M. RAHMAN (APP)
28.	CR. MISC./47140/2014 A.BAIL	1 BIRO MANJHI vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.NITYANAND (APP)
29.	CR. MISC./47141/2014 with A.BAIL	1 KANCHAN KUMARI vs THE STATE OF BIHAR	Mr.JITENDRA NATH TIWARY Mr.NAWAL KISHORE SINGH	Mr.P.K. CHOURASIYA (APP)
30.	CR. MISC./8660/2015 A.BAIL	1 SUSHILA DEVI @ SUSHILA KUMARI vs THE STATE OF BIHAR	Mr.AMBUJ NAYAN CHAUBEY Mr.UDAY SHANKAR CHOUDHARY	Mr.SURENDRA KUMAR(APP)
31.	CR. MISC./47142/2014 A.BAIL	1 NAGENDRA MAHTO & ANR vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA	Mr.S.M. RAHMAN (APP)

PATNA HIGH COURT		184	Thursday 30 <sup>th</sup> April, 2015	
Mr. Justice Mihir Kumar Jha				
32.	CR. MISC./47143/2014 A.BAIL	1	NAND KISHORE SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA Mr.BINOD KUMAR 2 (APP)
33.	CR. MISC./47153/2014 A.BAIL	1	RAJESH YADAV vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ Mr.RAM NARESH RAI (APP)
34.	CR. MISC./47154/2014 A.BAIL	1	RANJAN OJHA vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN
35.	CR. MISC./47156/2014 with A.BAIL	1	VIJAY DUBEY vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MD.SUFIYAN (APP)
36.	CR. MISC./48005/2014 A.BAIL	1	PRINCE DUBEY vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR
37.	CR. MISC./47166/2014 A.BAIL	1	SHIB KUMAR SINGH @ SHIB NARAYAN SINGH & ANR. vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR
38.	CR. MISC./47168/2014 A.BAIL	1	MALTI DEVI @ MALTI vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI
39.	CR. MISC./47174/2014 A.BAIL	1	KAUSHAL SAO & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH Mr.ANIL KR.SINGH 1(APP)
40.	CR. MISC./47175/2014 A.BAIL	1	SHYAM SUNDAR GUPTA vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA Mr.B.RAM(APP)
41.	CR. MISC./47188/2014 A.BAIL	1	GANESH SAH vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA Mr.MADHURI LATA(APP)
42.	CR. MISC./47191/2014 A.BAIL	1	KRISHNA DAS & ORS vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.SURESH SINGH
43.	CR. MISC./47200/2014 A.BAIL	1	SUJEET KUMAR MEHTA @ SUJIT KUMAR MEHTA vs STATE OF BIHAR & ANR	Dr.LEELAWATI KUMARI Mr.SUMAN KUMARI SINGH (APP) Mr.BINDESHWAR PRASAD SINGH Mr.ASHOK KUMAR
44.	CR. MISC./47201/2014 A.BAIL	1	UTTAM KUMAR SINGH @ BAJRANGI SINGH vs THE STATE OF BIHAR	Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.AJIT KUMAR
45.	CR. MISC./51087/2014 A.BAIL	1	MUKESH MANDAL vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.DR.AJIT KUMAR (APP)
46.	CR. MISC./51088/2014 A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH
47.	CR. MISC./51090/2014 A.BAIL	1	SUNITA DEVI vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.DR. INDIWAR KUMARI(APP)
48.	CR. MISC./51091/2014 A.BAIL	1	NASRUDDIN ANSARI vs STATE OF BIHAR & ANR	Mr.BINAY KANT MANI TRIPATHI Mr.AJAY KUMAR MISHRA Dr.LEELAWATI KUMARI
49.	CR. MISC./51092/2014 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.SATYENDRA PRASAD SINGH
50.	CR. MISC./51093/2014 A.BAIL	1	SHIV SHANKER PRASAD vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.MEENA SINGH (APP)
51.	CR. MISC./51094/2014 A.BAIL	1	AKBAR ALI vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH Mr.SURESH JAISWAL
52.	CR. MISC./51096/2014 A.BAIL	1	MUKESH KUMAR vs THE STATE OF BIHAR	Mr.MAHBOOB ASHRAF Mr.RAMESH CHANDRA(APP)
53.	CR. MISC./51098/2014 A.BAIL	1	KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY Mr.MEENA SINGH (APP)
54.	CR. MISC./51101/2014 A.BAIL	1	KUNTI KUMARI @ RAVEENA KUMARI & ANR vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI Mr.NIRMALA KUMARI(APP)
55.	CR. MISC./51107/2014 A.BAIL	1	BHULAN SINGH @ RANA PRATAP SINGH & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.C.JAWAHAR(APP)
56.	CR. MISC./51108/2014 A.BAIL	1	SONAM RAM @ SUMAN RAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR
57.	CR. MISC./51110/2014 A.BAIL	1	DAROGI RAJAK @ BIPIN RAJAK & ORS vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1 Mr.NAWAL KISHORE PD.(APP) Mr.AJIT KUMAR SINGH
58.	CR. MISC./51112/2014 A.BAIL	1	NILOPHAR PARVEEN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY Mr.DIGVIJAY NARAYAN SINGH
59.	CR. MISC./51114/2014 with A.BAIL	1	NISHA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY 1 (APP) Mr.ZAINUL ABEDIN(APP)
60.	CR. MISC./8019/2015 with A.BAIL	1	SANIA @ SANIA RAZA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY Mr.DIGVIJAY NARAYAN SINGH
61.	CR. MISC./8315/2015 A.BAIL	1	MD. ARMAN @ ARMAN @ MD. RAKEEB @ RAKEEB vs THE STATE OF BIHAR	Mr.MD. NURUL HODA Mr.PARMESHWAR MEHTA(APP)
62.	CR. MISC./51115/2014 A.BAIL	1	GIRISH RANJAN vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN
63.	CR. MISC./51117/2014 A.BAIL	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR
64.	CR. MISC./51119/2014 A.BAIL	1	SAROJ SAH vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN Mr.B.RAM (APP)
65.	CR. MISC./51120/2014 A.BAIL	1	MD. SHAKEEL AHMAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH
66.	CR. MISC./51121/2014 A.BAIL	1	RITESH SAH vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH Mr.H.A.KHAN(APP) Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM

<b>PATNA HIGH COURT</b>	<b>185</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>
		Mr. Justice Mihir Kumar Jha

67.	CR. MISC./51125/2014 with A.BAIL	1	VIJAY RAI & ORS vs THE STATE OF BIHAR	Mr.PURUSHOTTAM NARAYAN MISHRA	Mr.DR.KUMAR UDAY PRATAP (APP)
68.	CR. MISC./5268/2015 with A.BAIL	1	PHULJHARIYA DEVI @ SMT. PHULJHARIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.KALAYAN SHANKAR (APP)
69.	CR. MISC./2102/2015 with A.BAIL	3	SHAMBHOO NATH SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RAM SUMIRAN RAI (APP)
70.	CR. MISC./11840/2015 A.BAIL	1	SMT. PRABHAWATI DEVI @ PRABHAWATI DEVI vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.S.DAYAL (APP)
71.	CR. MISC./51131/2014 A.BAIL	1	CHANDRAKALA DEVI & ANR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.RENUKA RATNAKAR(APP)
72.	CR. MISC./51132/2014 A.BAIL	1	MANOJ SINGH & ORS vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH Mr.BISHWAJEET SINGH	Mr.RAJ BALLABH SINGH (APP)
73.	CR. MISC./51134/2014 A.BAIL	1	CHANDAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.PUSHPA SINHA NO.2(APP)
74.	CR. MISC./51136/2014 A.BAIL	1	KUMARI CHANCHLA @ CHANCHLA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RAJENDRA PD.NAT(APP) Dr.LEELAWATI KUMARI
75.	CR. MISC./51175/2014 A.BAIL	1	BIBI MANJUM KHATOON & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.UMESHANAND PANDIT(APP)
76.	CR. MISC./51176/2014 A.BAIL	1	UMESH YADAV & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.YOGENDRA KUMAR (APP)
77.	CR. MISC./51177/2014 A.BAIL	1	ANWAR HUSSAIN & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.M.DAYAL(APP)
78.	CR. MISC./51179/2014 A.BAIL	1	JAGDISH DAS @ JAGDISH RAVIDAS & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.RAMSHANKAR DAS(SPL.PP)
79.	CR. MISC./51180/2014 with A.BAIL	1	PAPPU THAKUR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.ABHAY KR. ROY(APP)
80.	CR. MISC./51394/2014 A.BAIL	1	RAM KISHORE SHARMA @ BULLU THAKUR vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK	Mr.ANISH CHANDRA (APP)
81.	CR. MISC./51181/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.NIRMALA KUMARI (APP)
82.	CR. MISC./51186/2014 A.BAIL	1	GORELAL YADAV & ANR vs THE STATE OF BIHAR	Mr.AMARDEEP Mr.MRITYUNJAY KUMAR	Mr.RAM NARESH ROY(APP)
83.	CR. MISC./51190/2014 A.BAIL	1	MUKESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.M.RAB(APP)
84.	CR. MISC./51192/2014 A.BAIL	1	TUNNU BARNWAL vs THE STATE OF BIHAR	Mr.AJEET KUMAR	Mr.INDU BALA PANDAY(APP)
85.	CR. MISC./51198/2014 A.BAIL	1	HARIBANSH MAHTO @ HARIBANSH PRASAD SINGH & ANR vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.SADANAND PASWAN (SPL. PP)
86.	CR. MISC./51200/2014 A.BAIL	1	PRAGASH SAH @ PRAKASH SAH & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.RAJIV NAYAN (APP)

**Thursday the 30th April 2015**  
**Court No. 19 (AT 10:30 A.M.)**  
**Mr. Justice Kishore K. Mandal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR HEARING</u></b>					
1.	CWJC/9123/1997 CONSOLIDATION	1 ASHARIFI KUER vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.DHANANJAY KUMAR	Mr.(GP2) Mr.SUDAMA SINGH Mr.RAJANI KANT SINGH	
2.	CWJC/9990/1997 CONSOLIDATION	7 NARAD BIND & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.AMRENDRA NARAYAN RAI Mr.DHANANJAY PRASAD	Mr.(GP2) Mr.TRIBHUWAN NARAYAN Mr.DIN BANDHU	
3.	CWJC/10304/1997 CONSOLIDATION	1 SRIMATI JAIMANTI DEVI vs STATE OF BIHAR & ORS	Mr.J.P.SHARMA	Mr.(GP2) Mr.SHAIENDRA KUMAR JHA Mr.SHREEKANT PANDEY-1	
4.	CWJC/10667/1997 BIHAR TENENCY ACT	1 SURYEDEO SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJIB RANJAN JHA Mr.DHANANJAY KR.SINGH	Mr.(GP1) Mr.SUSHANT KUMAR Mr.AMIT KUMAR RAKESH Mr.ACCHAIBAR SINGH	
5.	CWJC/10884/1997 with CONSOLIDATION	1 ARUN KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PARMESHWAR PRASAD Mr.AKHILESH PATHAK Mr.MANOJ KUMAR SINHA	Mr.(GP2) Mr.MAHESH PRASAD NO.2	
6.	CWJC/10924/1997 with CONSOLIDATION	1 ARUN KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PARMESHWAR PRASAD Mr.AKHILESH PATHAK Mr.MANOJ KUMAR SINHA	(GP2) Mr.MAHESH PRASAD NO.2	
7.	CWJC/10885/1997 CONSOLIDATION	1 ARUN KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PARMESHWAR PRASAD Mr.MANOJ KUMAR SINHA Mr.AKHILESH PATHAK	(GP2) Mr.MAHESH PRASAD NO.2	
8.	CWJC/11098/1997 CONSOLIDATION	1 MITHILESH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.TUHIN SHANKAR	Mr.(GP2) Mr.DR.VIDYA NAND KUMAR	
9.	CWJC/11160/1997 CONSOLIDATION	1 DEVENDRA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR AGRAWAL	Mr.(GP2) Mr.SHIV SHANKAR AZAD	
10.	CWJC/11252/1997 with LAND CEILING (PRE-	2 SMT.LAKHIYA DEVI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.SHAKTI SUMAN KUMAR Mr.UMA KANT SHUKLA	Mr.B.P.VERMA (SC) Mr.SHIVENDRA NARAYAN SINHA Mr.SHASHI NATH JHA	
11.	CWJC/6527/1997 LAND CEILING (PRE-	1 JANAK LAL MAHTO vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.SHAKTI SUMAN KUMAR Mr.UMA KANT SHUKLA	Mr.SHIVENDRA NARAYAN SINHA Mr.SHASHI NATH JHA	
12.	CWJC/11302/1997 BIHAR TENENCY ACT	1 DOMAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR SINGH Mr.ACHUTA NAND SINHA	Mr.(GP1) Mr.ARJUN PRASAD KESHARI	
13.	CWJC/11505/1997 CONSOLIDATION	2 RAM NIWAS CHOUBEY & ORS vs THE STATE OF BIHAR & ORS	Mr.AWADH BIHARI OJHA Mr.NITESH KUMAR Mr.ANSHUMAN Mr.OM PRAKASH Mr.INDU BALA PANDEY	Mr.(GP2) Mr.SRINIWAS JHA	
14.	CWJC/11508/1997 CONSOLIDATION	1 MOST.SINGASANI KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.DHANANJAY KUMAR	Mr.(GP2) Mr.ARUN KUMAR LAL Mr.DHANENDRA CHAUBEY Mr.SAROJ KUMAR CHOUBEY Mr.PRAMOD PANDEY Mr.DURGA DATTA TRIPATHI	
15.	CWJC/195/1998 BIHAR TENENCY ACT	1 DEO NARAYAN PURVEY vs THE STATE OF BIHAR & ORS	Mr.VIVEKANAND KUMAR Mr.KUMAR RAVI SHANKAR Mr.MADHU LATA	Mr.(GP1) Mr.DIN BANDHU SINGH (GP9)	
16.	CWJC/347/1998 CONSOLIDATION	1 BIPITI DEVI vs DIRECTOR OF CONSOLIDATION & ORS	Mr.NARESH CHANDRA VERMA	Mr.(SC2) Mr.MALLIKA MAZUMDAR Mr.PRASHANT PRATAP (GP6) Mr.BISHWANATH CHOUDHARY	
17.	CWJC/438/1998 LAND CEILING (PRE-	1 MUSHTAQUE AHMAD & ORS vs THE STATE OF BIHAR & ORS	Mr.K. AHMAD SIDDIQUE Mr.MD.MATLOOB RAB	Mr.H.P.SINGH (SC) C	
18.	CWJC/583/1998 CONSOLIDATION	4 JAWARI SAHU vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PRASAD Mr.MURLI MANOHAR SINGH Mr.PRABHAS RANJAN	Mr.(SC2) Mr.MD.IFTEKHAR MOHAMMAD Mr.PARMESHWAR MEHTA Mr.DR.MRITYUNJAY KR.GAUTAM Mr.PRASHANT PRATAP (GP6)	
19.	CWJC/773/1998 CONSOLIDATION	1 NARENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JAY PRAKASH JHA Mr.KAMAL KISHORE JHA Mr.BINOD KUMAR Mr.RAJIV KUMAR SINGH	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
20.	CWJC/910/1998 CONSOLIDATION	1 PRABHU RAM & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR MAHTO Mr.RAGHAV PRASAD	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
21.	CWJC/1129/1998 CONSOLIDATION	1 KRISHNA NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6)	
22.	CWJC/1153/1998 CONSOLIDATION	1 RAMADHAR RAM vs THE STATE OF BIHAR & ORS	Mr.S.S.NAYER HUSSAIN Mr.KHATIM REZA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.MAHESH PRASAD -2	
23.	CWJC/1205/1998 CONSOLIDATION	1 MOST KASHMIRA KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(SC2) Mr.REWTI KANT RAMAN Mr.K.K.TRIPATHI	

<b>PATNA HIGH COURT</b>	<b>187</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
Mr. Justice Kishore K. Mandal			

24.	CWJC/1274/1998 with CONSOLIDATION	4	SIDHESHWAR SINGH & ORS vs DEV PRASAD SINGH & ORS	Mr.NAWAL KISHORE KASHYAP Mr.AMRESH	Mr.(SC2) Mr.ANJANI KUMAR SINHA NO-1 Mr.ANJANI KUMAR SINHA Mr.PRASHANT PRATAP (GP6)
25.	CWJC/3367/1999 CONSOLIDATION	4	SIDHESHWAR SINGH & ORS vs DEV PRASAD SINGH & ORS	Mr.NAWAL KISHORE KASHYAP	Mr.(SC2) Mr.ANJANI KUMAR SINHA NO-1 Mr.ANJANI KUMAR SINHA
26.	CWJC/1325/1998 LAND REFORMS ACT	1	NAGINA RAM vs THE STATE OF BIHAR & ORS	Mr.MUKTESHWAR SINGH Mr.ARVIND KUMAR	Mr.(GP1) Mr.JITENDRA SHANKAR SINGH
27.	CWJC/1350/1998 CONSOLIDATION	1	PATIRAM SINGH vs THE STATE OF BIHAR & ORS	Mr.J.P.SHARMA	Mr.(SC2) Mr.ABHAY KUMAR THAKUR Mr.J.N.SHRIVASTAVA Mr.KULA NAND JHA Mr.PRASHANT PRATAP (GP6)
28.	CWJC/1395/1998 CONSOLIDATION	1	SUKHDEO PASWAN vs THE STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.MUNSHI PRASAD	Mr.(SC2) Mr.FAROOQUE MOAZZAM Mr.SUNIL KUMAR TIWARI
29.	CWJC/1473/1998 with LAND CEILING (PRE-	1	KHADERU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.NARESH PRASAD NO.1 Mr.PREM PRAKASH	Mr.S.J.RAHMAN (SC)C Mr.RAGHAV PRASAD
30.	CWJC/1467/1998 LAND CEILING (PRE-	1	KHEDARU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.PREM PRAKASH Mr.NARESH PRASAD NO.1	R.J.RAHMAN (SC)C Mr.RAGHAV PRASAD
31.	CWJC/1660/1998 CONSOLIDATION	1	SURENDRA PRATAP NR.SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SINGH Mr.ATUL KUMAR PANDEY	Mr.(SC2) Mr.SACHCHIDA NAND SINGH
32.	CWJC/1979/1998 B.PRIVILEGED-PERS	1	JAGARNATH PANDEY @ JAGANATH DW vs THE STATE OF BIHAR & ORS	Mr.RAVI BHUSHAN SINGH	Mr.(GP1) Mr.MITHILESH KUMAR SINHA Mr.ASHOK KUMAR
33.	CWJC/2014/1998 BIHAR TENENCY ACT	1	MD.TASLIMUDDIN @ MD.TASLIM &OR vs THE STATE OF BIHAR & ORS	Mr.ANIL JAYASWAL Mr.ANJANA BHAGAT	Mr.(GP1) Mr.ABBAS HAIDER
34.	CWJC/2049/1998 CONSOLIDATION	1	RAMJI SINGH vs THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.SANJAY PRASAD I	Mr.(SC2) Mr.ASHOK JANGBAHADUR Mr.V.K.RAI
35.	CWJC/2107/1998 CONSOLIDATION	1	SHEO PUJAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY	Mr.(SC2) Mr.ANSHUMAN Mr.PRASHANT PRATAP (GP6) Mr.INDU BALA PANDEY Mr.ASHUTOSH RANJAN PANDEY
36.	CWJC/2219/1998 LAND CEILING (PRE-	1	SMT.NAPJHARI KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.PURUSOTAM PRASAD Mr.RATNESH NANDAN SINHA	Mr.S.J.RAHMAN (SC)C Mr.ACHUTA NAND SINHA
37.	CWJC/2271/1998 CONSOLIDATION	1	RAMJEE SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY Mr.RAJENDRA NARAYAN SINGH	Mr.(GP2) Mr.AKHOURI BAIDYA NATH PRASA
38.	CWJC/2316/1998 B.PRIVILEGED-PERS	1	PRASAD MANJHI & ORS vs THE STATE OF BIHAR & ORS	Mr.MADAN PRASAD SINGH	Mr.H.P.SINGH (SC)
39.	CWJC/2481/1998 B.PRIVILEGED-PERS	1	KAMESHWAR RAI vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA VERMA	Mr.(GP1) Mr.ANJANI KUMNAR-1 Mr.ANAND MOHAN SINGH Mr.DR.ANJANI PRASAD SINGH
40.	CWJC/2492/1998 B.PRIVILEGED-PERS	1	RAM SEVAK RAM vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD	Mr.(GP1) Mr.RATAN KUMAR KUMAR
41.	CWJC/2713/1998 CONSOLIDATION	4	BAHORN DEVI AND ORS. vs THE DIRECTOR OF CONSOLIDATION,	Mr.ARVIND KUMAR Mr.DR.VIDYA NAND KUMAR	Mr.(SC2) Mr.AMRENDRA KUMAR PATHAK Mr.ARVIND KUMAR VERMA Mr.BINAY KUMAR Mr./POONAM PATHAK Mr.PRASHANT PRATAP (GP6) Mr.MANORANJAN PRASAD SINGH Mr.SHANTI PRATAP
42.	CWJC/2843/1998 MUTATION ACT	1	BISWANATH SAO vs THE STATE OF BIHAR & ORS	Mr.S.R.C.PANDEY Mr.PRATIMA SAHAY	Mr.(GP2)
43.	CWJC/2883/1998 MUTATION ACT	1	DR.SHRUTI LAL MANDAL vs THE STATE OF BIHAR & ORS	Mr.JASHAWIR SINGH ARORA Mr.AJAY KUMAR	Mr.(GP2) Mr.JITENDRA SINGH Mr.M.CHATTERJEE Mr.S.K.YADAV

**Thursday the 30th April 2015**  
**Court No. 14 (AT 10:30 A.M.)**  
**Mr. Justice Dr. Ravi Ranjan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/4415/1998 CONSOLIDATION	1 BISHWANATH LALL & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYA DEO KUMAR Mr.JAY RAM PRASAD Mr.RAJIVA RANJAN Mr.ARVIND KUMAR PANDEY	Mr.(GP1) Mr.SANTOSH KR.SINHA-1 Mr.DIN BANDHU SINGH (GP9)
2.	CWJC/5130/1998 CONSOLIDATION	1 BHATU PANDIT vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR	Mr.(GP2)
3.	CWJC/5139/1998 with LAND CEILING (PRE-	1 SMT.LAL MUNI DEVI vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PD.SINGH	Mr.H.P.SINGH (SC)C Mr.HANS RAJ Mr.INDRA MOHAN KUMAR Mr.NARENDRA KUMAR Mr.VIJAY KUMAR SINGH
4.	CWJC/7274/1998 LAND CEILING (PRE-	1 SMT.CHINTA DEVI vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.H.P.SINGH (SC)C Mr.HANS RAJ Mr.NARENDRA KUMAR 'NARESH' Mr.INDRA MOHAN KUMAR
5.	CWJC/5151/1998 CONSOLIDATION	1 RAM ASHISH MAHTO & ANR vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY Mr.BHUBNESHWAR PRASAD Mr.MANOJ KR.SINGH Mr.RAJEEV RANJAN KUMAR Mr.OM PRAKASH UPADHYAY	Mr.(GP2) Mr.GOPAL PRASAD SRIVASTAVA Mr.RAJEEV KR.SINGH (GP15)
6.	CWJC/5237/1998 OTHERS	1 SHIVNATH PD.YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.DINESH KUMAR SINGH Mr.ARVIND KUMAR TRIPATHI	Mr.(GP2)
7.	CWJC/5354/1998 OTHERS	1 RANGNATH SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR SINHA	Mr.(GP2) Mr.SANJEEV KUMAR Mr.RAJIV Mr.SUNIL KUMAR SINGH
8.	CWJC/5578/1998 CONSOLIDATION	1 MOHAMMAD KAMRUDDIN vs THE STATE OF BIHAR & ORS	Mr.RAM CHANDRA LAL DAS	Mr.(GP2)
9.	CWJC/5724/1998 CONSOLIDATION	1 SMT.KAMLABATI DEVI vs THE STATE OF BIHAR & ORS	Mr.J.P.SHARMA	Mr.(GP2)
10.	CWJC/5775/1998 CONSOLIDATION	1 GOPAL PRASAD SINGH AND ORS vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.(GP2)
11.	CWJC/5931/1998 CONSOLIDATION	1 PARASURAM RAM vs THE STATE OF BIHAR & ORS	Mr.RAM BACHAN SINGH Mr.ARUN KUMAR LAL Mr.PRABHAKR DUBEY	Mr.(SC8)
12.	CWJC/6167/1998 with CONSOLIDATION	1 GULAB CHAND SAH vs THE STATE OF BIHAR & ORS	Mr.SHASHI CHANDRA PANDEY	Mr.(GP2)
13.	CWJC/5066/1998 CONSOLIDATION	1 DEEPAK KUMAR SAH,MINOR & ANR vs THE STATE OF BIHAR & ORS	Mr.SHASHI CHANDRA PANDEY	(GP2) Mr.MAHESH PRASAD NO.2
14.	CWJC/6218/1998 B.PRIVILEGED-PERS	1 LUKHIYA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHUPENDRA NR.SINHA'SUMAN' Mr.ARVIND KUMAR	Mr.(GP2) Mr.D.N.PANDEY
15.	CWJC/6324/1998 CONSOLIDATION	1 VASHISTA RAI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR I Mr.AJIT KUMAR OJHA Mr.PRABHAT KUMAR SINGH	Mr.(GP2) Mr.RAM SHANKAR DAS
16.	CWJC/6384/1998 CONSOLIDATION	1 GAYA KUMHAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.ASHWINI KUMAR RAI Mr.ARVIND KUMAR VERMA	Mr.(GP2)
17.	CWJC/6491/1998 MUTATION ACT	1 RAMASHIS SAHNI vs THE STATE OF BIHAR & ORS	Mr.PARIMAL CHANDRA DAS Mr.AMITESH KUMAR Mr.ANIRUDH KUMAR	Mr.(GP2)
18.	CWJC/6767/1998 B.PRIVILEGED-PERS	7 SANTOSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANSHUMAN Mr.RAMANUJ PD.SINGH Mr.ASHUTOSH RANJAN PANDEY	Mr.(GP2) Mr.BINOD KUMAR Mr.RAJIV KUMAR SINGH (GP2)
19.	CWJC/6801/1998 BIHAR TENENCY ACT	2 GAJENDRA PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY Mr.RAVI SHANKAR SAHAY Mr.ADITYA NATH JHA	Mr.(GP2) Mr.AMIT KUMAR Mr.BINOD KUMAR AMBASTHA
20.	CWJC/7017/1998 BIHAR TENENCY ACT	1 JAGDISH PRASAD BHAGAT vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR MAHTO Mr.VIJAY KUMAR	Mr.(GP2)
21.	CWJC/7147/1998 MUTATION ACT	1 RAMJI PRASAD SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA NARAYAN SHARMA Mr.ANJANI KUMAR SINGH Mr.ANIL KUMAR SINHA Mr.AMOD KUMAR	Mr.(GP2)
22.	CWJC/7216/1998 CONSOLIDATION	1 ARJUN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AJEET PRATAP SINGH Mr.SATYAPAL SINGH	Mr.(GP2) Mr.VIVEKA NAND PATHAK Mr.UMESH KUMAR SINGH Mr.RAVI SHANKAR DWIVEDI Mr.SHAMBHU SHARAN SINGH
23.	CWJC/6178/2000 with REM/DIS/TER, NON G	6 LALSA DEVI ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.ANIL KUMAR	Mr.(AAG1)
24.	CWJC/5129/2000 REM/DIS/TER, NON G	6 HARENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.AJAY KUMAR SINGH	Mr.S.J.RAHMAN (GP7)

<b>PATNA HIGH COURT</b>	<b>189</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice Dr. Ravi Ranjan	

25.	CWJC/6601/2000 REPARITION , BOARD	11 SANTOSH KUMAR THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD GUPTA	Mr.(GP4)
26.	CWJC/6717/2000 REM/DIS/TER, POLIC	6 RAM KUMAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.RAM HRIDAY PRASAD Mr.ALOK KUMAR -1	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
27.	CWJC/6793/2000 SALARY, BOARD/CORP	10 RAJIB SINHA vs THE M.D.,BIHAR RAJYA POOL NIRM	Mr.DEVENDRA KUMAR SINGH Mr.RAVINDRA KUMAR SINHA	Mr.GANGA PRASAD RAI Mr.BINOD KUMAR Mr.SACHCHIDA NAND SINGH
28.	CWJC/7155/2000 PROMOTION , NON G	6 REETA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHUBANESHWAR PRASAD Mr.MD.S.KHAN Mr.SAURABH KUMAR	Mr.(SC10) Mr.KRISHNA MURARI RAUT Mr.ARVIND UJJWAL (SC25) Mr.ARVIND PRASAD SINGH Mr.RAJ BALLABH SINGH
29.	CWJC/7275/2000 REM/DIS/TER, NON G	6 KAILASH THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE	Mr.(GP5) Mr.SANJAY KR.-II (GA5)
30.	CWJC/7386/2000 DISCP.PROC., GAZET	6 RABINDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.MANI MADHUKAR Mr.ARVIND KUMAR CHOUDHARY Mr.RAJESH KUMAR	Mr.(AAG3)
31.	CWJC/7444/2000 DISCP.PROC., GAZET	7 SHUKDEO SUBODH GANDHI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR TEWARY Mr.SUBHASH KUMAR Mr.SANJAY SINGH SAHEB	Mr.(GP5) Mr.(GA3) Mr.(GA5)
32.	CWJC/7541/2000 PROMOTION , BANK	10 SUBODH PRASAD KUMAR & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE Mr.MD.NAZIR ANSARI	Mr.SUNIL KUMAR SINGH Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA
33.	CWJC/8364/2000 REM/DIS/TER, NON G	6 SMT. SIMA SHRIVASTAVA & ANR vs THE STATE OF BIHAR & ORS	Mr.S.P.SINHA Mr.SHANTI PRATAP	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC- 7) Mr.(SC16)
34.	CWJC/8367/2000 RGL.AD-HOC., NON G	6 RAM DAS THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.PRASHANT SINHA Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI Mr.PRABHAKAR KUMAR	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC- 7) Mr.(SC16) Mr.MANINDRA KISHORE SINGH (SC6)
35.	CWJC/8469/2000 RGL.AD-HOC., NON G	6 SARYU RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.SIYA RAM SHAHI Mr.RAM GANESH Mr.BINAY KUMAR SINGH	Mr.(AAG3) Mr.ASHOK KR.CHOUDHARY (AAG13)
36.	CWJC/8539/2000 PROMOTION , POLIC	6 DEO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.RAM HRIDAY PRASAD Mr.EBRAHIM KABIR Mr.BINAY KUMAR SINGH Mr.PRANAV KUMAR	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
37.	CWJC/8725/2000 OTHERS, BOARD/CORP	10 DASHRATH PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.(GP4) Mr.MOHAMMAD SUFYAN Mr.MAQBOOL AHMAD
38.	CWJC/8745/2000 DATE BIRTH, POLIC	6 RAMASHRAY PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.JIBENDRA MISHRA	Mr.(SC10) Mr.ARVIND UJJWAL(SC25)
39.	CWJC/8759/2000 with PROMOTION , NON G	6 BINDESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.MD.NAZIR ANSARI Mr.AJAY KUMAR	Mr.(AAG3)
40.	CWJC/8751/2000 PROMOTION , NON G	6 RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.AJAY KUMAR	(AAG3)
41.	CWJC/8779/2000 REM/DIS/TER, BOARD	10 SRI JAINANDAN PRASAD SINGH vs THE BIHAR STATE ELEC.BOARD &OR	Mr.JANARDAN SINGH Mr.AKHILESH KUMAR	
42.	CWJC/8901/2000 DISCP.PROC., NON G	6 KESHAV PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SANJIV SHARAN	Mr.(AAG1) Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA Mr.AMRESH KUMAR Mr.AMAL KUMAR Mr.RAVI RANJAN (ACGSC) Mr.K.P.YADAV Mr.A.K.KESHARI (AAG11) Mr.SURESH KUMAR Mr.J.P.KARN (SCGSC)
43.	CWJC/8920/2000 CONTIN.SER , BANK	10 SRI RAM JANAM PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.SURAJ PRASAD SINGH	Mr.(AAG1) Mr.ASHOK KR.KESHARI(AAG11)
44.	CWJC/8976/2000 SELECTION , POLIC	6 JAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC9) Mr.MAHENDRA THAKUR Mr.PARTHA SARTHY Mr.SANJEEV KUMAR Mr.RAM HRIDAY PRASAD Mr.PRAMOD KUMAR Mr.JAGDANAND Mr.ASHOK KUMAR SINHA-10 Mr.PRANAV KUMAR Mr.PRASOON SINHA (GA2) Mr.SUDHIR KUMAR SINHA Mr.MANINDRA KISHORE SINGH (SC6)
45.	CWJC/9041/2000 DISCP.PROC., NON G	6 RAM SAGAR PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.CHAKRAPANI Mr.SHIW KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.(GP9)
46.	CWJC/9252/2000 DISCP.PROC., GAZET	6 RAVINDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.SANJIV KUMAR	Mr.(AAG3)

47.	CWJC/9343/2000 with PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7) Mr.MD. NADIM SERAJ Mr.RAJU GIRI Mr.DHANANJAY KUMAR Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.RAJESH KUMAR Mr.A.K.CHOUDHARY Mr.JYOTI SARAN
48.	CWJC/5719/2000 PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7) Mr.RAJEEV RANJAN PRASAD Mr.MUKTESHWAR SINGH Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6)
49.	CWJC/9474/2000 PROMOTION , NON G	6	BIPIN KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR	Mr.(GP2) Mr.DIN BANDHU SINGH Mr.ASHOK KUMAR (SC11)
50.	CWJC/9679/2000 POST RETIRE, H.C.	6	RAM SEWAK PANDIT vs THE STATE OF BIHAR & ORS	Mr.INDRAJEET JHA Mr.RANJAN KUMAR JHA	Mr.(AAG2) Mr.RAKESH KUMAR SINGH Mr.KAUSHAL KUMAR JHA Mr.J.P.KARN (SCGSC) Mr.B.K.PRASAD
51.	CWJC/9696/2000 PROMOTION , GAZETT	6	PARMESHWAR DAYAL SINHA vs THE STATE OF BIHAR & ORS	Mr.MUKESHWAR DAYAL Mr.JITENDRA KUMAR	Mr.(AAG1) Mr.ANIL KUMAR JHA Mr.J.P.KARN (SCGSC)

**Thursday the 30th April 2015**  
**Court No. 3 (AT 10:30 A.M.)**  
**Mr. Justice Jyoti Saran**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/7379/1998 LAND REFORMS ACT	1 NARENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY Mr.OM PRAKASH UPADHYAY	Mr.(GP2)
2.	CWJC/7425/1998 with CONSOLIDATION	1 KRISHNA KANT SINGH & ORS vs THE DIRECTOR OF CONSOLIDATION&	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP2) Mr.RAJESH DAYAL Mr.BHUBNESHWAR PRASAD Mr.AMIT PAWAN
3.	CWJC/7084/1998 CONSOLIDATION	1 SUKDEO SINGH & ORS vs THE DIRECTOR OF CONSOLIDATION&	Mr.NARESH CHANDRA VERMA	Mr.(GP2) Mr.AMIT PAWAN Mr.RAJ KUMAR Mr.BHUBNESHWAR PRASAD
4.	CWJC/7559/1998 BIHAR TENENCY ACT	1 ABDUL MAJID & ORS vs THE STATE OF BIHAR & ORS	Mr.BHOLA PRASAD	Mr.(GP2)
5.	CWJC/7643/1998 MUTATION ACT	1 YASODABATI KUMARI vs THE STATE OF BIHAR & ORS	Mr.SHASHI NATH THAKUR Mr.AJIT KUMAR	Mr.(GP2) Mr.BHUPENDRA NARAIN SINHA SUMAN Mr.SANJAY KUMAR ANAND
6.	CWJC/7650/1998 BIHAR TENENCY ACT	1 SHIVANI DEVI vs THE STATE OF BIHAR & ORS	Mr.LALIT KISHORE Mr.ASHISH ANSHU	Mr.(GP2) Mr.KANTI JHA Mr.AKHILESHWAR KUMAR Mr.MADHAW RAI Mr.MADHAV ROY
7.	CWJC/8078/1998 LAND CEILING (PRE-	1 UPENDRA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BAM BAHADUR JHA Mr.GAJENDRA KUMAR JHA	Mr.J.RAHMAN (SC)C Mr.BINOD KUMAR Mr.ASHOK KUMAR Mr.SATISH KUMAR SINHA
8.	CWJC/8231/1998 MUTATION ACT	1 INDU BHUHAN TRIPATHI vs STATE OF BIHAR & ORS	Mr.MAHESHS NARAYAN PARBAT Mr.DEOTA CHARAN DUBEY Mr.CHANDRA SHEKHAR JHA Mr.VED PRAKASH SRIVASTAVA	Mr.(GP2) Mr.RADHEY SHYAM PRASAD Mr.PRAVEEN KUMAR AGRAWAL
9.	CWJC/8235/1998 BIHAR TENENCY ACT	1 LALITA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NARENDRA KUMAR	Mr.(GP2) Mr.S.R.C.PANDEY Mr.PRATIMA SAHAY
10.	CWJC/8287/1998 MUTATION ACT	1 SUCHIT YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NARAIN Mr.NASIM YAHYA Mr.ANJU NARAIN Mr.LAKHAN CHANDRA ROY	Mr.(GP2)
11.	CWJC/8288/1998 BIHAR TENENCY ACT	1 SK.FAJJU @SK RAFIQUE & ORS vs THE STATE OF BIHAR & ORS	Mr.NADIMUL HASAN Mr.MD.RASHID ALAM Mr.MD.MEHAR IQBAL Mr.MD.ANIS AKHTAR	Mr.(GP2) Mr.DHIRENDRA KUMAR JHA Mr.RAJENDRA KUMAR JHA Mr.MRIDUL MISHRA Mr.PALLAVI MISHRA Mr.TANYA MISHRA Mr.JIBENDRA MISHRA
12.	CWJC/8377/1998 BIHAR TENENCY ACT	1 ABDUL HASHIM & ORS vs THE STATE OF BIHAR & ORS	Mr.MD.RASHID ALAM Mr.M.Z.QUAMAR Mr.NADIMUL HASAN	Mr.(GP2)
13.	CWJC/8416/1998 LAND CEILING (PRE-	2 AZAMA KHATOON vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.POONAM KUMARI Mr.AJAY KUMAR SINGH	Mr.H.P.SINGH (SC)C
14.	CWJC/8461/1998 CONSOLIDATION	1 RAM DAYAL RAM @RAM DAYAL CHAMA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR PANDEY I Mr.OM PRAKASH UPADHYAY	Mr.(GP2) Mr.RABINDRA KUMAR RAVI
15.	CWJC/8517/1998 LAND CEILING (PRE-	2 MD.FAROOQUE vs THE STATE OF BIHAR & ORS	Mr.UDIT NR.SINGH Mr.POONAM KUMARI Mr.AJAY KUMAR SINGH	Mr.H.P.SINGH (SC)C Mr.KRIPA NAND JHA Mr.BIRENDRA KR.SINHA
16.	CWJC/8521/1998 LAND CEILING (SURP	1 SURESH YADAV AND ORS. vs THE STATE OF BIHAR & ORS	Mr.DR.RAVI RANJAN Mr.GOPAL SWAROOP DUBEY Mr.RITU PRIYDERSHINY Mr.YOGENDRA KUMAR DWIVEDI Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.AMBUJ NAYAN CHOUBEY	Mr.RAGHIB AHSAN (SC)C Mr.SUNIL KUMAR SINGH Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH
17.	CWJC/8528/1998 MUTATION ACT	1 SAKLA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH Mr.VIVEKA NAND PATHAK Mr.SUSHILA MISHRA Mr.SHEELA PANDEY Mr.RAVI SHANKER DVIVEDI Mr.USHA BASANT	Mr.(GP2) Mr.RAJU GIRI Mr.JYOTI SHARAN
18.	CWJC/8560/1998 BIHAR TENENCY ACT	1 RAMU MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR	Mr.(GP2) Mr.S.K.TIWARY
19.	CWJC/8564/1998 BIHAR TENENCY ACT	1 AZIZ MAZHOR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND SINGH Mr.NEERAJ KUMAR	Mr.(GP2)

<b>PATNA HIGH COURT</b>	<b>192</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Jyoti Saran
-------------------------	------------	--

20.	CWJC/8657/1998 MUTATION ACT	8	JANKI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM CHARITRA SINGH Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.AMIT BHUSHAN Mr.RAVI BHATIA Mr.SANJEEV KRISHNA BARIAR Mr.RAJEEV KR. SINGH (GP15) Mr.AJAY KUMAR Mr.MANOJ KUMAR Mr.RAJEEV KRISHNA BARIYAR Mr.RAJESH KUMAR SINHA Mr.(GP2)
21.	CWJC/8666/1998 B.PRIVILEGED-PERS	1	SITA RAM KAHAR & ANR vs THE STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY Mr.RAJESH SINGH	Mr.(GP2) Mr.DHANANJAY KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY Mr.(GP2) Mr.S.K.SARAF Mr.(GP2)
22.	CWJC/8699/1998 CONSOLIDATION	1	MUNILAL GUPTA @ SAH & ANR vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN Mr.MAHESH PRASAD 2	Mr.(GP2) Mr.DHANANJAY KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY Mr.(GP2) Mr.S.K.SARAF Mr.(GP2)
23.	CWJC/8811/1998 BIHAR TENENCY ACT	1	KARE URANO vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD BHAGAT	Mr.(GP2) Mr.S.K.SARAF Mr.(GP2)
24.	CWJC/8869/1998 B.PRIVILEGED-PERS	1	SURENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NARAIN Mr.ANJU NARAIN Mr.LAKHAN CHANDRA ROY	Mr.(GP2) Mr.(GP2)
25.	CWJC/8874/1998 MUTATION ACT	1	JAI RAM DUSADH vs THE STATE OF BIHAR & ORS	Mr.SARVA DEO SINGH Mr.RAJESH KUMAR	Mr.(GP2)
26.	CWJC/9171/1998 with BIHAR TENENCY ACT	4	ABDUL HAI PEYAMI vs SUNDAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.RAM NARESH ROY Mr.MRITYUNJAY KUMAR GAUTAM Mr.(GP2)
27.	CWJC/8974/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs ABDUL JABBAR & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
28.	CWJC/9169/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs KUSHESHWAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
29.	CWJC/9005/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs TETAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
30.	CWJC/8995/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs GULZAR AHMAD & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
31.	CWJC/8996/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs MD.SHAFIQUE ALAM & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)
32.	CWJC/8976/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs BANDHU DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD Mr.SANT KUMAR SINGH	Mr.(GP2)
33.	CWJC/9312/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs LAXMAN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
34.	CWJC/9261/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs SURAJ NARAIN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
35.	CWJC/9175/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs USMAN MIAN & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
36.	CWJC/9172/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs ASHARFI DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
37.	CWJC/9170/1998 BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs RAJENDRA RAM & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)
38.	CWJC/9181/1998 LAND CEILING (PRE-	1	MADAN RANA vs THE STATE OF BIHAR & ORS	Mr.BHARAT LAL Mr.RABI BHUSHAN PD.	Mr.S.J.RAHMAN (SC)C

<b>PATNA HIGH COURT</b>	<b>193</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Jyoti Saran
-------------------------	------------	--

39.	CWJC/9212/1998 LAND CEILING (PRE-	1	SMT.SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.ARVIND KUMAR VERMA	Mr.(GP2)
40.	CWJC/9370/1998 SHAIRAT	1	MOTILAL SAHNI vs THE STATE OF BIHAR & ORS	Mr.SHOK HARAN SINGH Mr.RAM KISHORE SINGH	Mr.(GP4) Mr.MANISH KUMAR (GP8) Mr.PRASHANT KASHYAP Mr.D.P.CHOUDHARY
41.	CWJC/9430/1998 CONSOLIDATION	4	SMT.NIRMALA GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.BHUBNESHWAR PRASAD Mr.PAWAN KUMAR Mr.ARUN KUMAR Mr.GANPATI TRIVEDI	Mr.(GP2) Mr.RAJIV KUMAR SINGH (GP-15) Mr.NEERAJ NANDAN Mr.(GP2)
42.	CWJC/9513/1998 BIHAR TENENCY ACT	1	ABHAY KUMAR CHOUBEY vs THE STATE OF BIHAR & ORS		
43.	CWJC/9880/1998 CONSOLIDATION	1	MOSTT. SUMITRA KUNWAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANSHUMAN Mr.INDU BALA PANDEEY Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ PRASAD SINGH	Mr.(GP2) Mr.DHANANJAY KUMAR Mr.NAGENDRA DUBEY Mr.SHYAM NARAYAN PANDEY Mr.SUNIL KUMAR SINGH
44.	CWJC/10127/1998 CONSOLIDATION	1	VISHWANATH PRASAD & ANR vs DEPUTY DIRECTOR,CONSOLIDATION&	Mr.VIVEKA NAND PATHAK Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKER DVIVEDI Mr.UMESH KUMAR SINGH 1	Mr.(GP2)
45.	CWJC/10168/1998 with MUTATION ACT	1	MURLIDHAR JHA vs THE STATE OF BIHAR & ORS	Mr.JAY PRAKASH JHA Mr.KAMAL KISHORE JHA Mr.RAJIV KUMAR SINGH	Mr.(GP2) Mr.RABINDRA KUMAR Mr.SHARDANAND JHA Mr.S.J.RAHMAN (SC)C
46.	CWJC/10256/1998 with MUTATION ACT	1	S.K.BHUTAI vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.SHEKHAR KUMAR SINGH	
47.	CWJC/10445/1998 MUTATION ACT	1	RAM CHANDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR PRADHAN Mr.AMRENDRA NARAYAN RAI Mr.SUSHIL KUMAR RAI Mr.DHANANJAY PRASAD	Mr.(SC9) Mr.KUMARI AMRITA (GP10)
48.	CWJC/10640/1998 CONSOLIDATION	9	RAMAYAN BIND & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD I Mr.ANIRUDH MISHRA Mr.VIRENDRA KUMAR	Mr.(GP2) Mr.REWATI KANT RAMAN Mr.MAHESH PRASAD SINGH-2 Mr.B.P.VERMA (SC)C
49.	CWJC/10680/1998 LAND CEILING (PRE-	1	VISHNUDEO PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWINI KUMAR RAI Mr.KUMAR MANISH	
50.	CWJC/11318/1998 MUTATION ACT	1	MRS.RADHA DEVI vs THE STATE OF BIHAR & ORS	Mr.TUHIN SHANKAR	Mr.(GP2) Mr.PRITAM SINGH Mr.SUDHIR KUMAR BIJPURIA
51.	CWJC/11541/1998 CONSOLIDATION	1	SHEOSAGAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR BIJPURIA Mr.S.NATH-1	Mr.(GP2) Mr.NARESH CHANDRA VERMA
52.	CWJC/11640/1998 LAND CEILING (PRE-	1	SHEO SHANKAR RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA Mr.BAIDYA NATH THAKUR	Mr.(GP2) Mr.VIVEKA NAND PATHAK Mr.RAVI SHANKER DUIVEDI Mr.VINAY KRISHNA TRIPATHI Mr.SHAMBHU SHARAN SINGH Mr.UMESH KUMAR SINGH
53.	CWJC/11731/1998 CONSOLIDATION	2	GANESH THAKUR vs THE STATE OF BIHAR & ORS	Mr.R.C.THAKUR Mr.KAMAL KISHORE SINGH	Mr.(GP2) Mr.R.A.SINGH
54.	CWJC/11787/1998 CONSOLIDATION	1	GIRIJA SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SUJAY KUMAR Mr.RAJ KUMAR Mr.ARVIND KUMAR VERMA	Mr.(GP2) Mr.GIRIJANAND PRASAD
55.	CWJC/11896/1998 CONSOLIDATION	2	BALESHWAR THAKUR & ORS vs THE DIRECTOR OF CONSOLIDATION&	Mr.KUMAR HARSHBARDHAN Mr.SADAT ALI KHAN Mr.SANJAY PRASAD 1	Mr.(GP2)
56.	CWJC/11931/1998 BIHAR TENENCY ACT	1	MOTI URAON vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR SINHA Mr.MEENA SINGH	Mr.(GP2) Mr.SYED FAIYAZ HUSSAIN Mr.SHAMSHUL ALAM Mr.(GP2)
57.	CWJC/11939/1998 MUTATION ACT	1	HISABI YADAV vs THE COMMISSIONER & ORS	Mr.BRAJ KISHORE	
58.	CWJC/12044/1998 CONSOLIDATION	1	RAJA RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.(GP2) Mr.PRAMOD KUMAR THAKUR
59.	CWJC/12049/1998 BIHAR TENENCY ACT	1	BAUA KANT JHA vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY	Mr.(GP2) Mr.RAMA NAND PODDAR
60.	CWJC/12056/1998 CONSOLIDATION	1	JASWA DEVI vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR SINGH	Mr.(GP2)

**Thursday the 30th April 2015**  
**Court No. 7 (AT 10:30 A.M.)**  
**Mr. Justice Rakesh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/1355/1999 BIHAR TENENCY ACT	1 JIWAN LAL SAH vs THE STATE OF BIHAR & ORS	Mr.JIBENDRA MISHRA Mr.DHIRENDRA KUMAR JHA 2	Mr.(SC8) Mr.KINKAR KUMAR (SC27) Mr.AMRENDRA KUMAR SINGH	
2.	CWJC/2261/1999 CONSOLIDATION	1 SURENDRA TIWARI vs THE STATE OF BIHAR & ORS	Mr.HARI NARAIN SINHA	Mr.(SC10)	
3.	CWJC/2437/1999 OTHERS	1 RAM AYODHYA MAHTO @ AYODHYA MA vs THE STATE OF BIHAR & ORS	Mr.JAHNAWI KUMAR SINGH Mr.KAUSHALESH SINGH Mr.SANJEEV KUMAR Mr.SIYARAM SHAHI	Mr.(SC8) Mr.RAJEEV KUMAR SINHA Mr.JITENDRA PANDEY	
4.	CWJC/2547/1999 with BIHAR TENENCY ACT	4 DINA NATH MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PD.SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.LAXMI KANT SHARMA Mr.DR.MRITYUNJAT KR.GAUTAM Mr.SHIVENDRA PRASAD Mr.RAM NARESH ROY Mr.RAMA KANT SHARMA	
5.	CWJC/3774/1999 with BIHAR TENENCY ACT	4 SRI KRISHNA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.SHIVENDRA PRASAD Mr.LAXMIKANT SHARMA Mr.RAMA KANT SHARMA Mr.RAM NARESH ROY Mr.DURGESH KUMAR Mr.DR.MRITYUNJAY KR.GAUTAM	
6.	CWJC/6542/1999 BIHAR TENENCY ACT	4 DEO NANDAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.SHIVENDRA PRASAD Mr.RAMA KANT SHARMA Mr.LAXMIKANT SHARMA Mr.RAM NARESH ROY Mr.DR.MRITYUNJAY GR.GAUTAM Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.ASHOK KUMAR(SC11)	
7.	CWJC/2890/1999 LAND REFORMS ACT	1 MD.JAVED ALAM & ANR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.DHIRENDRA KUMAR JHA-2	Mr.(SC8)	
8.	CWJC/3213/1999 CONSOLIDATION	1 RAM NAWMI SHARMA & ORS vs THE DEPUTY DIRECTOR OF CONSOLI	Mr.GIRISH CHANDRA VERMA	Mr.(SC8) Mr.DAMODAR PRASAD TIWARY	
9.	CWJC/3283/1999 BIHAR TENENCY ACT	3 RAM NATH GUPTA & ORS vs RAMASHISH RAI & ORS	Mr.SATISH KUMAR SINHA Mr.DRONACHARYA Mr.PRAVINA KUMARI RAI Mr.RAMA SINHA	Mr.(SC8)	
10.	CWJC/3592/1999 CONSOLIDATION	1 MOHAN SAH vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR MAHTO	Mr.(SC8) Mr.D.P.CHOUDHARY	
11.	CWJC/3695/1999 CONSOLIDATION	1 LACHHUMAN MAHTO & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM AKBAL RAI	Mr.(SC8) Mr.HARI MOHNA MISHRA	
12.	CWJC/3729/1999 with LAND CEILING (PRE-	1 ROSHAN PRASAD MANDAL @ SHASHI& vs THE STATE OF BIHAR & ORS	Mr.HIRDAY PRASAD SINGH	Mr.R.AHSAN (SC)C Mr.RAJEEV RANJAN PRASAD Mr.MRITYUNJAY KUMAR 'NIRALA' Mr.YASHWANT KUMAR	
13.	CWJC/3730/1999 with LAND CEILING (PRE-	1 ROSHAN PRASAD MANDAL @ SHASHI& vs THE STATE OF BIHAR & ORS	Mr.HIRDAY PRASAD SINGH	Mr.R.AHSAN (SC)C Mr.RAJEEV RANJAN PRASAD Mr.MRITYUNJAY KUMAR 'NIRALA' Mr.YASHWANT KUMAR	
14.	CWJC/3911/1999 LAND CEILING (PRE-	1 ROSHAN PRASAD MANDAL @ SHASHI vs THE STATE OF BIHAR & ORS	Mr.HIRDAY PRASAD SINGH	Mr.R.AHSAN (SC)C Mr.RAJEEV RANJAN PRASAD Mr.MRITYUNJAY KUMAR 'NIRALA' Mr.YASHWANT KUMAR	
15.	CWJC/3757/1999 MUTATION ACT	1 PHUL KUMARI CHOURASIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
16.	CWJC/3823/1999 CONSOLIDATION	1 MD.NEWAJI MIAN vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN	Mr.(SC8)	
17.	CWJC/4057/1999 LAND CEILING (PRE-	1 URMILA DEVI vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.S.J.RAHMAN (SC)C Mr.SUSHMITA MISHRA	
18.	CWJC/4134/1999 with BIHAR TENENCY ACT	1 TAPAN PRASAD SUKLA vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
19.	CWJC/4709/1999 BIHAR TENENCY ACT	1 BISWA PRAKASH TIWARI vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY	Mr.(SC8)	
20.	CWJC/4264/1999 with CONSOLIDATION	1 RAMESH BISHWAS & ORS vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.VIVEKA NAND PATHAK	Mr.(SC8)	

<b>PATNA HIGH COURT</b>	<b>195</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Rakesh Kumar
-------------------------	------------	---

21.	CWJC/4366/1999 with CONSOLIDATION	1 DOMI PRASAD & ORS vs THE DEPUTY DIRECTOR, CONSOLIDAT	Mr.RAVI SHANKER DWIVEDI (SC8)	
22.	CWJC/4252/1999 CONSOLIDATION	1 DOMI PRASAD & ORS vs THE JOINT DIRECTOR, CONSOLIDATI	Mr.SHAMBHU SHARAN SINGH (SC8)	
23.	CWJC/4479/1999 SHAIRAT	1 AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAM CHANDRA SINGH	Mr.(GP7)
24.	CWJC/4661/1999 with CONSOLIDATION	1 BHOLA THAKUR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	Mr.(SC8) Mr.ANSHUMAN SINHA
25.	CWJC/4557/1999 with CONSOLIDATION	1 MOST.SUNAINA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	(SC8) Mr.ANSHUMAN SINHA
26.	CWJC/4513/1999 CONSOLIDATION	1 MOST.SUNAINA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA SINGH	(SC8)
27.	CWJC/4786/1999 CONSOLIDATION	1 BIBI SAIMUN NISSA vs THE COLLECTOR,SAMASTIPUR & ORS	Mr.FAROOQUE MOAZZAM	Mr.(SC8) Mr.AMRENDRA NARAYAN RAI Mr.RAM SHANKAR PRADHAN
28.	CWJC/4882/1999 LAND CEILING (PRE-	1 MD.DRAUD @ MD.DARUD vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR I Mr.RAJKUMAR RAJESH Mr.PRANESH KUMAR ARYA	Mr.(SC8)
29.	CWJC/3520/2000 PROMOTION , NON G	6 HARINANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.L.B.SINGH Mr.YASHRAJ BARDHAN Mr.PANKAJ KUMAR SINHA Mr.RAJEEV RANJAN	Mr.(AAG2)
30.	CWJC/3550/2000 PROMOTION , BANK	10 BIPIN KUMAR CHOUDHARY & ORS vs SAMASTIPUR KSHETRIYA GRAMIN BA	Mr.ABHAY SHANKER SINGH	Mr.S.K.SINHA Mr.KAUSHLENDRA KUMAR SINHA Mr.BRAJESH RANJAN Mr.BINOD BIHARI SINHA Mr.KISHOR KUMAR SINHA
31.	CWJC/4264/2000 OTHERS, OTHERS	10 NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.PARTHA SARTHY Mr.MANISH KUMAR Mr.UMA SHANKAR PD.SINGH	Mr.(GP6) Mr.BINOD KUMAR Mr.MANINDRA KISHORE SINGH (SC6) Mr.SACHCHIDA NAND SINGH Mr.VIKAS KUMAR Mr.(SC16) Mr.VIKASH KUMAR Mr.SHASHI BHUSHAN KR. (SC7)
32.	CWJC/4298/2000 PROMOTION , BOARD	10 RAJGIR PRASAD vs THE ADMINISTRATOR,BSRTC & ANR	Mr.KAPIL DEO SINGH I Mr.VIJAY KUMAR	Mr.P.K.VERMA
33.	CWJC/4397/2000 DATE BIRTH, BOARD	10 BUDHAN vs THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV Mr.NARESH KUMAR MEHTA Mr.MINA KUMARI Mr.DIN BANDHU SINGH	Mr.(SC5) Mr.SHIVENDRA KISHORE Mr.RAMESH KUMAR DATTA (SC.4) Mr.(SC18) Mr.M.K.JHA
34.	CWJC/4516/2000 SALARY, NON GAZETT	6 VINAY KUMAR KALAKAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR	Mr.(GP9) Mr.J.P.KARN (SCGSC)
35.	CWJC/4572/2000 with PROMOTION , BOARD	10 SASHIDHAR NARAYAN SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA Mr.MADHURA NAND JHA	Mr.(SC7) Mr.DHIRENDRA KR.JHA-2 Mr.MANINDRA KISHORE SINGH (SC6)
36.	CWJC/543/2011 PROMOTION , BOARD	10 RAGHUBIR MOCHI vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.JAI NARAIN THAKUR
37.	CWJC/5243/2000 COMP.RETIR., BANK	10 BADRI NATH CHOUDHARY vs THE PUNJAB NATIONAL BANK & ORS	Mr.RANJAN KUMAR JHA	Mr.SUNIL KUMAR SINGH I Mr.RAVI RANJAN Mr.MANISH KUMAR Mr.MITHILESH KUMAR JHA Mr.SUNIL KUMAR SINGH
38.	CWJC/5479/2000 SALARY, NON GAZETT	7 GUPTESHWAR OJHA vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY 2 Mr.RANJAN KUMAR SINGH	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
39.	CWJC/9771/2000 DATE BIRTH, POLIC	6 BAIKUNTH NATH KHARE vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.BINAY KUMAR SINGH Mr.EBRAHIM KABIR	Mr.(SC10)
40.	CWJC/9838/2000 SALARY, NON GAZETT	6 SATYADEO SINGH vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA	Mr.(AAG3)
41.	CWJC/9955/2000 SELECTION , NON GA	6 KAMLESH NARAYAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.UPENDRA KUMAR CHOUBEY	Mr.(AAG1) Mr.ASHOK KUMAR CHOUDHARY Mr.A.K.KESHARI (AAG11)
42.	CWJC/9990/2000 SENIORITY , NON G	6 AJAY KUMAR VERMA & ANR vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR Mr.S.K.T.PRIYADARSHI	Mr.(AAG1) Mr.PRAVEEN KUMAR Mr.AWADHESH KUMAR MISHRA Mr.A.K.KESHARI (AAG11)
43.	CWJC/10060/2000 PROMOTION , GAZETT	6 RUP NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY K.SINGH	Mr.(SC4)
44.	CWJC/10061/2000 DISCP.PROC., GAZET	6 ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHARNIDHAR MISHRA Mr.AJAY KUMAR MISHRA	Mr.(AAG3)
45.	CWJC/10413/2000 PROMOTION , GAZETT	6 AJOY KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.DR.SACHITA KUMAR SINHA Mr.BRAJ NANDAN KUMAR TIWARY Mr.AJIT KUMAR SINHA Mr.VIKAD MOHAN	Mr.(SC9) Mr.MD. NADIM SERAJ Mr.ANIL KUMAR TIWARY Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
46.	CWJC/10445/2000 SALARY, GAZETTED S	6 KRISHNA BALLAVA SINGH vs THE STATE OF BIHAR & ORS	Mr.C.M.CHAURASIA	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)

<b>PATNA HIGH COURT</b>	<b>196</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice Rakesh Kumar	

47.	CWJC/10524/2000 REM/DIS/TER, NON G	6	OM PRAKASH SAHAI vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.RAJESH KUMAR SINHA	Mr.(GP5) Mr.(GA3) Mr.(GA5) Mr.A.K.SINGH (SC3)
48.	CWJC/10564/2000 SELECTION , NON GA	6	NAGENDRA DAS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.RAM NARAYAN MAHTO	Mr.(GP4)
49.	CWJC/10619/2000 OTHERS, GAZETTED S	6	BAL MUKUND SINHA vs THE STATE OF BIHAR & ORS	Mr.KUMAR ALOK Mr.ABHINAY RAJ	Mr.(GP6) Mr.RAM KINKAR CHOUBEY Mr.MANINDRA KISHORE SINGH (SC6) Mr.(SC16) Mr.J.P.KARN (SCGSC) Mr.SHASHI BHUSHAN KR. (SC7)
50.	CWJC/10773/2000 SELECTION , BANK	10	UNITED BANK OF INDIA SRAMIK KA vs UNITED BANK OF INDIA & ORS	Mr.ANJANI KUMAR Mr.SUNIL KUMAR	Mr.SHAILESH KUMAR SINHA Mr.MANOJ MADHAV Mr.MANOJ KUMAR SINHA Mr.BINOY KUMAR
51.	CWJC/10797/2000 REM/DIS/TER, NON G	7	KRISHANA MURARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD 2 Mr.AKHILESH KUMAR SINHA	Mr.(AAG2) Mr.J.P.KARN (SCGSC)
52.	CWJC/11510/2000 COMP.RETIR., BOARD	10	SHASHI BHUSHAN YADAV vs BIHAR STATE FINANCIAL CORP.&OR	Mr.MANIK VEDSEN Mr.SUBHASH CHANDRA BOSE	Mr.J.P.SHUKLA Mr.VIKASH KUMAR Mr.P.K.SHAHI Mr.RAJESH KUMAR
53.	CWJC/11566/2000 REM/DIS/TER, BOARD	10	B.S.R.T.CORPORATION vs THE STATE OF BIHAR & ORS	Mr.RADHA MADHAV	Mr.(SC6) Mr.SATISH CHANDRA Mr.MANINDRA KISHORE SINGH (SC6)
54.	CWJC/11942/2000 REM/DIS/TER, OTHER	10	DR.MURARI JHA vs THE UNION OF INDIA & ORS	Mr.RAM SAGAR SINGH Mr.MUKESH KUMAR RANA	Mr.J.P.KARN (SCGSC) Mr.SANJAY KUMAR Mr.NIRAJ KUMAR Mr.RAVINDER KUMAR SHARMA (CGC) Mr.RAMESH KUMAR SINHA Mr.ASHOK KUMAR KESHRI
55.	CWJC/12034/2000 REM/DIS/TER, OTHER	10	NARAYAN SINGH vs THE UNION OF INDIA & ORS	Mr.ABHAY KUMAR SINGH 1 Mr.SUNIL KUMAR KARN	Mr.J.P.KARN (SCGSC) Mr.KUMAR PRIYA RANJAN Mr.RAVINDER KUMAR SHARMA (CGC)
56.	CWJC/12390/2000 PROMOTION , NON G	7	GOPI NATH PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.SANJAY KUMAR Mr.ATUL KUMAR PANDEY Mr.RAHUL NATH Mr.NITYANAND MISHRA	Mr.(SC8)
57.	CWJC/12438/2000 CONTIN.SER , NON G	6	SRI ALOK KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAKALYA KAUSHIK Mr.VIJAY KUMAR SINGH Mr.RAM KUMAR SINGH	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
58.	CWJC/12445/2000 SALARY, NON GAZETT	6	NIRMAL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.TEJ BAHADUR SINGH Mr.BINOD KUMAR	Mr.(SC4)

**Thursday the 30th April 2015**  
**Court No. 12(AT 10:30 A.M.)**  
**Mr. Justice Birendra Prasad Verma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./39125/2012 QUASHING(498A,307, QSH COMPLAIN FOR O	5 MD. JABIULLAH @ MASROOR vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ANITA KUMARI (APP) Mr.RANJAN KUMAR JHA
2.	CR. MISC./39197/2012 QUASHING(302,307)- QSH S.T	8 RAVI YADAV vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH Mr.RANJEET CHOUBEY	Mr.SANJAY KR.SHARMA(APP)
3.	CR. MISC./39235/2012 QUASHING(467/468/1 QSH COMPLAIN FOR C	4 SRI TRIDIB BORAH vs STATE OF BIHAR & ANR	Mr.DR. BINAY KUMAR SINGH	Mr.PUSHPA SINHA (APP) Mr.RUDAL PRASAD
4.	CR. MISC./39274/2012 QUASHING(498(A),37 QSH F.I.R. FOR CON	5 ANJANA MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.MAYANAND JHA (APP) Mr.SUMAN KUMAR MISHRA
5.	CR. MISC./39276/2012 QUASHING(406/323/5 QSH COMPLAIN FOR C	5 SANJAY KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN PRASAD Mr.PRAKASH CHANDRA JHA	Mr.SANJAY KR.PANDEY (APP) Mr.LAL BABU SINGH
6.	CR. MISC./39397/2012 QUASHING(302/20/34 QSH S.T	5 JAGAN SINGH vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY	Mr.AJAY KR.JHA (APP)
7.	CR. MISC./39421/2012 QUASHING(245 CR.P. QSH COMPLAIN FOR C	9 MANIYA DEVI vs STATE OF BIHAR & ANR	Mr.ARABIND NATH PANDEY	Mr.SMT.GULNAR BEGUM (APP) Mr.RAKESH SINGH Mr.BHASKAR SHANKAR
8.	CR. MISC./40053/2012 QUASHING(227 CR.P. QSH S.T	5 SHANKAR JHA & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIB RANJAN JHA	Mr.MADHURI LATA(APP)
9.	CR. MISC./41179/2012 QUASHING(307)-IPC QSH S.T	3 BINDEHSWARI YADAV @ BINO YADAV vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR	Mr.KUMAR RANJIT RANJAN (APP)
10.	CR. MISC./42186/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	3 RAJ KISHORE YADAV @ RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.BRIJ MOHAN KUMAR SINGH	Mr.YOGENDRA KR.SINGH (APP) Mr.VINAY KIRTI SINGH
11.	CR. MISC./42585/2012 QUASHING(420,323,5 QSH COMPLAIN FOR C	3 LALITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SHARMA	Mr.SHYAM KR. SINGH (APP)
12.	CR. MISC./42605/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	9 DR. ASHOK KUMAR THAKUR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR	Mr.SURAJ PD.SINGH (APP)
13.	CR. MISC./43176/2012 QUASHING(3/4/5 E/C QSH F.I.R. FOR OTH	4 NAGESH KUMAR SINGH @ NAGESH SINGH vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA	Mr.HARENDRA PRASAD (APP)
14.	CR. MISC./43411/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	4 ASHOK RAI @ ASHOK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.J. UPADHYAY(APP)
15.	CR. MISC./43506/2012 with QUASHING(420)-IPC QSH COMPLAIN FOR C	2 SRI KAMLESH KUMAR RAI vs STATE OF BIHAR & ANR	Mr.UDAY KUMAR	Mr.S.C.MISHRA (APP)
16.	CR. MISC./9983/2012 QSH COMPLAIN FOR C	3 AMAR KASERA vs THE STATE OF BIHAR & ANR.	Mr.MUKESH KUMAR MODI Mr.ABINASH KUMAR	Mr.DR.RABINDRA KUMAR (APP) Mr.UDAY KUMAR
17.	CR. MISC./43593/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 CHANDAN KUMAR PATHAK & ORS vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.AMITESH KUMAR (APP) Mr.DHARMESH KUMAR
18.	CR. MISC./43722/2012 QUASHING(498A,406) QUASHING	3 RAVI KUMAR @ RAVI KANT SHARMA & ANR. vs STATE OF BIHAR & ANR	Mr.MADHESHWAR SINGH Mr.KRISHNA MOHAN RAY	Mr.ANIL KUMAR(APP) Mr.LALAN KUMAR
19.	CR. MISC./43828/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	5 SHIVDEEP WAMAN RAO LANDE @ SHIVDEEP LANDE @ LANDE SHIVDEEP WAMAN RAO vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.P.K.JHA (APP) Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY
20.	CR. MISC./44044/2012 QUASHING(420/120B) QSH F.I.R. FOR DIR	2 AYODHYA PANDEY @ RAM AYODHYA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI	Mr.ARUN KUMAR PANDEY (APP)
21.	CR. MISC./44072/2012 QUASHING(304B,201, QSH F.I.R. FOR CON	2 CHANDAN KUMAR CHAUDHARY @ CHANDAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.AMIT KUMAR RAKESH (APP)
22.	CR. MISC./44091/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 PRADEEP KUMAR SAH vs STATE OF BIHAR & ANR	Mr.GAURI SHANKAR THAKUR	Mr.SHAKIR AHMAD(APP)
23.	CR. MISC./44102/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2 SHEKHAR KUMAR & ANR. vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF FINANCE, GOVT. OF BIHAR & ORS.	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.MAYANAND JHA(APP)
24.	CR. MISC./44104/2012 QUASHING(498A/494) QSH F.I.R. FOR DIR	2 RAJESH SINGH @ GAUTAM @ RAJESH SINGH GAUTAM vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	Mr.RAJBALLABH SINGH (APP)

<b>PATNA HIGH COURT</b>	<b>198</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Birendra Prasad Verma	
-------------------------	------------	--	--

25.	CR. MISC./44108/2012 QUASHING(406,409,4 QSH F.I.R. FOR DIR	2	HARICHARAN DAS vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF FINANCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR SINGH	Mr.R.B.ROY RAMAN(APP)
26.	CR. MISC./44109/2012 QUASHING(323,341,5 QSH F.I.R. FOR CON	2	NAND KISHORE RAI & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR CHOUDHARY	Mr.C.B.PRASAD (APP)
27.	CR. MISC./44114/2012 QUASHING(420,406,1 QSH COMPLAIN FOR O	2	SANJAY VISHWAKARMA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SANJIVE KUMAR	Mr.C.B.PRASAD (APP)
28.	CR. MISC./44115/2012 QUASHING(420/465)- QSH COMPLAIN FOR C	2	SHANTI DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.GANESH PD.SINGH (APP)
29.	CR. MISC./44138/2012 QUASHING(145 CR.P. QUASHING	2	RAM KUMARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.NIRAJ KUMAR	Mr.S.M.RAHMAN (APP)
30.	CR. MISC./44139/2012 QUASHING(323,379,4 QUASHING	2	MD. FIROZ vs STATE OF BIHAR & ANR	Mr.ANWAR KARIM	Mr.M.K.NIRALA(APP)
31.	CR. MISC./44140/2012 QUASHING(7,13 P/C QUASHING	2	SHIV SHANKAR ROY vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT	Mr.RASHID IZHAR	Mr.A.DAYAL (APP) Mr.RAMAKANT SHARMA
32.	CR. MISC./44145/2012 QUASHING(323,341,5 QSH F.I.R. FOR OTH	2	KRISHNAWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.ASHOK KUMAR-I(APP)
33.	CR. MISC./44157/2012 QUASHING(227 CR.P. QSH S.T	2	UMESH SAH vs STATE OF BIHAR & ANR	Mr.BRIJ BIHARI TIWARY	Mr.INDU KUMARI SHRIVASTAVA(APP)
34.	CR. MISC./44160/2012 QUASHING(323)-IPC QSH COMPLAIN FOR C	2	AJAY KUMAR BHAGAT @ AJAY BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.RAJENDRA PRASAD	Mr.ASHOK KUMAR SINGH (APP)
35.	CR. MISC./44168/2012 QUASHING(409)-IPC QSH F.I.R. FOR DIR	2	SHASHI PRABHA & ORS. vs THE STATE OF BIHAR	Mr.RAJ NANDAN PRASAD	Mr.S.DAYAL (APP)
36.	CR. MISC./44174/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2	SUMAN KUMAR @ SHAMBHU SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SURINDER KUMAR	Mr.AMRENDRA PRASAD (APP) Mr.KUMAR PRAVEEN
37.	CR. MISC./44264/2012 QUASHING(419,420,4 QSH F.I.R. FOR CON	2	VIDYA DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.PARMANAND PD.(APP)
38.	CR. MISC./44356/2012 QUASHING(467,420,4 QUASHING	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.A.K.SHRIVASTAVA (APP)
39.	CR. MISC./44367/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	4	CHULHAI RAI & ANR vs STATE OF BIHAR & ANR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.MAYANAND JHA (APP)
40.	CR. MISC./44375/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	2	SAUDAGAR YADAV vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.ANURADHA SINGH (APP)
41.	CR. MISC./44457/2012 QUASHING(376/323/1 QSH F.I.R. FOR CON	2	PRAMOD KUMAR SHRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR TONDON	Mr.SANJAY KR.TIWARY-1 (APP) Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN
42.	CR. MISC./44464/2012 QUASHING(420/34,40 QSH COMPLAIN FOR C	2	CHANDRA SHEKHAR JHA vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.MANISH KUMAR 2 (APP)
43.	CR. MISC./44483/2012 QUASHING(447,323,1 QSH F.I.R. FOR CON	2	KARTIK SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.AJAY KUMAR 1 (APP)
44.	CR. MISC./44553/2012 QUASHING(7 E.C.ACT QUASHING	2	SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.M.DAYAL (APP)
45.	CR. MISC./44554/2012 QUASHING(379/323/3 QSH F.I.R. FOR OTH	2	SATDEO YADAV vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.R.B.ROY RAMAN(APP)
46.	CR. MISC./44584/2012 QUASHING(420)-IPC QUASHING	2	SHAILESH SINGH @ SHAILESH KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SURESH PD. SINGH (APP)
47.	CR. MISC./44593/2012 QUASHING(228 CR.P. QSH S.T	2	SATYENDRA THAKUR & ORS. vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.JHARKHANDI UPADHYAY (APP)
48.	CR. MISC./44616/2012 QUASHING(482 CR.P. QSH F.I.R. FOR CON	2	SOMESHWAR SINGH & ORS vs STATE OF BIHAR & ANR	Smt.USHA RAI Mr.RAKESH KUMAR	Mr.NITYA NAND(APP)
49.	CR. MISC./44628/2012 QUASHING(323/341/3 QSH COMPLAIN FOR C	2	LAKHAN KUMAR @ ASHOK KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.S.DAYAL (APP)
50.	CR. MISC./44664/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	9	USMAN HAIDAR SIDDIQUI @ LAL BABU & ORS. vs STATE OF BIHAR & ANR	Mr.NARENDRA KUMAR	Mr.A.M.P.MEHTA(APP)
51.	CR. MISC./44669/2012 QUASHING(376,147,4 QSH F.I.R. FOR CON	2	RAM BILAS YADAV @ FUCHUM YADAV @ PUTUN YADAV & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA	Mr.PARMANAND PD.(APP)
52.	CR. MISC./44716/2012 QUASHING(498A)-IPC QSH F.I.R. FOR CON	2	BALMUKUND PANDEY @ RAKESH KUMAR PANDEY vs THE STATE OF BIHAR	Mr.NAGENDRA DUBEY Mr.PANKAJ KUMAR JHA Mr.SUNIL KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)
53.	CR. MISC./44746/2012 QUASHING(467,420,3 QSH F.I.R. FOR DIR	2	ANSHU DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr./SMT.RENUKA RATNAKAR (APP)

<b>PATNA HIGH COURT</b>	<b>199</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Birendra Prasad Verma	
-------------------------	------------	--	--

54.	CR. MISC./44766/2012 QUASHING(302,393)- QSH COMPLAIN FOR C	2	MANISH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.NARENDRA KR. SINGH (APP)
55.	CR. MISC./44773/2012 QUASHING(317 CR.P. QSH F.I.R. FOR OTH	2	NEJAMUDDIN MIAN @ NIZAMUDDIN & ANR. vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN	Mr.GULNAR BEGAM (APP)
56.	CR. MISC./44790/2012 QUASHING(498A,4 DO QSH COMPLAIN FOR C	2	SHANKAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV	Mr.AMIT KUMAR RAKESH(APP) Mr.SHAILENDRA PRASAD Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR
57.	CR. MISC./44795/2012 QUASHING(379,323)- QUASHING	2	SRI RAM SAH @ SRI NAM SAH vs THE STATE OF BIHAR	Mr.SANJEEV NIKESH	
58.	CR. MISC./44800/2012 QUASHING(498A,341) QUASHING	2	RAJNI KANT TIWARY & ORS. vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.SATYAVRAT VERMA(APP)
59.	CR. MISC./44810/2012 QUASHING(420,406)- QSH F.I.R. FOR DIR	2	RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR Mr.DHANANJAY KUMAR	Mr.INDRA KR. SINGH (APP)
60.	CR. MISC./44820/2012 QUASHING(20(C)/22) QUASHING	2	MANJEE KUMAR & ANR. vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.MURLIDHAR (APP)
61.	CR. MISC./44832/2012 QUASHING(379,323,3 QUASHING	2	BINOD KUMAR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.ANJANI KUMAR SINHA	Mr.P.MEHTA (APP)
62.	CR. MISC./44835/2012 QUASHING(307,324,3 QSH F.I.R. FOR CON	2	ACHHE LAL SAH vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.HARENDRA PRASAD (APP)
63.	CR. MISC./44843/2012 QUASHING(8,20 N.D. QSH F.I.R. FOR CON	2	SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.ZAINUL ABEDIN (APP)
64.	CR. MISC./44854/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	BANTI CHAUDHARY @ AJEET KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAY MISHRA Mr.BINOD KUMAR	Mr.ABHAY KUMAR 1 (APP)
65.	CR. MISC./44855/2012 QUASHING(20(B),22 QSH F.I.R. FOR OTH	2	MD. KALAM @ KALAMUDDIN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.MD. ARIF (APP)
66.	CR. MISC./44859/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2	SATENDRA NATH & ANR. vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.TAPESHWAR SHARMA (APP)
67.	CR. MISC./44865/2012 QUASHING(307,325,3 QSH F.I.R. FOR OTH	2	SAMIM KHAN & ORS vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.SANDEEP KUMAR Mr.MUKESH	Mr.A.M.P.MEHTA (APP)
68.	CR. MISC./44870/2012 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2	YUGAL KISHORE PRASAD vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.VINOD PANDEY Mr.PRAMOD KUMAR	Mr.RAMAKANT SHARMA(L.O./I/C(VIGI.)
69.	CR. MISC./46825/2012 QUASHING(467/468/4 QSH F.I.R. FOR DIR	4	GAUTAM MANDAL vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.JHARKHANDI UPADHYAY (APP)
70.	CR. MISC./46919/2012 QUASHING(409/420)- QUASHING	3	DHIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SUNIL KUMAR	Mr.SURESH PD.SINGH (APP)
71.	CR. MISC./47044/2012 QUASHING(498A,3/4 QSH COMPLAIN FOR O	3	BIBI HALIMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MAULI PRASAD SINGH	Mr.RANA RANDHIR SINGH(APP)
72.	CR. MISC./47188/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	3	MANORMA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH (APP)
73.	CR. MISC./49383/2012 QUASHING(420,406,4 QSH F.I.R. FOR CON	2	ANSU DEVI & ORS. vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.MATHURANAND JHA(APP)
74.	CR. MISC./49393/2012 QUASHING(467/468/4 QSH COMPLAIN FOR C	2	MAQBUL HUSSAIN vs STATE OF BIHAR & ANR	Mr.SANTOSH CHANDRA BHASKAR	Mr.AMIT KR.RAKESH (APP)
75.	CR. MISC./49429/2012 QUASHING(420,419)- QSH F.I.R. FOR CON	2	PARSURAM SHARMA vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NARAYAN KUMAR (APP)
76.	CR. MISC./49522/2012 QUASHING(227 CR.P. QSH S.T	2	SIKANDRA CHAUHAN & ORS vs STATE OF BIHAR & ANR	Mr.RABINDRA PRASAD SINGH	Mr.IFTEKHAR MAHMOOD (APP)

-----

Thursday the 30th April 2015

Court No. 4 (AT 10:30 A.M.)

Mr. Justice V. Nath

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b>FOR HEARING</b>				
1.	CWJC/2412/1995 BIHAR TENENCY ACT	5 RAM ANUGRAH SINGH vs STATE OF BIHAR & ORS	Mr.LALIT KISHORE Mr.AJAY KUMAR SHARMA	Mr.N.K.SINHA (GP3)
2.	CWJC/5457/1995 OTHERS	3 SHEIKH MUSLIM HUSSAIN & ORS vs STATE OF BIHAR & ORS	Mr.S.S.NAYER HUSSAIN Mr.ABBAS HAIDER Mr.KHATIM REZA	Mr.R.AHSHAN (SC) Mr.SYED HUSSAIN MAJEED
3.	CWJC/6451/1995 CONSOLIDATION	4 SHILA NATH JHA & ANR vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.V.K.RAI Mr.ARUN KUMAR LAL Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.(GP2) Mr.NIRMAL KR. SHRIVASTAVA Mr.(GA2)
4.	CWJC/6662/1995 CONSOLIDATION	5 MOSTT.GANGAJALA KUER vs STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY Mr.SHIVA NAND PATHAK	Mr.(GP2) Mr.SHAILENDRA KUMAR SINGH Mr.LAKSHMANLAL PANDEY Mr.GHANSHAM PANDEY Mr.RANJAN KR. DUBEY Mr.SHAILENDRA KR.DUBEY Mr.A.S.JHA Mr.(GA2) Mr.RAVI SHANKAR DVIVEDI
5.	CWJC/6857/1995 OTHERS	3 PUSHPA CHOUDHARY & ORS vs STATE OF BIHAR & ORS	Mr.ABHAY SHANKAR JHA	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2)
6.	CWJC/7365/1995 LAND REFORMS ACT	5 SINGARI DEVI & ORS vs STATE OF BIHAR & ORS	Mr.KAMLA PRASAD	Mr.(GP1)
7.	CWJC/9085/1995 OTHERS	3 PARSHURAM TIWARI & ORS vs STATE OF BIHAR & ORS	Mr./MRS.PRONOTI SINGH Mr.MAITHILI SHARAN PATHAK Mr.KAMLA KANT PATHAK	Mr.H.P.SINGH (SC) Mr.RAJIV KR. SINGH (GP2)
8.	CWJC/521/1996 CONSOLIDATION	3 SMT.INDIRA SINHA vs STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.DHIRENDRA KUMAR (MUNNA) Mr.ASHUTOSH SINGH Mr.RATAN KUMAR SINHA	Mr.(GP2) Mr.JITENDRA KUMAR SINGH Mr.MD.ALAMGIR AHASHMI
9.	CWJC/11235/1996 CONSOLIDATION	1 HARI LAL SAH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(GP2)
10.	CWJC/12610/1996 CONSOLIDATION	3 BHAGWAT SINGH vs THE JOINT DIRECTOR OF CONSOLID	Mr.NAND KISHORE PD SINHA Mr.ARUN KUMAR SAHAY Mr.SATISH KUMAR	Mr.(GP2) Mr.JITENDRA KUMAR PANDEY Mr.RAJIV KUMAR SINGH (GP2) Mr.SANJAY KUMAR GRIYAGHEY
11.	CWJC/12647/1996 BIHAR TENENCY ACT	3 LAL NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANIL KUMAR	Mr.(GP1) Mr.RASHID IZHAR
12.	CWJC/636/1997 CONSOLIDATION	3 RAJENDRA PD.KUSHWAHA(MAHTO)&AN vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.ARUN KUMAR	Mr.(GP2) Mr.SUBHRO SANYAL Mr.RAM SAGAR MAHTO
13.	CWJC/1850/1997 CONSOLIDATION	3 PANWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR SINHA	Mr.(GP2) Mr.BIPIN BIHARI SINGH
14.	CWJC/3504/1997 BIHAR TENENCY ACT	3 UMESH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.KUMAR UDAY SINGH	Mr.(GP1) Mr.R.C.THAKUR
15.	CWJC/3522/1997 CONSOLIDATION	3 TAPE NARAYAN RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR Mr.RAS BIHARI THAKUR	Mr.(GP2)
16.	CWJC/4101/1997 CONSOLIDATION	3 NAND LAL BHAGAT & ORS vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR Mr.ANSHAY BAHADUR MATHUR	Mr.(GP2) Mr.HARENDRA PRASAD SINGH Mr.SHASHI KANT SINGH
17.	CWJC/4749/1997 CONSOLIDATION	3 GAJENDRA PRASAD SINGH & ORS vs DEPUTY DIRECTOR CONSOLIDATION&	Mr.SANTOSH KUMAR SINHA Mr.SANTOSH KUMAR SINHA	Mr.(GP2) Mr.HARI SHANKAR ROY
18.	CWJC/11595/1997 CONSOLIDATION	1 MANJHI SAH vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD NO.1 Mr.SANJAY KUMAR Mr.ALOK KUMAR Mr.VIRENDRA KUMAR Mr.MADHURI LATA	Mr.(GP2)
19.	CWJC/11726/1997 CONSOLIDATION	1 MOSMAT BIBI AZIZUL FATIMA & OR vs THE DIRECTOR CONSOLIDATION	Mr.JAWAHAR DHARI SINGH Mr.NITYA NAND JHA	Mr.(GP2) Mr.ARUN KUMAR LAL Mr.S.K.CHAUBEY Mr.PRABHAKAR DUBEY Mr.NARESH CHANDRA VERMA
20.	CWJC/11797/1997 MUTATION ACT	1 SMT PUSHPA LATA DEVI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR JAIN	Mr.(GP2) Mr.KESHRI KISHORE SHARAN
21.	CWJC/11817/1997 CONSOLIDATION	1 MANOJ JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD NO.1 Mr.ALOK KUMAR Mr.MADHURI LATA Mr.VIRENDRA KUMAR	Mr.(GP2) Mr.BINAY KUMAR
22.	CWJC/11843/1997 CONSOLIDATION	1 GANESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.V.R.P.SINGH Mr.S.K.T.PRIYADARSHI Mr.A.K.SINGH	Mr.(GP2) Mr.KHURSHID AHMAD SIDDIQI Mr.NAJEEB AHMAD
23.	CWJC/11888/1997 CONSOLIDATION	1 SHANKAR DAYAL SINGH vs THE STATE OF BIHAR & ORS	Mr.KAMLA KANT SINGH Mr.LAL BABU KESHARI	Mr.(GP2) Mr.PUSHKAR NARAIN SHAHI Mr.ASHUTOSH SINGH

<b>PATNA HIGH COURT</b>	<b>201</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
Mr. Justice V. Nath			

24.	CWJC/11934/1997 CONSOLIDATION	1	LALDEO RAI AND ORS vs JOINT DIRECTOR OF CONSO. & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.(GP2) Dr.AMITESH KUMAR Mr.BIPIN KUMAR SINHA Mr.PARIMAL CHANDRA DS
	I.A 6044/2012				
25.	CWJC/11935/1997 CONSOLIDATION	1	JAGDISH SINGH & ORS vs THE JOINT DIRECTOR OF CONSO.	Mr.NARESH CHANDRA VERMA	Mr.(GP2) Mr.NIRMAL KUMAR SINHA NO.3 Mr.RAKEESH AMBASTHA
26.	CWJC/216/1999 CONSOLIDATION	1	SANT LAL THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.KANAK VERMA Mr.SANGITA SINHA Mr.PRABHAT KUMAR	Mr.(GP2) Mr.RATNA DEEP PRASAD Mr.(GA10) Mr.SUKUMAR SINHA
27.	CWJC/344/1999 LAND CEILING (PRE-	1	SMT.KUSHUMA DEVI vs THE STATE OF BIHAR & ORS	Mr.AKHOURI V.B.SHRIVASTAVA	Mr.(GP2) Mr.SIDDHARTH HARSH Mr.(GA10)
28.	CWJC/414/1999 LAND CEILING (PRE-	1	SHIV BACHAN MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.S.J.RAHMAN (SC)C
29.	CWJC/420/1999 BIHAR TENENCY ACT	1	BIRENDRA NARAYAN PANDEY & ORS vs THE STATE OF BIHAR & ORS	Mr.K.K.TRIPATHI	Mr.(GP2)
30.	CWJC/473/1999 CONSOLIDATION	1	MUNSHI RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR SINHA Mr.PADMA PRABHA	Mr.(GP2) Mr.(GA10) Mr.SANTOSH KUMAR
31.	CWJC/533/1999 BIHAR TENENCY ACT	1	HARI MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA	Mr.(GP2) Mr.(GA10)
32.	CWJC/731/1999 BIHAR TENENCY ACT	5	VINDHYAVASINI PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH	Mr.(GP2) Mr.ANIL KUMAR SAXENA Mr.(GA10) Mr.MD.IBRARR HUSSAIN
33.	CWJC/980/1999 CONSOLIDATION	1	SHIV SAGAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAVI RANJAN Mr.SHISHIR KUMAR	Mr.(GP2) Mr.(GA10) Mr.SHANTANU BHATTACHARJEE Mr.ARCHANA MEENAKSHEE
34.	CWJC/4840/1999 CONSOLIDATION	1	MOTI SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR PANDEY	Mr.(SC8) Mr.SHASHI DHAR JHA
35.	CWJC/4855/1999 LAND CEILING (PRE-	1	DEO CHANDRA SAHU & ANR vs THE STATE OF BIHAR & ORS	Mr.MURLI MANOHAR SINGH Mr.YOGENDRA KUMAR Mr.SURENDRA KUMAR	Mr.S.J.RAHMAN (SC)C Mr.ASHOK KUMAR KARNA Mr.RAMADHAR SINGH
36.	CWJC/4934/1999 LAND CEILING (PRE-	1	MOST.RAJ MAHAL KUER vs THE STATE OF BIHAR & ORS	Mr.ASHWINI KUMAR RAI	Mr.S.J.RAHMAN (SC)C Mr.G.D.CHOUBEY
37.	CWJC/5371/1999 with LAND CEILING (PRE-	1	BIBI ANWARI KHATOON @ ANWARI&O vs THE STATE OF BIHAR & ORS	Mr.AHSANUDDIN AMANULLAH	Mr.(GP9) Mr.M.NASRUL HODA KHAN Mr.MD.TAMATULLAH
38.	CWJC/5402/1999 LAND CEILING (PRE-	1	BIBI ANWARI KHATOON & ORS vs THE STATE OF BIHAR & ORS	Mr.AHSANUDDIN AMANULLAH	(GP9) Mr.M.NASRUL HODA KHAN Mr.MD.RAHMATULLAH KHAN
39.	CWJC/5672/1999 OTHERS	1	GAJADHAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMASHISH Mr.MRIGENDRA KUMAR	Mr.(SC8) Mr.SANJAY KUMAR SINHA Mr.SARVENDRA KUMAR VERMA
40.	CWJC/5681/1999 SHAIRAT	1	SHRAWAN TEWARI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH Mr.UDAY SHANKAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.(GP4)
41.	CWJC/5851/1999 BIHAR TENENCY ACT	1	SRI SHIVA NANDAN MANDAL vs THE STATE OF BIHAR & ORS		Mr.(SC8)
42.	CWJC/6128/1999 MUTATION ACT	1	SADIQUE JOLAHA @ SADIQUE MIAN& vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NAND PATHAK	Mr.(GP2)
43.	CWJC/6213/1999 LAND CEILING (SURP	1	MOST. SAVITRI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMASHISH	Mr.H.P.SINGH (SC1SC)C
44.	CWJC/6391/1999 B.PRIVILEGED-PERS	1	NARAYAN PRASAD SINGH vs RAM UDAY SINGH & ORS	Mr.BIRENDRA MOHAN SINGH Mr.RANJIT KUMAR YADAV	Mr.(GP2)
45.	CWJC/6900/1999 with LAND CEILING (PRE-	1	PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.(GP2) Mr.CHANDRA KANT
46.	CWJC/7966/1999 LAND CEILING (PRE-	1	PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.RAGHAV PRASAD
47.	CWJC/6902/1999 LAND CEILING (PRE-	1	AMLA THAKUR & ANR vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.S.A.ALAM (SC)C Mr.MAHESH NARAYAN PARBAT Mr.RAJIV RANJAN SRIVASTAVA Mr.AMIT RANJAN Mr.KUMAR VEERENDRA NARAYAN
48.	CWJC/7000/1999 MUTATION ACT	1	SARASWATI MISHRA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR I	Mr.(GP2) Mr.JAGNNATH SINGH Mr.SUMAN KUMAR PANDEY
49.	CWJC/7073/1999 BIHAR TENENCY ACT	1	SATYANARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.PRAWEEEN KR.JAIPURIYAR	Mr.(GP2) Mr.SATENDRA KUMAR DUBEY
50.	CWJC/7243/1999 LAND CEILING (SURP	1	RAMANAND CHOUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR	Mr.V.K.BHAGAT (SC)C Mr.R. K. SINHA
51.	CWJC/7523/1999 LAND REFORMS ACT	1	RAJEEV NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR PANDEY	Mr.(GP2) Mr.ASHOK KUMAR(SC11)

**Thursday the 30th April 2015**  
**Court No. 25 (AT 10:30 A.M.)**  
**Mr. Justice Shivaji Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./46368/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	8 DR. MAHAMOOD AHMAD & ANR. vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR,PATNA & ANR.	Mr.FAKHRUDDIN ALI AHMAD Mr.VARUN KUMAR Mr.RANJEET CHOUBEY Mr.ASHOK KUMAR MISHRA Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV	Mr.RANA RANDHIR SINGH (APP) Mr.JAI KISHOR PODDAR	
2.	CR. MISC./46427/2012 QUASHING(145,146)- QUASHING IN (CR. WJC/653/2010)	3 DEO SHARAN SINGH @ MUNNA SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR Mr.MD. WALIUR RAHMAN Mr.SANDIP SINGH Mr.GIRIDHAR KUMAR	Mr.C.B.PRASAD (APP) Mr.REWTI KANT RAMAN Mr.PRABHAKAR SINGH Mr.SANJAY KUMAR Mr.VINOD KUMAR SETH	
3.	CR. MISC./46761/2012 QUASHING(144 CR.P. QSH F.I.R. FOR OTH	2 MERAJUL ISLAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MAN BANSH	Mr.DR.KR.UDAY PRATAP(APP)	
4.	CR. MISC./46767/2012 QUASHING(307/452/4 QSH S.T	2 RAJ KISHORE PRASAD MAHTO vs STATE OF BIHAR & ANR	Mr.ADITYA NATH JHA Mr.VIJAY KR SINGH NO. 1	Mr.KANHAIYA KISHORE (APP)	
5.	CR. MISC./46824/2012 QUASHING(409,420,4 QSH F.I.R. FOR DIR	3 NARENDRA MOHAN JHA vs THE STATE OF BIHAR	Mr.SHRAWAN KUMAR SARAF Mr.BINOD KUMAR Mr.ASHOK KUMAR GUPTA	Mr.CHOUBEY JAWAHAR (APP)	
6.	CR. MISC./46926/2012 QUASHING(420,120B) QUASHING	2 RASHMI RANJAN vs STATE OF BIHAR & ANR	Mr.MD. FAIZ AHMAD Mr.AMISH KUMAR	Mr.ABHAY KUMAR ROY(APP)	
7.	CR. MISC./46957/2012 QUASHING(467,406,3 QUASHING	8 TUHINANSHU KUMAR PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MADHURI LATA (APP) Mr.BASANT KUMAR TRIPATHY	
8.	CR. MISC./46958/2012 QUASHING(145 CR.P. QUASHING	2 BAIJNATH SAO & ANR. vs STATE OF BIHAR & ANR	Dr.LEELAWATI KUMARI	Mr.BINOD KUMAR-2 (APP)	
9.	CR. MISC./47057/2012 QUASHING(307,324,5 QSH S.T	3 NAGENDRA SINGH & ORS. vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SUNIL KUMAR PANDEY(APP) Mr.AWADHESH KUMAR SINGH	
10.	CR. MISC./47122/2012 QUASHING(147,341)- QSH F.I.R. FOR CON	8 SURESH PRASAD SAH @ SURESH PRASAD BARANWAL vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.SHARDA KUMARI(APP) Mr.SANJEEV KUMAR SINGH	
11.	CR. MISC./47233/2012 QUASHING(73,82 CR. QSH F.I.R. FOR OTH IN (CR. WJC/1003/2012)	2 REKHA DEVI vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.KAUSHLENDRA NARAIN SINGH	Mr.S.DAYAL (APP)	
12.	CR. MISC./47239/2012 QUASHING(47(F) EXC QSH F.I.R. FOR OTH	2 BHOLA KUMAR vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	Mr.A.M.PD.MEHTA (APP)	
13.	CR. MISC./47243/2012 QUASHING(227)-IPC QSH S.T	2 MD. FIROZ vs STATE OF BIHAR & ANR	Smt.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL	Mr.GAJENDRA PD.YADAV(APP) Mr.SAROJ SHANDILYA	
14.	CR. MISC./47248/2012 QUASHING(341,452,3 QSH F.I.R. FOR CON	2 SHIV NANDAN MISTRY & ORS. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA	Mr.AMIT KUMAR RAKESH(APP)	
15.	CR. MISC./47251/2012 QUASHING(420,467,4 QSH F.I.R. FOR DIR	2 ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.ANSUL	Mr.S.EHTESHAMUDDIN (APP)	
16.	CR. MISC./47290/2012 QUASHING(307,323,3 QSH F.I.R. FOR CON	2 SURYA NARAYAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.JAI RAM SINGH	Mr.JHARKHANDI UPADHAYAY(APP)	
17.	CR. MISC./47292/2012 QUASHING(468,120B) QSH COMPLAIN FOR D	2 BHOGANAND MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.SARANGDHAR JHA	Mr.J.N.THAKUR(APP)	
18.	CR. MISC./47708/2012 QUASHING(498A/34)- QSH F.I.R. FOR CON	4 MEENA KUMARI @ MEENA SINHA & ORS. vs THE STATE OF BIHAR	Mr.DHANENDRA CHAUBEY Mr.PRAMOD PANDEY	Mr.SHARDA KUMARI (APP) Mr.MANOJ KUMAR SINHA	
19.	CR. MISC./48121/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2 RAMANAND SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUDHARY	Mr.P.K.JHA(APP)	
20.	CR. MISC./48122/2012 QUASHING(307/34)-I QSH F.I.R. FOR CON	2 RAMESH CHANDRA YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.INDIWAR KUMARI (APP) Mr.BINOD KUMAR Mr.SANJEEV SARAN	
21.	CR. MISC./48143/2012 QUASHING(379,406,5 QSH COMPLAIN FOR C	2 RANJAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR	Mr.S.DAYAL (APP)	
22.	CR. MISC./48148/2012 QUASHING(467/406/4 QSH COMPLAIN FOR D	2 BHUSHAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ONKAR KUMAR	Mr.RAM SEWAK CHOUDHARY(APP)	
23.	CR. MISC./48168/2012 QUASHING(420,504/3 QSH COMPLAIN FOR C	2 VINAY KUMAR DWIVEDI & ANR vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA	Mr.S.EHTESHAMUDDIN (APP)	
24.	CR. MISC./48175/2012 QUASHING(427/34)-I QSH COMPLAIN FOR C	2 SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.HANSRAJ	Mr.GOPESH KUMAR (APP)	

<b>PATNA HIGH COURT</b>	<b>203</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice Shivaji Pandey	

25.	CR. MISC./48177/2012 QUASHING(379/34)-I QSH F.I.R. FOR CON	2	ANIL SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY PRASAD	Mr.TAPESHWAR SHARMA(APP)
26.	CR. MISC./48196/2012 QUASHING(379,504)- QSH COMPLAIN FOR C	6	OM PRAKASH AMAN vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.MATLOOB RAB (APP) Mr.VINAY RANJAN
27.	CR. MISC./48200/2012 QUASHING(420,120(B QSH F.I.R. FOR DIR	2	LALLAN JEE CHATURVEDI vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA	Mr.DURGESH NANDAN(APP)
28.	CR. MISC./48217/2012 QUASHING(302/34)-I QSH S.T	2	RANJIT YADAV vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.SMT.INDU KUMARI SINGH (APP)
29.	CR. MISC./48218/2012 QUASHING(419/420/3 QSH F.I.R. FOR DIR	2	CHANDRA SHEKHAR PATHAK vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	Mr.UMASHANKAR PD.SINGH (APP)
30.	CR. MISC./48219/2012 QUASHING(467/468/4 QSH F.I.R. FOR OTH	2	KUNDAN SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR Mr.DR. RAJESH KUMAR SINGH	Mr.NAVIN KR.PANDEY (APP)
31.	CR. MISC./48222/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	NAGENDRA SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SUDHIR RANJAN	Mr.DR.KUMAR UDAY PRATAP(APP)
32.	CR. MISC./48236/2012 QUASHING(406/323/5 QSH F.I.R. FOR CON	2	VIR BAHADUR SINGH & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR Mr.CHANDRA SHEKHAR SINGH	Mr.L.K.SHARMA (APP)
33.	CR. MISC./48252/2012 QUASHING(406/34)-I QSH F.I.R. FOR DIR	2	RAJ KISHORE MAHTO vs STATE OF BIHAR & ANR	Mr.PURUSHOTTAM KUMAR JHA	Mr.BINOD KUMAR(APP)
34.	CR. MISC./48257/2012 QUASHING(448A)-IPC QSH COMPLAIN FOR C	2	PRASHANT KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.JHARKHANDI UPADHYAY(APP)
35.	CR. MISC./48268/2012 QUASHING(494,498A) QUASHING	2	SANJEET MAHTO & ANR. vs STATE OF BIHAR & ANR	Mr.BALRAM KAPRI	Mr.DR.INDIWAR KUMARI(APP)
36.	CR. MISC./48269/2012 QUASHING(406)-IPC QUASHING	2	HARI SAO vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.NIRAJ KUMAR	Mr.MAYANAND JHA (APP)
37.	CR. MISC./48277/2012 QUASHING(307,324,5 QSH F.I.R. FOR CON	2	SK. TULLU & ORS. vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.J.UPADHYAY(APP)
38.	CR. MISC./48279/2012 QUASHING(396,120B) QSH F.I.R. FOR OTH	2	RAMANUJ THAKUR @ BHULLU @ GUDDU THAKUR vs STATE OF BIHAR & ANR	Mr.SHIVA SHANKAR SHARMA Mr.ANIRUDH KUMAR SINHA Mr.ARUN KUMAR SINHA	Mr.NITYA NAND TIWARY(APP)
39.	CR. MISC./48291/2012 QUASHING(420/406/4 QSH COMPLAIN FOR O	2	MANOKAMNA SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.M.HAQUE (APP)
40.	CR. MISC./48302/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2	SANJIV RAI & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA	Mr.BHARAT LAL (APP)
41.	CR. MISC./49674/2012 QUASHING(419,420,4 QSH F.I.R. FOR OTH	2	GUDIA KUMARI vs THE STATE OF BIHAR	Mr.MUKESH KANT	Mr.PRADEEP NR. KUMAR(APP)
42.	CR. MISC./50629/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2	SUSHANT KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.ARUN KUMAR(APP)
43.	CR. MISC./50647/2012 QUASHING(379/392/3 QSH COMPLAIN FOR C	2	SUNAINA KUWAR vs STATE OF BIHAR & ANR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.ARUN KUMAR (APP)
44.	CR. MISC./50653/2012 QUASHING(120B)-IPC QSH F.I.R. FOR DIS	6	LAL MOHAN SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.ZAINUL ABEDIN(APP)
45.	CR. MISC./50659/2012 QUASHING(228 CR.P. QSH S.T	2	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.RAMESH CHANDRA(APP)
46.	CR. MISC./50660/2012 QUASHING(125 CR.P. QSH COMPLAIN FOR O	2	UMESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF LAW GOVT. OF BIHAR & ANR.	Mr.SANJEEV KUMAR Mr.VISHWANAND UPADHAY	Mr.MAYANAND JHA (APP)
47.	CR. MISC./50669/2012 QUASHING(228A CR.P QSH F.I.R. FOR DIS	2	CHANDRIKA RAI vs STATE OF BIHAR & ANR	Mr.DEWENDRA NARAYAN SINGH	Mr.SMT.VEENA RANI PD.(APP)
48.	CR. MISC./50672/2012 QUASHING(420,418)- QSH COMPLAIN FOR C	1	RAM SURESH PRASAD @ RAM SURESH vs THE STATE OF BIHAR	Mr.AMIR ALAM	Mr.RAM SUMIRAN RAI (APP)
49.	CR. MISC./50675/2012 QUASHING(203 CR.P. QUASHING	1	PRANAW KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA	Mr.MINA SINGH(APP)
50.	CR. MISC./50682/2012 QUASHING(P/C ACT) QSH F.I.R. FOR DIR	1	CHANDRA DEO SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA & ANR.	Mr.PANKAJ MAIJORWAR	Mr.RAMAKANT SHARMA(L.O./I/C VIGI.)
51.	CR. MISC./50691/2012 QUASHING(202)-IPC QUASHING	1	UPANESH KUMAR vs THE STATE OF BIHAR	Mr.KALYAN SHANKAR Mr.MANOJ KUMAR	Mr.R.B.S.PAHEPURI(APP)
52.	CR. MISC./50733/2012 QUASHING(406,409,4 QSH F.I.R. FOR CON	2	GUFRAH AHMAD & ANR. vs THE STATE OF BIHAR	Mr.AMISH KUMAR	Mr.SURESH PD.SINGH(APP)
53.	CR. MISC./50741/2012 QUASHING(7 E/C ACT QSH F.I.R. FOR CON	2	ETWARI KUMAR JAISWAL @ ETWARI CHOWDHARY vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR 2(APP)

<b>PATNA HIGH COURT</b>	<b>204</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>
		Mr. Justice Shivaji Pandey

54.	CR. MISC./50743/2012 QUASHING(420,467)- QUASHING	2	RAM PYARE PRASAD YADAV vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AJAY KUMAR 1(APP)
55.	CR. MISC./50749/2012 QUASHING(420/419/4 QSH F.I.R. FOR DIR	2	SATYA NARAYAN SINHA vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.AKHILESHWAR DAYAL (APP)
56.	CR. MISC./50771/2012 QUASHING(323,498A) QSH F.I.R. FOR OTH	13	AHMAD ALI & ANR. vs STATE OF BIHAR & ANR	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN	Mr.VEENA RANI PD.(APP) Mr.GANJENDRA KUMAR SINGH Mr.RADHA KRISHNA SINGH
57.	CR. MISC./50772/2012 QUASHING(420,467,4 QUASHING	2	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.GAUTAM KUMAR KEJRIWAL	Mr.AJAY KUMAR-2(APP)
58.	CR. MISC./50773/2012 QUASHING(304/34)-I QSH F.I.R. FOR CON	5	CHANDAN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SANJAY SINHA	Mr.MADAN KUMAR (APP)
59.	CR. MISC./50777/2012 QUASHING(133 CR.P. QUASHING	1	GHANSHYAM JEE SINHA vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD Mr.TEJ BAHADUR ROY	Mr.C.JAWAHAR(APP)
60.	CR. MISC./50785/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	1	MUNNA KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SANJAY KR.PANDEY(APP)
61.	CR. MISC./50790/2012 QUASHING(465,468)- QSH COMPLAIN FOR C	1	NALINI RANJAN @ NANHE BABU @ NALINI RANJAN PRASAD SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.AMAR NATH MISHRA Mr.BRAJ NANDAN SINGH	Mr.SHARDANAND JHA(APP)
62.	CR. MISC./50801/2012 QUASHING(406,420,4 QSH F.I.R. FOR CON	2	MD. UMAR ANSARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.MAYANAND JHA(APP)
63.	CR. MISC./50807/2012 QUASHING(498A)-IPC QUASHING	3	AMRIT ANAND @ CHHOTU & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV LOCHAN Mr.DR. CHANDRA SHEKHAR AZAD	Mr.MURLIDHAR (APP) Mr.JAY RAM PRASAD
64.	CR. MISC./50813/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.MUKESH KR.SINGH (APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA Mr.ANUSUIYA JAISWAL(APP)
65.	CR. MISC./50825/2012 QUASHING(164 CR.P. QSH F.I.R. FOR OTH	5	MANTUN SINGH vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE BHAGALPUR & ORS.	Mr.KUMARI JYOTI	
66.	CR. MISC./50830/2012 QUASHING(203 CR.P. QSH COMPLAIN FOR O	2	GANESH PRASAD MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP)
67.	CR. MISC./50831/2012 QUASHING(406,420,4 QUASHING	2	JITAN MANDAL vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN	Mr.NITYA NAND(APP)
68.	CR. MISC./50838/2012 QUASHING(216 CR.P. QUASHING	2	MUKESH KUMAR vs THE UNION OF INDIA THROUGH CBI	Mr.HEMANT KUMAR	Mr.BIPIN KUMAR SINHA(SC CBI)
69.	CR. MISC./50858/2012 QUASHING(319 CR.P. QSH F.I.R. FOR OTH	2	AVINASH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.A.L.PANDIT(APP)
70.	CR. MISC./50871/2012 QUASHING(379/498A/ QSH F.I.R. FOR OTH	6	MANOJ KUMKAR LAL @ BHOLA LAL & ANR. vs THE STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.SHYAM KISHOR DAS	Mr.RAJEEV NAYAN (APP)
71.	CR. MISC./50886/2012 QUASHING(498(A),4 QSH COMPLAIN FOR C	3	PRAVEEN SAGAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.UMA NATH MISHRA(APP)
72.	CR. MISC./50926/2012 QUASHING(498A/323/ QSH F.I.R. FOR CON	3	MD. JAMSHED ALAM & ANR. vs STATE OF BIHAR & ANR	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.SANJAY KR.SHARMA (APP)
73.	CR. MISC./50945/2012 QUASHING(13 P/C AC QSH F.I.R. FOR DIS	3	ARUN KUMAR SINGH @ ARUN KUMAR vs THE STATE OF BIHAR THROUGH C.B.I	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.BIPIN KUMAR SINHA (SC.CBI.)
74.	CR. MISC./50953/2012 QUASHING(376,448,3 QUASHING	3	SIRIYA YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.NAZIR AHMAD(APP)
75.	CR. MISC./50954/2012 QUASHING(375,448,3 QSH F.I.R. FOR CON	3	PREM CHANDRA JHA & ORS. vs THE STATE OF BIHAR	Mr.SATISH CHANDRA JHA-3	Mr.UDAY CHANDRA PRASAD (APP)

**Thursday the 30th April 2015**  
**Court No. 38 (AT 10:30 A.M.)**  
**Mr. Justice Vikash Jain**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./48305/2012 QUASHING(498(A))-I QSH COMPLAIN FOR C	3 PRASHANT MISHRA vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.INDU KUMARI SINGH (APP) Mr.MANOJ KUMAR AMBASTHA
2.	CR. MISC./48317/2012 QUASHING(307,324,3 QSH F.I.R. FOR OTH	2 UMESH BHAGAT vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SUCHETA YADAV(APP)
3.	CR. MISC./48445/2012 QUASHING(3/4 BIHAR QSH F.I.R. FOR CON	2 MANAN MISHRA @ MANAN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.JHARKHANDI UPADHYAY(APP)
4.	CR. MISC./48446/2012 QUASHING(16 P.F.A. QSH COMPLAIN FOR C	2 SITARAM KHAITAN & ANR. vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.UPENDRA KUMAR (APP)
5.	CR. MISC./48566/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 SUBHASH SINGH @ ARUN SINGH & ORS. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.RAM ANURAG SINGH(APP)
6.	CR. MISC./48568/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 RAVI KANT MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.BINDESHWAR PRASAD SINGH Mr.ASHOK KUMAR	Mr.MITHILESH KUMAR KHARE(APP) Mr.SHEEL BHADRA JHA
7.	CR. MISC./48584/2012 QUASHING(468,120B) QUASHING	3 DILIP KUMAR MAHTO @ DILIP MAHTO & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.ASHRAF ANSARI(APP) Mr.NAWAL KISHORE SINGH Mr.JITENDRA NATH TIWARY
8.	CR. MISC./48616/2012 QUASHING(498A,379, QSH COMPLAIN FOR D	2 AJEEJ KHAN & ORS vs STATE OF BIHAR & ANR	Mr.ANIRUDH KUMAR VERMA	Mr.H.A.KHAN (APP)
9.	CR. MISC./48686/2012 QUASHING(414,120(B QSH F.I.R. FOR OTH	2 SANOJ KUMAR vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.S.EHTESHAMUDDIN (APP)
10.	CR. MISC./48708/2012 QUASHING(420,120B) QSH COMPLAIN FOR C	2 SITARAM SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY SINGH	Mr.MD. A.HAQUI SAHARA(APP)
11.	CR. MISC./48723/2012 QUASHING(245)-IPC QSH COMPLAIN. FOR	4 JANKI SHARAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINGH	Mr.SHAILENDRA KUMAR 2(APP) Mr.CHANDRA MOHAN JHA
12.	CR. MISC./48728/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 BINOD SAO vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.RAMESH CHANDRA (APP)
13.	CR. MISC./48748/2012 QUASHING(379,504)- QSH F.I.R. FOR CON	6 AWADESH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.AKHILESH DUTTA VERMA	Mr.S.EHTESHAMUDDIN(APP) Mr.RAKESH KUMAR JHA
14.	CR. MISC./48780/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 AHMAD HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.T.N.THAKUR(APP)
15.	CR. MISC./48866/2012 QUASHING(323 CR.P. QUASHING	2 SHIV CHANDRA RAM vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.NITYANAND(APP)
16.	CR. MISC./48868/2012 QUASHING(323)-IPC QSH COMPLAIN FOR O	3 RAJIV SHARMA @ DARA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRABHASH RANJAN THAKUR	Mr.BINOD KUMAR(APP) Mr.DHANANJAYA NATH TIWARI
17.	CR. MISC./48869/2012 QUASHING(498A,425, QSH F.I.R. FOR CON	3 BRIJ MOHAN PANDEY vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.J.N.THAKUR (APP) Mr.SANDEEP KUMAR Mr.MUKESH
18.	CR. MISC./48880/2012 QUASHING(365,366A, QSH F.I.R. FOR CON	2 RAVI KUMAR vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.SURENDRA PD. SINGH (APP)
19.	CR. MISC./48887/2012 QUASHING(498A,494) QUASHING	2 SUJIT KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR Mr.HARENDRA PRASAD	Mr.SURESH PD. SINGH (APP) Mr.BIRENDRA KUMAR SINGH
20.	CR. MISC./48888/2012 QUASHING(144,CR,P. QSH COMPLAIN FOR O	2 JAMUNA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.UMA NATH MISHRA(APP)
21.	CR. MISC./48933/2012 QUASHING(467,423)- QSH COMPLAIN FOR C	2 BIRENDRA KUMAR JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR CHOUDHARY Mr.ANIL KUMAR TIWARY	Mr.NAGENDRA PRASAD(APP)
22.	CR. MISC./48936/2012 QUASHING(323,504)- QSH COMPLAIN FOR C	2 CHANCHAL PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.DR.AJIT KUMAR(APP)
23.	CR. MISC./48944/2012 QUASHING(406,138 N QSH COMPLAIN FOR C	3 BIRMANI @ BIRMANI SINGH vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH SINHA	Mr.SHUCHETA YADAV(APP)
24.	CR. MISC./48946/2012 QUASHING(420/34)-I QSH F.I.R. FOR CON	2 BABUJAN MIAN vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.SANJAY KR.TIWARY(APP)
25.	CR. MISC./48949/2012 QUASHING(409/34)-I QSH COMPLAIN FOR C	4 DR. SATYA NARAYAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY Mr.ARVIND KUMAR SINHA	Mr.PRAMOD KUMAR (APP) Mr.AJAY KUMAR TIWARI
26.	CR. MISC./48970/2012 QUASHING(504/34)-I QUASHING	2 DAYA NAND JHA & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.A.A.KHAN(APP)

<b>PATNA HIGH COURT</b>	<b>206</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Mr. Justice Vikash Jain	

27.	CR. MISC./48972/2012 QUASHING(380/341/4 QSH COMPLAIN FOR C	2 SHAKUNTALA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.JAI KUMAR SINGH Mr.SANJAY KUMAR OJHA Mr.GOPAL SWAROOP DUBEY	Mr.PUSHPA SINHA(APP)
28.	CR. MISC./48973/2012 QUASHING(323,337,3 QUASHING	1 HARI LAL DAS @ HARI LAL PASWAN vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINHA	Mr.AMIT KUMAR RAKESH (APP)
29.	CR. MISC./48989/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2 BIPUL SARAN vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	Mr.ARUN KUMAR (APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI Mr.M.HAQUI(APP)
30.	CR. MISC./48994/2012 QUASHING(420,120(B) QSH F.I.R. FOR CON	2 CHANDRA SHEKHAR GIRI vs THE STATE OF BIHAR	Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	
31.	CR. MISC./49016/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3 BABLU YADAV @ BABLU KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.RANA PRATAP SINGH	Mr.DR.KR.UDAY PRATAP(APP) Mr.MD. JAVED JAFAR KHAN
32.	CR. MISC./49018/2012 QUASHING(498A/34)- QSH COMPLAIN FOR C	7 MD. FIROZ ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU	Mr.ASHOK KUMAR-1 (APP) Mr.PRAVIN KUMAR Mr.ANIL KUMAR SINGH Mr.BHANU PRATAP SINGH (APP)
33.	CR. MISC./49035/2012 QUASHING(409,467,4 QSH F.I.R. FOR CON	1 LAL BAHADUR SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	
34.	CR. MISC./49045/2012 QUASHING(307/323/3 QSH F.I.R. FOR CON	2 DILIP PASWAN & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ABHAY KR.RAI (APP)
35.	CR. MISC./49057/2012 QUASHING(379/323/5 QSH F.I.R. FOR CON	2 BACHNESHWAR PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.CHANDRA SEN PD.SINGH (APP)
36.	CR. MISC./49062/2012 QUASHING(227 CR.P. QSH S.T	2 RANA SINGH @ RANJIT SINGH vs STATE OF BIHAR & ANR	Mr.YOGESH KUMAR	Mr.KR.VIRENDRA NARAYAN (APP)
37.	CR. MISC./49072/2012 QUASHING(498(A),3/ QSH COMPLAIN FOR C	2 SWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA	Mr.ASHOK KUMAR (APP)
38.	CR. MISC./49080/2012 QUASHING(420/34)-I QSH COMPLAIN FOR C	2 AHMAD ALI ANSARI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.NIRAJ KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.JAGDHR PRASAD (APP)
39.	CR. MISC./49105/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	2 DILIP KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.ATUL CHANDRA (APP) Mr.MRITUNJAY PRASAD SINGH
40.	CR. MISC./49106/2012 QUASHING(376,315,3 QUASHING	2 DHIREN SAH @ DHIREN KUMAR vs STATE OF BIHAR & ANR	Mr.MD. RASHID ALAM	Mr.JHARKHANDI UPADHAYAY(APP)
41.	CR. MISC./49114/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 YOGESH MISTRI vs STATE OF BIHAR & ANR	Mr.SHRI KRISHNA SINHA Mr.DURGA NARAYAN	Mr.SATYENDRA PRASAD(APP)
42.	CR. MISC./49125/2012 QUASHING(409,420,4 QSH F.I.R. FOR OTH	2 DINESH KUMAR SINGH @ DINESH SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH Mr.ANJANI SINGH	Mr.RAJ KISHOR SINGH (APP)
43.	CR. MISC./49126/2012 QUASHING(420/406)- QSH F.I.R. FOR CON	2 SUSHIL KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	Mr.S.EHTESHAMUDDIN (APP)
44.	CR. MISC./49135/2012 QUASHING(420/406/1 QSH F.I.R. FOR CON	2 DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.ANIL KUMAR SINGH -1 (APP)
45.	CR. MISC./49138/2012 QUASHING(245 CR.P. QUASHING	5 SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.AKHILESH DUTTA VERMA	Mr.ANIL KUMAR(APP)
46.	CR. MISC./50961/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	3 MINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.RAJ KUMAR	Mr.MD.ARIF(APP)
47.	CR. MISC./50962/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	7 RAM CHANDRA SINGH vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.UMA NATH MISHRA(APP) Mr.DRONACHARYA
48.	CR. MISC./50982/2012 QUASHING(379)-IPC QSH F.I.R. FOR CON	5 RAM AUTAR TIWARI & ANR. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.PANCHANAND PANDIT (APP) Mr.VINAY KIRTI SINGH
49.	CR. MISC./50996/2012 QUASHING(420,138 N QSH COMPLAIN FOR C	5 MD. FIROJ ALAM & ANR. vs STATE OF BIHAR & ANR	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEEN KUMAR JAIPURIAR Mr.VINAY RANJAN Mr.PANKAJ KUMAR	Mr.TAPESHWAR SHARMA(APP) Mr.RAGHVENDRA KUMAR SINGH Mr.RAJEEV NAYAN(APP)
50.	CR. MISC./51006/2012 QUASHING(364A,34)- QSH S.T	3 BALMIKI SINGH & ORS. vs STATE OF BIHAR & ANR		
51.	CR. MISC./51040/2012 QUASHING(307/498A/ QSH S.T	4 MD. JIYAUDDIN vs STATE OF BIHAR & ANR	Mr.MD. SOBAN ASGHAR	Mr.KR.PRIYA RANJAN (APP)
52.	CR. MISC./51041/2012 QUASHING(406/120(B) QUASHING	4 MD. TAJAMMUL HUSSAIN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.MAYANAND JHA (APP) Mr.RAJ SHEKHAR
53.	CR. MISC./51045/2012 QUASHING(406/418)- QSH COMPLAIN FOR C	4 JANARDAN SHARMA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.CHANDRA SEN PD.SINGH (APP) Mr.PRAMOD KUMAR SINGH
54.	CR. MISC./51050/2012 QUASHING(294/295)- QSH F.I.R. FOR DIR	5 SHARUKH KHAN @ SHARUKHMIRTAJ KHAN & ORS. vs STATE OF BIHAR & ANR	Mr.SATYAVRAT VERMA	Mr.D.K.SINHA (APP) Mr.PANKAJ KUMAR SINGH Mr.VIJAY KUMAR SINGH
55.	CR. MISC./51068/2012 QUASHING(406,417,4 QUASHING	10 L. AJIT KUMAR @ AJIT KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.SHARDA NAND MISHRA	Mr.J.UPADHYAY(APP) Mr.ANIL KUMAR Mr.ANIL KUMAR SINGH

<b>PATNA HIGH COURT</b>	<b>207</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Vikash Jain	
-------------------------	------------	--	--

56.	CR. MISC./51079/2012 QUASHING(379,337,5 QUASHING	3	GANESH PRASAD @ GANESH PD. SONI & ORS. vs STATE OF BIHAR & ANR	Mr.PRITHVI NATH MISHRA	Mr.J.UPADHAYAY (APP)
57.	CR. MISC./51100/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	10	BINOD KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr.RAM SEVAK CHOUDHARY	Mr.M.K.KHARE(APP)
58.	CR. MISC./51134/2012 QUASHING(341,328)- QSH F.I.R. FOR DIR	3	TANWEER AHMAD vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR Mr.MD. HARUN QUARESHI	Mr.MUSTAQUI ALAM (APP)
59.	CR. MISC./51143/2012 QUASHING(498A,323) QSH COMPLAIN FOR O	11	RITESH KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.SHIKHA ROY	Mr.PRANAV KUMAR (APP) Mr.ASHOK KUMAR JHA
60.	CR. MISC./16/2013 QUASHING(498A/406) QSH COMPLAIN FOR C	6	MANISH UPADHYAY @ MANISH KUMAR UPADHYAY & ORS. vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.SANJAY KUMAR OJHA Mr.GOPAL SWAROOP DUBEY	Mr.SMT.ANURADHA SINGH (APP)
61.	CR. MISC./49/2013 QUASHING(409)-IPC QUASHING	11	DINESH PRASAD vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.RAM CHANDRA SAHNI (APP)
62.	CR. MISC./50/2013 QUASHING(P/C ACT) QSH F.I.R. FOR CON	2	DHANUK PRASAD GUPTA @ DHANUSH PRASAD GUPTA & ORS vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.GOURANGA CHATTERJEE	Mr.RAMAKANT SHARMA(L.O./I/C VIGI.)
63.	CR. MISC./151/2013 QUASHING(25(1-B)A, QSH F.I.R. FOR CON	11	RAM BALAK MAHATO vs THE STATE OF BIHAR	Mr.RAM NARAYAN JHA	Mr.PUSHPA SINHA(APP) Mr.GAUTAM KUMAR YADAV
64.	CR. MISC./172/2013 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2	JULY KUMARI & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.BINOD KUMAR-2 (APP) Mr.AMRENDRA KUMAR
65.	CR. MISC./183/2013 QUASHING(57/10/13 QSH COMPLAIN FOR C	19	ARUN KUMAR SHARMA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.BRAJ KISHORE PD.(APP)
66.	CR. MISC./344/2013 QUASHING(31)(X) S QUASHING	17	RAM PRIT MANJHI vs THE STATE OF BIHAR & ORS	Mr.DHRAMVEER	Mr.DILIP KUMAR(APP) Mr.RANJEET KUMAR PANDEY
67.	CR. MISC./661/2013 QUASHING(498A,34)- QSH F.I.R. FOR DIR	28	SUDERSHAN PD. SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI RANJAN PD. SINGH Mr.ALOK KUMAR ALOK	Mr.MAYANAND JHA(APP) Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH
68.	CR. MISC./666/2013 QUASHING(354/323/3 QSH F.I.R. FOR CON	9	KOUSHLESH KUMAR JAISWAL @ BABLOO & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.SATYENDRA PRASAD (APP)
69.	CR. MISC./727/2013 QUASHING(407,420,4 QSH F.I.R. FOR CON	9	BIRDEO SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD.(APP) Mr.ANIRUDH KUMAR VERMA
70.	CR. MISC./748/2013 QUASHING(467,420,4 QSH F.I.R. FOR DIS	10	ANNAPURNA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR SINGH	Mr.RAJENDRA NATH JHA (APP) Mr.SANJEEV KUMAR
71.	CR. MISC./857/2013 QUASHING(353/188)- QSH F.I.R. FOR CON	7	HARISHCHANDRA PANDEY vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.DR.AJIT KUMAR (APP)
72.	CR. MISC./985/2013 QUASHING(366)-IPC QSH F.I.R. FOR CON	20	CHANDAN KUMAR @ ATISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SMT.ANITA KUMARI (APP)
73.	CR. MISC./1299/2013 QUASHING(323,504,1 QSH COMPLAIN FOR O	23	GAURI SHANKER PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.SUSHIL KUMAR SINGH	Mr.H.A.KHAN (APP) Mr.PUSHPENDRA KUMAR SINGH
74.	CR. MISC./1330/2013 QUASHING(406,420)- QUASHING	5	MAX NEW YORK LIFE INSURANCE CO. LIMITED vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA	Mr.AJAY KUMAR-2(APP)
75.	CR. MISC./1335/2013 QUASHING(420)-IPC QSH COMPLAIN FOR C	4	MAHANT AMIRI GOSWAMI vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.PARMANAND KUMAR (APP) Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH

**Thursday the 30th April 2015**  
**Court No. 10 (AT 10:30 A.M.)**  
**Mr. Justice Ahsanuddin Amanullah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./47236/2014 with A.BAIL	3 KIRAN DEVI vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SATYAVRAT VERMA(APP)	
2.	CR. MISC./47705/2014 A.BAIL	1 NANDAN YADAV & ORS vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SHAKIR AHMAD(APP)	
3.	CR. MISC./47268/2014 A.BAIL	3 RAM VINAY RAM vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.PARMANAND PD.(APP)	
4.	CR. MISC./47271/2014 A.BAIL	3 NAND LAL CHAURASIYA & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.RAM BACHAN SINGH(APP)	
5.	CR. MISC./47283/2014 A.BAIL	3 MANOJ KUMAR SINGH @ MUKHIYA MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.MADHURANAND JHA(APP)	
6.	CR. MISC./47285/2014 A.BAIL	1 AWADH KUMAR PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.BINIT KUMAR	Mr.RAJIV NAYAN(APP) Mr.RAJESH KUMAR SINHA Mr.AMRESH KUMAR SINHA Mr.NAND KUMAR(APP)	
7.	CR. MISC./47287/2014 A.BAIL	3 LALIT NARAYAN JHA vs STATE OF BIHAR & ANR	Mr.PRIYADARSHI MATRI SHARAN	Mr.SURENDRA PD.SINGH (APP)	
8.	CR. MISC./47291/2014 A.BAIL	3 MUKESH KUMAR @ MUKESH MANDAL & ORS. vs THE STATE OF BIHAR	Mr.AJAY KUMAR JHA Mr.DHIRENDRA NATH JHA	Mr.UMESHANAND PANDIT(APP)	
9.	CR. MISC./47292/2014 A.BAIL	3 CHHUTAHRU YADAV vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINGH	Mr.RITA VERMA (APP)	
10.	CR. MISC./47312/2014 A.BAIL	3 MOTI LAL KUSHWAHA vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.BINOD KUMAR NO. 2(APP)	
11.	CR. MISC./47314/2014 A.BAIL	3 MD. FIROJ & ORS. vs THE STATE OF BIHAR	Mr.SAMEER RANJAN	Mr.KUMAR RANJIT RANJAN(APP)	
12.	CR. MISC./47334/2014 with A.BAIL	3 MANORMA DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.BINOD KUMAR SINHA	Mr.BINOD KUMAR -II(APP)	
13.	CR. MISC./50611/2014 A.BAIL	1 SANTOSH KUMAR @ SANTOSH KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.JIBENDRA MISHRA	Mr.DR.M.K.GAUTAM(APP)	
14.	CR. MISC./47337/2014 A.BAIL	3 SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.AJAY KUMAR NO.2(APP)	
15.	CR. MISC./47346/2014 A.BAIL	1 RAJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK	Mr.AJIT KUMAR(APP)	
16.	CR. MISC./47353/2014 A.BAIL	1 RAVI KUMAR @ RAVI KUMAR SINGH vs THE STATE OF BIHAR	Mr.BRAHMADEO PRASAD SINGH	Mr.ANIL PRASAD SINGH (APP)	
17.	CR. MISC./47357/2014 A.BAIL	1 HARERAM YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.SURENDRA PRASAD SINGH (APP)	
18.	CR. MISC./47359/2014 A.BAIL	1 MANOJ KUMAR JHA @ MANOJ JHA vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.SUBHASH CHANDRA MISHRA(APP)	
19.	CR. MISC./47376/2014 A.BAIL	3 VEENA DEVI & ANR vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.MADAN KUMAR(APP)	
20.	CR. MISC./47378/2014 A.BAIL	1 PUNAM DEVI & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.YOGENDRA KUMAR(APP)	
21.	CR. MISC./47394/2014 A.BAIL	1 PRABHU SHARMA @ CHIRKALI SHARMA vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.SADANAND PASWAN (SPL.PP)	
22.	CR. MISC./47395/2014 A.BAIL	1 RAMASHANKAR MANDAL vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.P.K.CHOURSIIYA(APP)	
23.	CR. MISC./47397/2014 A.BAIL	1 BINOD KUMAR vs THE STATE OF BIHAR	Mr.RAMASHRAY ROY Mr.RANG NATH DWIWEDI	Mr.ANIL KR.SINGH(APP)	
24.	CR. MISC./47398/2014 A.BAIL	1 BASANT KUMAR vs STATE OF BIHAR & ANR	Mr.SANJEET KUMAR	Mr.DILIP KUMAR(APP)	
25.	CR. MISC./47399/2014 with A.BAIL	1 RAKESH PRASAD NARAYAN SAHI @ RAKESH PRASAD NARAIN SHAHI & ANR. vs STATE OF BIHAR & ANR	Mr.SUNEIL KUMAR THAKUR	Mr.M.DAYAL (APP)	
26.	CR. MISC./49635/2014 A.BAIL	1 SANJAY KUMAR RAI @ DABLOO & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.ROHIT KUMAR	Mr.RAJENDRA SINGH SHASTRI JEE (APP)	
27.	CR. MISC./47401/2014 A.BAIL	1 AMBOJ YADAV & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.M.K. KHARE(APP)	
28.	CR. MISC./47404/2014 A.BAIL	1 RANJIT KUMAR @ RANJIT KUMAR SHARMA & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANIRBAN KUNDU	Mr.SANJAY KR.PANDAY(APP)	
29.	CR. MISC./47406/2014 A.BAIL	1 PAPPU YADAV @ SUMAN YADAV vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.VANDANA SINGH Mr.RADHA KRISHNA SINGH	Mr.MD. ARIF(APP)	
30.	CR. MISC./47408/2014 A.BAIL	1 AJAY SAH @ AJAY KUMAR SAH vs STATE OF BIHAR & ANR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.PRADIP NR.KUMAR(APP)	
31.	CR. MISC./47409/2014 A.BAIL	1 CHALITTAR RAI & ANR. vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.SANJAY KR.TIWARY 1(APP)	
32.	CR. MISC./47422/2014 A.BAIL	1 PAPPU KUMAR & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.RAM NARESH ROY(APP)	
33.	CR. MISC./47424/2014 A.BAIL	1 AJAI KUMAR vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.JAGDHAR PD.(APP)	
34.	CR. MISC./47426/2014 A.BAIL	1 KAPILDEO SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.MAHESH NARAYAN PARBAT		

PATNA HIGH COURT		209	Thursday 30 <sup>th</sup> April, 2015		
			Mr. Justice Ahsanuddin Amanullah		
35.	CR. MISC./47436/2014 A.BAIL	3	SONU KUMAR & ORS vs THE STATE OF BIHAR	Mr. SHAKTI SUMAN KUMAR Mr. DHANANJAY KUMAR TIWARY	Mr. SUNIL KUMAR PANDEY (APP)
36.	CR. MISC./47440/2014 A.BAIL	1	BADSHAH RAM vs THE STATE OF BIHAR	Mr. BACHAN JEE OJHA	Mr. MD. ASLAM ANSARI (APP)
37.	CR. MISC./47441/2014 A.BAIL	1	RAHUL KUMAR @ SINKU & ANR vs THE STATE OF BIHAR	Mr. DURGESH NANDAN	Mr. ASHOK KUMAR (APP)
38.	CR. MISC./47442/2014 with A.BAIL	1	CHHATRADHARI YADAV & ORS vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. NIRMAL KR. SINHA (APP)
39.	CR. MISC./47458/2014 A.BAIL	1	SARYU YADAV @ SARJU YADAV vs THE STATE OF BIHAR	Mr. SANJEEV KUMAR	Mr. NIRMAL KUMAR SINHA (APP)
40.	CR. MISC./47448/2014 A.BAIL	1	SUBASH RAJAK & ORS. vs THE STATE OF BIHAR	Mr. RANJAN KUMAR JHA	Mr. SANJAY KUMAR PANDEY (APP)
41.	CR. MISC./47451/2014 A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr. GANJENDRA KUMAR SINGH Mr. RADHA KRISHNA SINGH	Mr. ANIL PD. SINGH (APP)
42.	CR. MISC./47453/2014 A.BAIL	1	AWADHESH KUMAR vs THE STATE OF BIHAR	Mr. ASHHAR MUSTAFA	Mr. SURENDRA PD. SINGH (APP)
43.	CR. MISC./47459/2014 A.BAIL	1	NIRANJAN RAI @ NIRANJAN KUMAR vs STATE OF BIHAR & ANR	Mr. PUSHPENDRA KUMAR SINGH	Mr. ZAINUL ABEDIN (APP)
44.	CR. MISC./47461/2014 A.BAIL	1	RAMANUJ RAI & ANR vs THE STATE OF BIHAR	Mr. AJAY KUMAR SHARMA	Mr. B.N. PANDAY (APP)
45.	CR. MISC./47481/2014 with A.BAIL	1	AJAY KUMAR JHA vs THE STATE OF BIHAR	Mr. ARUN KUMAR MANDAL	Mr. LALAN KUMAR (APP)
46.	CR. MISC./48217/2014 A.BAIL	1	PRADIP SARDAR vs THE STATE OF BIHAR	Mr. SHEKHAR KUMAR SINGH Mr. PANKAJ KUMAR JHA Mr. RAJA SURENDRA MOHAN	Mr. ANANT KUMAR (APP)
47.	CR. MISC./47485/2014 with A.BAIL	1	DHANANJAY KUMAR vs THE STATE OF BIHAR	Mr. ARUN KUMAR Mr. BIPIN KUMAR	Mr. MURLIDHAR (APP)
48.	CR. MISC./6011/2015 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr. AVINASH Mr. KRITYA NAND JHA	Mr. SUBASH CHANDRA MISHRA (APP)
49.	CR. MISC./47492/2014 A.BAIL	1	GORELAL YADAV vs THE STATE OF BIHAR	Mr. SANJAY KUMAR JHA Mr. SATYA VEER	Mr. UDAY PRATAP SINGH (APP)
50.	CR. MISC./47508/2014 A.BAIL	1	AMRESH KUMAR @ AMRESH SINGH vs THE STATE OF BIHAR	Mr. MANOJ KUMAR SINGH Mr. BRAJESH KUMAR PANDEY	Mr. RAM BACHAN SINGH (APP)
51.	CR. MISC./47510/2014 A.BAIL	1	KIRAN SINGH @ KIRAN DEVI @ DEVI & ORS. vs THE STATE OF BIHAR	Mr. SUNIL KUMAR SINGH	Mr. S.N. SHUKLA (APP)
52.	CR. MISC./47511/2014 A.BAIL	1	MANOJ PRASAD YADAV @ MANOJ KUMAR YADAV vs THE STATE OF BIHAR	Mr. RAMAKANT YADAV Mr. RAKESH KUMAR NO. 1	Mr. AMBIKA BHAGAT (APP)
53.	CR. MISC./47521/2014 A.BAIL	1	RAM BABU SINGH vs THE STATE OF BIHAR	Mr. KAILASH NATH DIWAKAR Mr. SUNIL KUMAR SINHA	Mr. SURESH PD. SINGH (APP)
54.	CR. MISC./47523/2014 A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr. RAKESH SINGH Mr. SAKET KUMAR SINGH Mr. BHASKAR SHANKAR	Mr. SHAHIN BEGUM (APP)
55.	CR. MISC./51209/2014 A.BAIL	1	BABLU KUMAR @ SURESH KUMAR & ORS vs THE STATE OF BIHAR	Mr. DHIRENDRA KUMAR SINHA	Mr. RAM SHANKAR DAS (SPL. PP)
56.	CR. MISC./51211/2014 A.BAIL	1	SUSHIL KUMAR JHA vs THE STATE OF BIHAR	Mr. HRIDAY KANT MISHRA	Mr. MADHURANAND JHA (APP)
57.	CR. MISC./51214/2014 A.BAIL	1	PRAMILA DEVI vs THE STATE OF BIHAR	Mr. DHANNJAY KUMAR NO 2	Mr. AJAY KR. 2 (APP)
58.	CR. MISC./51216/2014 A.BAIL	1	MOHANJEE YADAV vs STATE OF BIHAR & ANR	Mr. RANG NATH CHOUBEY	Mr. NITYANAND (APP) Mr. SUNIL KUMAR Mr. NAVIN SHARMA Mr. UMESH KUMAR SINGH
59.	CR. MISC./51221/2014 A.BAIL	1	MOHIDDIN @ MD. MOHIDDIN & ANR vs THE STATE OF BIHAR	Mr. NAKUL KUMAR JAMUAR	Mr. U.S.P. SINGH (APP)
60.	CR. MISC./51222/2014 A.BAIL	1	LALJI SINGH @ LALJEE SINGH @ LALJIT SINGH vs THE STATE OF BIHAR	Mr. BIRENDRA KUMAR	Mr. T.N. THAKUR (APP)
61.	CR. MISC./51223/2014 A.BAIL	1	VIJAY SINGH vs THE STATE OF BIHAR	Mr. VIRENDRA KUAR	Mr. AMBIKA BHAGAT (APP)
62.	CR. MISC./51225/2014 A.BAIL	1	BASUDEO MODI & ANR vs THE STATE OF BIHAR	Mr. TARUN PRASAD MANDAL Mr. BHOLA PRASAD	Mr. ARUN KR. SINGH 5 (APP)
63.	CR. MISC./51228/2014 A.BAIL	1	QUAMRUL HASSAN @ QUAMARUL HASSAN vs THE STATE OF BIHAR	Mr. MD. ANIS AKHTAR Mr. ARIF DAULA SIDDIQUIE Mr. MAHTAB ALAM	Mr. S.D. SINGH YADAV (APP)
64.	CR. MISC./51229/2014 A.BAIL	1	MD. RAHMAT ALI vs STATE OF BIHAR & ANR	Mr. DHARMENDRA JHA	Mr. RENUKA RATNAKAR (APP)
65.	CR. MISC./51230/2014 A.BAIL	1	AMIT KUMAR SINGH @ AMIT vs THE STATE OF BIHAR	Mr. ASHOK KUMAR SINGH Mr. ANANT KUMAR PANDEY	Mr. SUCHETA YADAV (APP)
66.	CR. MISC./51231/2014 A.BAIL	1	CHANDAN KUMAR @ CHANDAN SINGH @ CHHOTE vs STATE OF BIHAR & ANR	Mr. YOGESH KUMAR Mr. BIMAL KUMAR	Mr. SHAIN BEGUM (APP)
67.	CR. MISC./51238/2014 A.BAIL	1	JAI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr. PUSHPENDRA KUMAR SINGH	Mr. P.N. PANDIT (APP)
68.	CR. MISC./51239/2014 A.BAIL	1	RAJEEV KUMAR vs THE STATE OF BIHAR	Mr. YOGESH KUMAR Mr. BIMAL KUMAR	Mr. SHAILENDRA KUMAR SINGH (APP)
69.	CR. MISC./51242/2014 A.BAIL	1	RAJENDRA RAI & ANR vs THE STATE OF BIHAR	Mr. SANGEET DEOKULIAR	Mr. S.D. SINGH YADAV (APP)
70.	CR. MISC./51246/2014 A.BAIL	1	RAJESH YADAV & ORS vs THE STATE OF BIHAR	Mr. BINOD KUMAR Mr. ARUN KUMAR GUPTA	Mr. SADANAND PASWAN (SPL. P.P.)
71.	CR. MISC./51248/2014 A.BAIL	1	LALLAN CHAUDHARY vs STATE OF BIHAR & ANR	Mr. BRIJ KISHOR MISHRA Mr. SACHIDA NAND RAI	Mr. T.N. THAKUR (APP)
72.	CR. MISC./51249/2014 A.BAIL	1	UPENDRA SAH vs THE STATE OF BIHAR	Mr. PRIYA GUPTA Mr. HEMANT KUMAR	Mr. SUNIL KR. PANDEY (APP)
73.	CR. MISC./51250/2014 A.BAIL	1	TETARI DEVI vs THE STATE OF BIHAR	Smt. PUNAM SHRIVASTAVA Mr. PRADEEP KUMAR SINHA	Mr. SUCHETA YADAV (APP)

<b>PATNA HIGH COURT</b>	<b>210</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Ahsanuddin Amanullah
-------------------------	------------	---

74.	CR. MISC./51251/2014 A.BAIL	1	SARITA DEVI vs THE STATE OF BIHAR	Mr.AMARJEET PRABHAKAR Mr.BRAJESH KUMAR	Mr.RAJ BALLABH SINGH(APP)
75.	CR. MISC./51256/2014 A.BAIL	1	SATYANARAIN MISTRY vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.SHAIN BEGUM(APP)
76.	CR. MISC./51261/2014 A.BAIL	1	YOGENDRA THAKUR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.RENU KUMARI(APP)
77.	CR. MISC./51268/2014 A.BAIL	1	PRAMOD PRASAD @ PRAMOD KUMAR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.MD. ANSURAL HAQUE(APP) Mr.MUKESH KUMAR JHA
78.	CR. MISC./51269/2014 A.BAIL	1	SHRAWAN ROY @ SHRWAN ROY vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.NAGENDRA PD.(APP)
79.	CR. MISC./51270/2014 A.BAIL	1	MANJULA DEVI & ORS vs THE STATE OF BIHAR	Mr.SHAIENDRA KUMAR JHA	Mr.S.N.SHUKLA(APP)
80.	CR. MISC./51273/2014 A.BAIL	1	BHIKHARI RAY & ANR. vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.AMBIKA BHAGAT(SPL.APP)
81.	CR. MISC./51274/2014 A.BAIL	1	MUKHTAR ALAM vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.UDAY CHANDRA PD.(APP)

-----

**Thursday the 30th April 2015**  
**Court No. 35 (AT 10:30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./47527/2014 A.BAIL	1 SUDHIR YADAV @ SUDHIR RAI vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.GANESH PD.SINGH(APP) Mr.RAJESH KUMAR Mr.RANA JEE ARVIND Mr.ASHOK KUMAR SINHA NO.3	
2.	CR. MISC./47529/2014 A.BAIL	1 MD. IDREES @ MD. IDRISH vs STATE OF BIHAR & ANR	Mr.MD. KAMRAN	Mr.A.M.P.MEHTA(APP)	
3.	CR. MISC./47532/2014 A.BAIL	1 SHAMBHU SAH & ORS vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)	
4.	CR. MISC./47540/2014 A.BAIL	1 AMRIT YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.PARMESHWAR MEHTA (APP)	
5.	CR. MISC./47548/2014 A.BAIL	1 SUNAINA DEVI & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY	Mr.S.EHETESHMUDDIN(APP)	
6.	CR. MISC./47549/2014 A.BAIL	1 LAKHAN PASWAN & ORS vs THE STATE OF BIHAR	Mr.SHAKIB AYAZ Mr.MD. GHEYASUDDIN KHAN NIZAMUL	Mr.BINOD KUMAR NO.3(APP)	
7.	CR. MISC./47552/2014 A.BAIL	1 ARJUN RAM vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.RAJIV NAYAN(APP)	
8.	CR. MISC./47566/2014 A.BAIL	1 ARJUN PASWAN vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.DR. M.K.GAUTAM(APP)	
9.	CR. MISC./47574/2014 A.BAIL	1 CHUNNI DEVI & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SHYAM KUMAR SINGH (APP)	
10.	CR. MISC./47581/2014 A.BAIL	1 GANESH RISHIDEV vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.AMITESH KUMAR(APP)	
11.	CR. MISC./47584/2014 A.BAIL	1 GUPTA BAITHA vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.BINOD KUMAR NO. 2(APP)	
12.	CR. MISC./47587/2014 A.BAIL	1 SHAMBHU MANJHI vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.PARMANAND KUMAR (APP)	
13.	CR. MISC./47588/2014 A.BAIL	1 SMT. GULSHAN ARRA @ GULSHAN ARA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.DR. SATYENDRA KUMAR SRIVASTAVA	Mr.RAJ BALLABH SINGH (APP) Mr.SANJEEV KUMAR	
14.	CR. MISC./47589/2014 A.BAIL	1 MD. AZAHAR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.SURENDRA PRASAD SINGH (APP)	
15.	CR. MISC./47590/2014 A.BAIL	1 DINESH SINGH vs THE STATE OF BIHAR	Mr.ANAND KUMAR	Mr.HIRDAY PRASAD SINGH (APP)	
16.	CR. MISC./47592/2014 A.BAIL	1 KRISHNA KUMAR SINGH @ KRISHNA KUMAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.MD.FAHMUDDIN (APP)	
17.	CR. MISC./47593/2014 with A.BAIL	1 AKHILESH CHANDRA JHA vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.ANZARUL HAQUE SAHARA (APP) Mr.MADHAV JHA	
18.	CR. MISC./50930/2014 A.BAIL	1 BIRENDRA NARAYAN JHA @ BACHHA JHA @ BACHHA BABU & ANR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.KR.VIRENDRA NARAYAN(APP) Mr.MADHAV JHA	
19.	CR. MISC./47597/2014 A.BAIL	1 SATYANAND SHEKHAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SHAHIN BEGUM (APP)	
20.	CR. MISC./47598/2014 A.BAIL	1 RAGHUBIR PASWAN vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.AHMAD ALI (APP)	
21.	CR. MISC./47610/2014 A.BAIL	1 KAILASH SINGH @ KAILASH PD. SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.ASHA DEVI (APP) Mr.BHOLA PRASAD	
22.	CR. MISC./47620/2014 A.BAIL	1 NAND KISHORE YADAV @ NAND LAL YADAV & ORS. vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.BHARAT LAL(APP)	
23.	CR. MISC./47638/2014 A.BAIL	1 ASHOK KUMAR RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.JAGDHAH PRASAD (APP)	
24.	CR. MISC./47655/2014 A.BAIL	3 PRASHANT THAKUR @ PRASHANT KUMAR vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.ASHOK KR.SINGH NO.1(APP) Mr.SUNIL KUMAR SINGH	
25.	CR. MISC./47656/2014 A.BAIL	1 ANJANA SHUKLA vs THE STATE OF BIHAR	Mr.SURESH KUMAR Mr.SATYA PRAKASHTRIPATHY	Mr.AMIT KUMAR RAKESH (APP)	
26.	CR. MISC./47657/2014 A.BAIL	1 SATISH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA	Mr.M.HAQUE(APP)	
27.	CR. MISC./47659/2014 A.BAIL	1 VISHNU SHANKAR SINGH& ORS vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.DR.KUMAR UDAY PRATAP (APP)	
28.	CR. MISC./47661/2014 A.BAIL	1 RAGHUBANSH RAI & ANR vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.B.N. PANDEY (APP)	
29.	CR. MISC./47662/2014 A.BAIL	1 SHEONATH GORE & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SURENDRA PRASAD SINGH (APP)	
30.	CR. MISC./47663/2014 A.BAIL	1 SHANTI KUMARI vs THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA	Mr.RAM BACHAN SINGH(APP)	
31.	CR. MISC./47664/2014 A.BAIL	1 MANJU DEVI & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.RAM SHANKAR DAS (SPL.P.P.)	
32.	CR. MISC./47669/2014 A.BAIL	1 MOTI KUMAR SONI & ORS. vs STATE OF BIHAR & ANR	Mr.UDAY PRATAP SINGH Mr.SANJEEV KUMAR	Mr.S.EHETESHMUDDIN(APP)	

<b>PATNA HIGH COURT</b>	<b>212</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Rajendra Kumar Mishra
-------------------------	------------	--

33.	CR. MISC./47679/2014 with A.BAIL	1	BIKRAM YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SMT. ANITA KUMARI(APP)
34.	CR. MISC./47824/2014 with A.BAIL	1	GAUTAM YADAV @ GAUTAM KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.GOPESH KUMAR (APP)
35.	CR. MISC./48703/2014 with A.BAIL	1	MUKESH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SUCHETA YADAV(APP)
36.	CR. MISC./48987/2014 with A.BAIL	1	DINESH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.GOPESH KUMAR (APP)
37.	CR. MISC./51492/2014 with A.BAIL	1	FANTUSH YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KR.SINGH(APP)
38.	CR. MISC./47680/2014 with A.BAIL	1	ANIL YADAV & ORS vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT	Mr.BIJENDRA KUMAR SINGH	Mr.MR. VISHWANATH PD. SINGH (ADV. FOR EOU) Mr.AJIT KUMAR
39.	CR. MISC./47681/2014 with A.BAIL	1	RAM NARESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR ANAL Mr.BINOD KUMAR SINHA	Mr.SATYENDRA NR. SINGH(APP)
40.	CR. MISC./47928/2014 with A.BAIL	1	ANIL KUMAR SUMAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR ANAL Mr.BINOD KUMAR SINHA	Mr.SATYENDRA PRASAD (APP) Mr.RAMAKANT SHARMA
41.	CR. MISC./47687/2014 with A.BAIL	1	MITHILESH YADAV @ MITHILESH SINGH YADAV vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RINA SINHA(APP)
42.	CR. MISC./48733/2014 with A.BAIL	1	MANTU YADAV @ MANTU KUMAR vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RINA SINHA(APP)
43.	CR. MISC./47690/2014 with A.BAIL	1	RANJEET PAL vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PREM KUMAR JHA(APP)
44.	CR. MISC./47693/2014 with A.BAIL	1	SHIVNATH PRASAD vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.AMBIKA BHAGAT(SPL.APP)
45.	CR. MISC./47696/2014 with A.BAIL	1	NEETU KUMARI vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN Mr.SATYAJIT	Mr.SANJAY KUMAR(APP)
46.	CR. MISC./47700/2014 with A.BAIL	1	SHIV SHANKAR YADAV & ANR vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.RAM SHANKAR DAS(APP) Mr.RANJAN KUMAR JHA Mr.SANJAY SINGH
47.	CR. MISC./47701/2014 with A.BAIL	1	NARENDRA SINGH vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR	Mr.AMIT KR. RAKESH(APP)
48.	CR. MISC./47702/2014 with A.BAIL	1	MANOJ KUMAR & ANR. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.DR.RABINDRA KUMAR (APP)
49.	CR. MISC./47704/2014 with A.BAIL	1	RATAN MUKHIYA vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.ANUJ KR.SRIVASTAV(APP)
50.	CR. MISC./47706/2014 with A.BAIL	1	SANTARA KHATOON @ HALIMA KHATOON & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.KALYAN SHANKAR (APP)
51.	CR. MISC./47707/2014 with A.BAIL	1	AJAY KUMAR @ AJAY PRASAD vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.MD.ATAUR RAHMAN(APP)
52.	CR. MISC./47708/2014 with A.BAIL	1	JAI PRAKASH SINGH vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.ABHAY KUMAR NO. 1 (APP)
53.	CR. MISC./47709/2014 with A.BAIL	1	SUJEET KUMAR @ TUDDU vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.C.SEN PD.SINGH(APP) Mr.RAKESH RANJAN
54.	CR. MISC./48033/2014 with A.BAIL	1	MOHAMMAD MASUK @ MASUK AKBAR ANSARI vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN	Mr.MD.A.HAQUE SAHARA(APP)
55.	CR. MISC./48038/2014 with A.BAIL	1	DADAN DUBEY vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER Mr.SANJAY KUMAR PANDEY NO-5	Mr.PRADIP NR.KUMAR(APP) Mr.PRADEEP NARAIN KUMAR (APP)
56.	CR. MISC./48040/2014 with A.BAIL	1	PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SABAL KUMAR JHA	Mr.ASHOK KR.SINGH NO.1(APP) Mr.MAHENDRA THAKUR
57.	CR. MISC./48042/2014 with A.BAIL	1	MAHANGU RAM vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.MURLIDHAR(APP)
58.	CR. MISC./48046/2014 with A.BAIL	1	SUNIL KUMAR SAH @ SUNIL KR. SAH vs STATE OF BIHAR & ANR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.S.EHETESHAMUDDIN(APP) Mr.SANJAY KUMAR SINGH
59.	CR. MISC./48048/2014 with A.BAIL	1	ASHARFI SAHANI & ORS. vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SATYAVRAT VERMA (APP)
60.	CR. MISC./6202/2015 with A.BAIL	1	RAM DAYAL SAHANI & ANR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.S.D.SINGH YADAV (APP)
61.	CR. MISC./51275/2014 with A.BAIL	1	SHASHI KUMAR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.DASRATH MEHTA(APP)
62.	CR. MISC./11643/2015 with A.BAIL	1	SUNNY KUMAR MEHTA vs THE STATE OF BIHAR	Mr.PRANAYA SHANKER SINHA Mr.RAJESH SHANKAR SINHA	Mr.RAJENDRA PD.NAT(APP)
63.	CR. MISC./51278/2014 with A.BAIL	1	MD. ASLAM ANSARI & ORS vs THE STATE OF BIHAR	Mr.RAVINDRA NATH DUBEY Mr.SANJEET KUMAR TIWARI	Mr.SANJAY KUMAR TIWARY (APP)
64.	CR. MISC./51283/2014 with A.BAIL	1	RAM BADAN SINGH & ORS vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.MD . ANSURAL HAQUE (APP)
65.	CR. MISC./51286/2014 with A.BAIL	1	DEEPAK BHARTI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SUNIL KUMAR PANDEY (APP)
66.	CR. MISC./51287/2014 with A.BAIL	1	SHIV CHANDRA TIWARI & ORS vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH Mr.PANKAJ KUMAR SINGH	Mr.HARENDRA PRASAD (APP)
67.	CR. MISC./51292/2014 with A.BAIL	1	RAVINDRA SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.SANJAY KUMAR (APP)
68.	CR. MISC./51301/2014 with A.BAIL	1	RAM PUKAR SINGH & ANR vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.ANANT KUMAR (APP)

<b>PATNA HIGH COURT</b>	<b>213</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Rajendra Kumar Mishra	
-------------------------	------------	--	--

69.	CR. MISC./51302/2014 A.BAIL	1	SHYAM NANDAN KUMAR @ SHYAM NANDAN SINGH vs THE STATE OF BIHAR	Mr.SHREE GANESH	Mr.DR.KUMAR UDAY PRATAP (APP)
70.	CR. MISC./51317/2014 A.BAIL	1	KUMAR GAURAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.NARENDRA KUMAR SINGH(APP)
71.	CR. MISC./51319/2014 A.BAIL	1	RAKESH PASWAN vs THE STATE OF BIHAR	Mr.SHASHI DHAR JHA	Mr.KR. RANJIT RANJAN(APP)
72.	CR. MISC./51349/2014 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH	Mr.C.SEN PD.SINGH(APP)
73.	CR. MISC./51351/2014 A.BAIL	1	ALOK RANJAN vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.DR. M.K.GAUTAM(APP)
74.	CR. MISC./51353/2014 A.BAIL	1	SUNITA DEVI & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.VEENA KUMARI JAISWAL(APP)
75.	CR. MISC./51354/2014 A.BAIL	1	KAMRUL HODA KHAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.LALAN KUMAR(APP)
76.	CR. MISC./51365/2014 A.BAIL	1	NASIM KHAN & ORS vs THE STATE OF BIHAR	Mr.MD. KAMALUDDIN Mr.RANJAY KUMAR SINGH Mr.SHASHI KUMAR	Mr.SADANAND PASWAN(APP)
77.	CR. MISC./51366/2014 A.BAIL	1	MANISH KUMAR @ MANISH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.PUSHPA SINHA 2 (APP) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3
78.	CR. MISC./51367/2014 A.BAIL	1	DHIRAJ KUMAR @ BITTU KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SURENDRA PD.SINGH(APP)
79.	CR. MISC./51371/2014 A.BAIL	1	ASHOK PASWAN vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.ARVIND KUMAR PANDEY(APP)
80.	CR. MISC./51374/2014 A.BAIL	1	SANTOSH KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.ANIRUDH KUMAR SINHA	Mr.SATYENDRA NARAYAN SINGH(APP) Smt.SMT. ANURADHA SINGH
81.	CR. MISC./51377/2014 A.BAIL	1	SHIVA PRAKASH GUPTA vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT, PATNA	Mr.ASHWINI KUMAR GUPTA	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
82.	CR. MISC./51380/2014 A.BAIL	1	BISHWANATH RAI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.MD.SUFIYAN (APP)
83.	CR. MISC./51382/2014 A.BAIL	1	PRABHUNATH SINGH @ PRABHU SINGH @ CHANDI SINGH & ANR vs THE STATE OF BIHAR	Mr.KAMLESH KUMAR Mr.PRABHA KUMARI	Mr.RAMESH CHANDRA (APP)
84.	CR. MISC./51385/2014 A.BAIL	1	SHASHI BHUSHAN SINGH @ SHASHI BHUSHAN vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SURENDRA KUMAR (APP)

**Thursday the 30th April 2015**  
**Court No. 34 (AT 10:30 A.M.)**  
**Mr. Justice Amaresh Kumar Lal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<b><u>FOR ADMISSION</u></b>				
1.	CR. MISC./49143/2012 QUASHING(380,448,3 QSH F.I.R. FOR DIS	2 JAY NANDAN YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.KR. VIRENDRA NARAYAN (APP)
2.	CR. MISC./49145/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2 PREM PRAKASH VERMA & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.JAGDHAR PD.(APP) Mr.AMAR NATH DEO Mr.VIJAY BHARTI
3.	CR. MISC./49171/2012 QUASHING(245 CR.P. QSH COMPLAIN. FOR	3 BABLOO SAH @ BAL KRISHNA SAH & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.RAM BACHAN SINGH (APP) Mr.DR. BIDHU RANJAN
4.	CR. MISC./49217/2012 QUASHING(364/34)-I QSH F.I.R. FOR CON	15 JAY PRAKASH YADAV vs THE STATE OF BIHAR	Mr.VIKRAM SINGH	Mr.SHUCHETA YADAV(APP)
5.	CR. MISC./49218/2012 QUASHING(302,34)-I QUASHING	3 GITA DEVI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.GULNAR BEGUM(APP)
6.	CR. MISC./49231/2012 QUASHING(307,323,3 QSH F.I.R. FOR CON	2 AVNISH KUMAR @ AVINASH KUMAR vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR MISHRA	Mr.KR.PRIYA RANJAN(APP)
7.	CR. MISC./49241/2012 QUASHING(292/34)-I QSH COMPLAIN FOR C	2 DARSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.NILOTPAL GANGULI Mr.SANJAY KUMAR MISHRA Mr.UMESH PATHAK	Mr.ASHRAF ANSARI (APP)
8.	CR. MISC./49243/2012 QUASHING(227)-IPC QSH F.I.R. FOR DIS	2 SATYA NARAYAN SAH @ SUKHU SAH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.RAM NARESH ROY (APP) Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH Mr.A.M.PD.MEHTA (APP)
9.	CR. MISC./49261/2012 QUASHING(33,41,42 QSH COMPLAIN FOR C	2 ARBIND KUMAR SINGH @ JUNARWI SINGH vs THE STATE OF BIHAR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.SUCHETA YADAV(APP)
10.	CR. MISC./49265/2012 QUASHING(406,420,3 QSH F.I.R. FOR CON	2 LAXMAN PRASAD MEHTA (SANT JEE) LAXMAN MEHTA vs THE STATE OF BIHAR & ORS	Mr.GOPAL KUMAR JHA	Mr.SUCHETA YADAV(APP)
11.	CR. MISC./49271/2012 QUASHING(304B,201) QSH S.T	3 MD. AYUB vs THE STATE OF BIHAR	Mr.S. M. NEMATULLAH	Mr.MANOJ KUMAR 1 (APP)
12.	CR. MISC./49310/2012 QUASHING(188,353)- QUASHING	2 PRABHAWATI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.SHAIENDRA KUMAR- I(APP)
13.	CR. MISC./49315/2012 QUASHING(379,323)- QSH COMPLAIN FOR C	2 POONAM PASWAN @ PUNAM PASWAN @ PUNAM KUMARI & ANR vs STATE OF BIHAR & ANR	Mr.SITA RAM YADAV	Mr.RAM SUMIRAN RAI (APP)
14.	CR. MISC./49329/2012 QUASHING(311 CR.P. QSH F.I.R. FOR OTH	2 CHANDRA MOHAN VISHWAKARMA @ MOHAN CHANDRA VISHWAKARMA @ MOHAN vs STATE OF BIHAR & ANR	Mr.LAKSHMINDRA KUMAR YADAV	Mr.A.A.KHAN (APP)
15.	CR. MISC./49335/2012 QUASHING(323/447/3 QUASHING	2 SONU KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SUNIL KR.PANDEY (APP)
16.	CR. MISC./49349/2012 QUASHING(420/323)- QSH COMPLAIN FOR C	2 RAMESHWAR PRASAD JAISWAL @ RAMESHWAR PRASAD SAH vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PRIYA GUPTA	Mr.JHARKHANDI UPADHYAY (APP)
17.	CR. MISC./49360/2012 QUASHING(420/409/4 QSH F.I.R. FOR CON	2 SIDHESHWAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.MD. GHEYASUDDIN KHAN NIZAMUL Mr.SHAKIB AYAZ Mr.NISHAT AFROZ	Mr.ATAUL CHANDRA (APP)
18.	CR. MISC./34233/2012 QUASHING(420,406)- QSH F.I.R. FOR CON	5 J.P. AKELA vs STATE OF BIHAR & ANR	Mr.MILIND KUMAR MISHRA	Mr.C.SEN PD.SINGH(APP) Mr.SHAKIB AYAZ Mr.MD. GHEYASUDDIN KHAN NIZAMUL Mr.NISHAT AFROZ Mr.IFTEKHAR MEHMOOD(APP)
19.	CR. MISC./49362/2012 QUASHING(363,366(A QSH F.I.R. FOR DIR	2 SANGEETA KUMARI @ SANJEEDA KHATOON vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR	Mr.SATYENDRA PD.(APP) Mr.PRASHANT KUMAR Mr.NAGADEV CHOUBEY Mr.AMARESH KUMAR SINHA
20.	CR. MISC./49381/2012 QUASHING(138 N.I.A QUASHING	5 MD. ABDUS SATTAR vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.UMESHANAND PANDIT (APP) Mr.SIDDHARTH HARSH Mr.JAGDHAR PRASAD (APP)
21.	CR. MISC./49428/2012 QUASHING(304B/201/ QSH S.T	2 RAMESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.UMESHANAND PANDIT (APP) Mr.SIDDHARTH HARSH Mr.JAGDHAR PRASAD (APP)
22.	CR. MISC./49502/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2 ARUN KUMAR SINHA vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.ASHOK KUMAR-1(APP)
23.	CR. MISC./49582/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2 SURBILLA KUMARI vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD	Mr.ASHOK KUMAR-1(APP)
24.	CR. MISC./49636/2012 QUASHING(323,324,5 QSH F.I.R. FOR CON	2 SHEIKH SADRE ALAM @ SADRE ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.S.M.RAHMAN(APP)

<b>PATNA HIGH COURT</b>	<b>215</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Amaresh Kumar Lal	
-------------------------	------------	--	--

25.	CR. MISC./49705/2012 QUASHING(120B,135 QSH F.I.R. FOR CON	2	CHITRA SINGH vs THE STATE OF BIHAR THROUGH BIHAR STATE ELECTRICITY BOARD, PATNA	Mr.SUJIT KUMAR SINGH Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR	Mr.VINAY KIRTI SINGH
26.	CR. MISC./49708/2012 QUASHING(498A/323) QSH COMPLAIN FOR O	2	JAI PRAKASH SINHA & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.ASHOK KUMAR SINGH(APP)
27.	CR. MISC./49713/2012 QUASHING(420,467,4 QSH F.I.R. FOR CON	2	SUMITRA DEVI vs THE STATE OF BIHAR	Mr.PRABHAKAR JHA Mr.RATNA KUMARI	Mr.SURESH PD.SINGH(APP)
28.	CR. MISC./49723/2012 QUASHING(406,420)- QSH COMPLAIN FOR C	2	SANJIDA KHATOON vs STATE OF BIHAR & ANR	Mr.NIRMAL KUMAR	Mr.JHARKHANDI UPADHAYAY(APP)
29.	CR. MISC./49743/2012 QUASHING(420/467/4 QUASHING	2	MUNNA SAO & ORS. vs THE STATE OF BIHAR & ORS	Mr.KUNWAR NARAYAN JAMUAR	Mr.R.P.S.SINGH (APP)
30.	CR. MISC./49762/2012 QUASHING(204(1) CR QSH COMPLAIN FOR C	2	RINKU SINGH @ RINKU DEVI & ANR. vs STATE OF BIHAR & ANR	Mr.AVANISH KUMAR SINGH	Mr.RAM ANURAG SINGH (APP)
31.	CR. MISC./49774/2012 QUASHING(379/448/3 QSH F.I.R. FOR DIR	2	DEEPAK RAJ vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR	Mr.ANITA KUMARI (APP)
32.	CR. MISC./49788/2012 QUASHING(420/406/1 QUASHING	2	AMARDIP vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.AJIT KUMAR (APP)
33.	CR. MISC./49789/2012 QUASHING(406,420,3 QSH COMPLAIN FOR C	2	ARJUN PRASAD vs STATE OF BIHAR & ANR	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.S.EHTESHAMUDDIN(APP)
34.	CR. MISC./49792/2012 QUASHING(467/468/4 QUASHING	2	YOGENDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR	Mr.KAMALA KANT TIWARY	Mr.SURAJ PD.SINGH (APP)
35.	CR. MISC./49808/2012 QUASHING(467,420,3 QSH F.I.R. FOR OTH	4	THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS SECRETARY & ANR. vs STATE OF BIHAR & ANR	Mr.VINAY KIRTI SINGH	Mr.D.P.TIWARY (APP) Mr.ALOK KUMAR AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL Mr.AKASH CHATURVEDI Mr.ANITA KUMARI (APP)
36.	CR. MISC./49817/2012 QUASHING(498A,323) QSH F.I.R. FOR CON	2	GULAICHA KHATOON vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.MD. SUFIYAN(APP)
37.	CR. MISC./49822/2012 QUASHING(406,418)- QSH COMPLAIN FOR C	2	AMARNATH SINGH vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY	Mr.MD. SUFIYAN(APP)
38.	CR. MISC./49834/2012 QUASHING(134 R.P.P QSH F.I.R. FOR CON	2	MADAN TIWARY vs THE STATE OF BIHAR	Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI ( MUKUND)	Mr.AKBAR ALI (APP)
39.	CR. MISC./49835/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR O	2	BALENDRA RAI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.KALYAN SHANKAR	Mr.R.B.S.PAHEPURI(APP)
40.	CR. MISC./49836/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	MR. VIPIN JAIN vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.ANIL KR. SINGH 1 (APP)
41.	CR. MISC./49850/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2	RAGHURAJ CHOUBEY @ BAIKUNTHI CHOUBEY vs THE STATE OF BIHAR	Mr.ANIL KUMAR DWIVEDI	Mr.RAMCHANDRA SAHNI (APP)
42.	CR. MISC./49894/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	3	PREM KUMAR MISHRA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.SANJAY KR. SHARMA (APP)
43.	CR. MISC./49897/2012 QUASHING(409,420,4 QSH F.I.R. FOR CON	2	BINOD YADAV vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.NIRMAL KUMAR SINHA (APP)
44.	CR. MISC./49906/2012 QUASHING(227 CR.P. QUASHING	2	MANISH KUMAR @ MANISH KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINHA	Mr.MAYANAND JHA (APP)
45.	CR. MISC./49915/2012 QUASHING(311 CR.P. QSH COMPLAIN FOR O	2	RAMNIBAS PASWAN vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHORE JHA	Mr.AMITESH KUMAR (APP) Mr.RAO KUNDAN KUMAR KARMAVIR
46.	CR. MISC./49922/2012 QUASHING(379,323,4 QSH COMPLAIN. FOR	8	ANANDI THAKUR vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR	Mr.AJAY KR.JHA(APP) Mr.ANIL KUMAR
47.	CR. MISC./49936/2012 QUASHING(420,406)- QSH COMPLAIN FOR C	2	RAJ KUMAR PRASAD vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR SINHA- I Mr.PARAM HANSH SINGH Mr.BHOLA KUMAR	Mr.S.EHTESHAMUDDIN (APP)
48.	CR. MISC./49951/2012 QUASHING(363,366A, QSH F.I.R. FOR DIR	2	UDAY PATEL & ANR. vs THE STATE OF BIHAR & ORS	Mr.SHANTANU KUMAR Mr.AMIT KUMAR SINGH	Mr.VEENA RANI PRASAD (APP)
49.	CR. MISC./49955/2012 QUASHING(420)-IPC QSH COMPLAIN FOR C	2	SURENDRA PRASAD CHAURASIA @ SURENDRA CHAURASIA vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH (APP)
50.	CR. MISC./49957/2012 QUASHING(279,379,3 QSH F.I.R. FOR CON	9	INDUSIND BANK (FORMERLY KNOWN AS ASHOK LEYLAND FINANCE COMPANY LTD.) vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.KR.VIRENDRA NARAYAN(APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD
51.	CR. MISC./49965/2012 QUASHING(323)-IPC QUASHING	2	RAJA RAM MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.NAWNIT KUMAR TIWARY Mr.PANDIT JEE PANDEY	Mr.SHARDA KUMARI (APP)
52.	CR. MISC./49983/2012 QUASHING(346/384/3 QSH F.I.R. FOR OTH	2	ABHAY KUMAR vs THE STATE OF BIHAR	Mr.PRABHAKAR KUMAR	Mr.RAJBALLABH SINGH (APP)

<b>PATNA HIGH COURT</b>	<b>216</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Amaresh Kumar Lal	
-------------------------	------------	--	--

53.	CR. MISC./49991/2012 QUASHING(145 CR.P. QSH COMPLAIN FOR O	2	VISHNUDEO PRASAD SINGH @ VISHUNDEO PD. SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KISHORE SINHA Mr.SHASHANK KUMAR SINGH	Mr.DR.AJEET KUMAR(APP) Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV Mr.J.UPADHAYAY (APP)
54.	CR. MISC./50006/2012 QUASHING(498,323,3 QSH COMPLAIN FOR C	2	AMRESH JHA vs STATE OF BIHAR & ANR	Mr.RANDHIR KUMAR NO-1	
55.	CR. MISC./50008/2012 QUASHING(323,498A) QSH COMPLAIN FOR O	2	BIRENDRA CHAUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.HIRDAY PD.SINGH(APP)
56.	CR. MISC./50016/2012 QUASHING(406,420)- QSH F.I.R. FOR DIR	2	MD. TASLIM vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.I.K.SRIVASTAVA(APP)
57.	CR. MISC./50019/2012 QUASHING(498A,494) QSH F.I.R. FOR CON	2	REKHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.DILIP KUMAR(APP)
58.	CR. MISC./50022/2012 QUASHING(227)-IPC QSH S.T	1	UPENDRA BIHARI SINGH & ORS. vs THE STATE OF BIHAR	Mr.BIJAY BIHARI SINHA Mr.SUBHASH PANDEY	Mr.AMIT KUMAR RAKESH (APP)
59.	CR. MISC./1447/2013 QUASHING(420/138 N QSH COMPLAIN FOR C	15	RAJ KUMAR PANDEY vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.MD.ATAUR RAHMAN (APP) Mr.MAZHARUL HASSAN
60.	CR. MISC./1720/2013 QUASHING(420,406)- QSH COMPLAIN FOR C	7	NAWAL KISHORE ROY & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.UMA NATH MISHRA(APP)
61.	CR. MISC./1886/2013 QUASHING(304B/201/ QUASHING	12	JANARDAN KUMAR @ JANARDAN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.LALAN KUMAR (APP) Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR
62.	CR. MISC./2117/2013 QUASHING(323/379/5 QSH COMPLAIN FOR C	8	SANTOSH SINGH vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SMT.ANITA KRI.SINGH (APP) Mr.DEEPAK KUMAR SINHA
63.	CR. MISC./2162/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4	MD JAHIR & ORS vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR	Mr.UMESHANAND PANDIT (APP) Mr.SANJAY PARAMSANI Mr.MARUTH NATH ROY
64.	CR. MISC./2168/2013 QUASHING(406)-IPC QSH COMPLAIN FOR C	46	RAM UDGAR JHA vs STATE OF BIHAR & ANR	Mr.JHARKHANDI UPADHYAY Mr.KUMAR NAVINAM Mr.RAKESH KUMAR SINGH Mr.DAYAN SHANKER PRASAD Mr.GAUTAM SHAH Mr.DEEPAK KUMAR Mr.RABI BHUSHAN	Mr.DAMODAR PD.TIWARY (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
65.	CR. MISC./2171/2013 QUASHING(323,380,3 QUASHING	28	SATYA NARAYAN DAS vs THE STATE OF BIHAR		Mr.J.UPADHYAY(APP) Mr.ASHOK KUMAR DUBEY
66.	CR. MISC./2294/2013 QUASHING(420,323)- QSH COMPLAIN FOR C	16	RAMESH CHANDRA SINHA & ORS. vs STATE OF BIHAR & ANR	Mr.SATISH CHANDRA	Mr.UMESHANAND PANDIT(APP)
67.	CR. MISC./2449/2013 with QUASHING(420/406)- QUASHING	19	MR. ALOK KUMAR vs STATE OF BIHAR & ANR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP Mr.RAGHWENDRA KUMAR Mr.RAKESH KUMAR	Mr.SUCHETA YADAV (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR Mr.RITA VERMA (APP) Mr.MUKESH KUMAR SINHA Mr.RUPAK KUMAR
68.	CR. MISC./43009/2013 QUASHING(406/418)- QUASHING	6	MR. MUKUND MOHAN vs STATE OF BIHAR & ANR		Mr.C.SEN PD. SINGH (APP)
69.	CR. MISC./2454/2013 QUASHING(498A/307/ QSH F.I.R. FOR CON	3	CHANDAN KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.SATYENDRA PRASAD SINGH Mr.BINOD KUMAR SINGH	
70.	CR. MISC./2805/2013 QUASHING(366A,34)- QSH F.I.R. FOR CON	11	SURYA NARAIN KAMAT & ORS. vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR SINGH	Mr.UMA NATH MISHRA(APP) Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA Mr.PRANAV KUMAR (APP)
71.	CR. MISC./2902/2013 QUASHING(467/468/4 QSH F.I.R. FOR CON	7	MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR VERMA	
72.	CR. MISC./2918/2013 QUASHING(107 CR.P. QUASHING	3	RITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.DRONACHARYA	Mr.GULNAR BEGAM (APP) Mr.RAKESH CHANDRA
73.	CR. MISC./2963/2013 QUASHING(302/34)-I QSH COMPLAIN FOR O	19	BHARAT SINGH vs THE STATE OF BIHAR	Mr.UMESHANAND PANDIT	Mr.A.A.KHAN (APP) Mr.KAMLENDRA PD. SINGH
74.	CR. MISC./3143/2013 QUASHING(329/498A) QSH COMPLAIN FOR C	19	CHANDAN MODANWAL & ORS. vs STATE OF BIHAR & ANR	Mr.DHURENDRA KUMAR	Mr.SMT.ASHA KUMARI (APP) Mr.SHYAM SUNDER PANDEY
75.	CR. MISC./3253/2013 QUASHING(323,325,5 QSH F.I.R. FOR CON	4	PRASANJEET KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.KUMAR BIRENDRA NARAYAN(APP) Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN
76.	CR. MISC./3354/2013 QUASHING(486/483/4 QSH F.I.R. FOR CON	23	MUKESH KUMAR GUPTA @ BABLU GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.PRABHAT RANJAN SINGH
77.	CR. MISC./3380/2013 QUASHING(498A)-IPC QSH COMPLAIN FOR C	12	BABLU SONI & ORS. vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.BIPIN KUMAR (APP) Mr.SHUBHESH PANDEY

**Thursday the 30th April 2015**  
**Court No. 9 (AT 10:30 A.M.)**  
**Mr. Justice Chakradhari Sharan Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48081/2014 A.BAIL	1 BHOLA MANJHI & ORS vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINHA	Mr.UMA NATH MISHRA (APP)	
2.	CR. MISC./48085/2014 A.BAIL	1 SHYAM BHADUR SINGH vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.SUCHETA YADAV(APP)	
3.	CR. MISC./48098/2014 A.BAIL	1 SURENDRA KUMAR MISHRA @ SURENDRA MISHRA & ANR. vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.KALYAN SHANKAR(APP)	
4.	CR. MISC./48139/2014 A.BAIL	1 KEERA MAHTO & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.SANJAY KR.PANDEY(APP)	
5.	CR. MISC./48148/2014 with A.BAIL	1 NARAYAN PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RAHUL NATH	Mr.RAJESH KUMAR (APP)	
6.	CR. MISC./50142/2014 A.BAIL	1 MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.RAJ KISHOR PRASAD	Mr.RAM NARESH RAY (APP)	
7.	CR. MISC./48153/2014 A.BAIL	1 SHAILESH CHANDRA KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SHARDA KUMARI (APP) Mr.RAJESH KUMAR SINHA	
8.	CR. MISC./48168/2014 A.BAIL	1 SAHEB SAH @ SAHEB KUMAR @ AMIT KUMAR vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.NAZIR ANSARI(APP)	
9.	CR. MISC./48182/2014 A.BAIL	1 ARBIND SAH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.AJAY KUMAR 1 (APP)	
10.	CR. MISC./48202/2014 A.BAIL	1 SUDESH SHARMA @ SHWADESH SHARMA vs THE STATE OF BIHAR	Mr.AMRESH	Mr.ANIL KUMAR SINGH(APP)	
11.	CR. MISC./48224/2014 A.BAIL	1 VIJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.SHAKIR AHMAD(APP)	
12.	CR. MISC./48228/2014 A.BAIL	1 MD. RIJWAN AHMAD ANSARI @ MD. RIJWAN ANSARI vs STATE OF BIHAR & ANR	Mr.ANUJ DILBAR KRISHNA	Mr.ANIL KUMAR(APP)	
13.	CR. MISC./48237/2014 A.BAIL	1 RAM PRAVESH YADAV vs STATE OF BIHAR & ANR	Mr.RAMADHAR SHEKHAR	Mr.DILIP KUMAR(APP)	
14.	CR. MISC./48238/2014 A.BAIL	1 MUNNA SINGH vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.BHARAT BHUSHAN(APP)	
15.	CR. MISC./48239/2014 A.BAIL	1 MD. DAUD ANSARI @ DAUD ANSARI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.INDU BALA PANDEY (APP)	
16.	CR. MISC./48243/2014 A.BAIL	1 PARWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.MD.ASLAM ANSARI(APP)	
17.	CR. MISC./48250/2014 A.BAIL	1 LALAN SAO @ LALAN SAH & ORS. vs THE STATE OF BIHAR	Mr.KRISHNA BALLABHA SHARMA Mr.OM PRAKASH PRASAD Mr.SHRAWAN KUMAR SINGH	Mr.RAM SHANKAR DAS (SPL.PP)	
18.	CR. MISC./48255/2014 A.BAIL	1 PAPPU PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.PRAMOD KUMAR PANDEY(APP)	
19.	CR. MISC./48426/2014 A.BAIL	3 BIDESI THAKUR & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.ANIL KUMAR SINGH 1(APP) Mr.SURESH PRASAD SAH @ BARANWAL	
20.	CR. MISC./48674/2014 A.BAIL	1 BHOLA KHARWAR vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.PUSHPA SINHA (APP)	
21.	CR. MISC./48675/2014 A.BAIL	1 PINTU KUMAR @ PINTU PASWAN vs STATE OF BIHAR & ANR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.B.M.PD.SINHA (APP)	
22.	CR. MISC./48677/2014 A.BAIL	1 BABLU SINGH & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.MANISH KUMAR NO.2(APP)	
23.	CR. MISC./48678/2014 A.BAIL	1 UMESH MEHTA vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.RAJNISH KUMAR	Mr.SANJAY KR.SINGH(APP)	
24.	CR. MISC./48681/2014 A.BAIL	1 DHARAMBIR SINGH & ANR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.JAGDHAR PRASAD (APP)	
25.	CR. MISC./48682/2014 A.BAIL	1 PRABHAKAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SUBHASH CHANDRA MISHRA(APP)	
26.	CR. MISC./48687/2014 A.BAIL	1 FIROZ ANSARI & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.RAMESH CHANDRA(APP)	
27.	CR. MISC./48689/2014 A.BAIL	1 JAWALA PAL @ KHAKHANU PAL & ANR. vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.DR.KR.UDAY PRATAP(APP)	
28.	CR. MISC./48691/2014 A.BAIL	1 MD. RAISH @ MD. RAYEES vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.AHMAD ALI(APP)	
29.	CR. MISC./48709/2014 A.BAIL	1 MITHUN KUMAR MAHTON vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.PUSHPA SINHA 2 (APP)	
30.	CR. MISC./48710/2014 A.BAIL	3 BASUKI YADAV @ BASKI YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.ABHAY KR. ROY(APP)	
31.	CR. MISC./48714/2014 A.BAIL	1 DINKAR PATEL & ANR vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.SHYAM KUMAR SINGH(APP)	
32.	CR. MISC./48715/2014 A.BAIL	1 ARUN YADAV & ORS vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SANJAY KR. TIWARY NO.1 (APP)	
33.	CR. MISC./48717/2014 A.BAIL	1 MAHAPATI DEVI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.AJAY KR. 2(APP)	
34.	CR. MISC./48718/2014 A.BAIL	1 ANIL RAM vs THE STATE OF BIHAR	Mr.SHYAMA KANT SINGH Mr.BIPIN BIHARI SINGH	Mr.R.B.ROY RAMAN(APP)	

<b>PATNA HIGH COURT</b>	<b>218</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Chakradhari Sharan Singh	
-------------------------	------------	---	--

35.	CR. MISC./48719/2014 with A.BAIL	1	LALBABU YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.SATYENDRA NR. SINGH(APP)
36.	CR. MISC./51539/2014 A.BAIL	1	RAMBABU YADAV vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.ARUN KUMAR PANDEY (APP)
37.	CR. MISC./48720/2014 A.BAIL	1	SHAKINDAR RAI & ORS. vs THE STATE OF BIHAR	Mr.TARUN KUMAR SINHA	Mr.KALYAN SHANKAR (APP)
38.	CR. MISC./51388/2014 A.BAIL	1	MUKHALAL MAHTO vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN SINGH	Mr.BHANU PRATAP SINGH(APP)
39.	CR. MISC./51393/2014 A.BAIL	1	GAYATRI DEVI vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.NAGENDRA PRASAD (APP)
40.	CR. MISC./51396/2014 A.BAIL	1	AJAY KUMAR PASWAN & ANR. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.NAGENDRA PD.(APP)
41.	CR. MISC./51397/2014 A.BAIL	1	SOGARATH MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.DR. M.K.GAUTAM(APP)
42.	CR. MISC./51398/2014 with A.BAIL	1	SMT. KANTI DEVI & ORS. vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH	Mr.C.JAWAHAR(APP)
43.	CR. MISC./52112/2014 with A.BAIL	3	KESHAV PRASAD & ORS. vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH	Mr.SHANTANU KUMAR (APP)
44.	CR. MISC./7340/2015 with A.BAIL	1	RAMLAL SINGH vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD	Mr.GULNAR BEGUM (APP)
45.	CR. MISC./10315/2015 A.BAIL	3	VIKRAMADITYA SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.ZAINUL ABEDIN (APP)
46.	CR. MISC./51400/2014 A.BAIL	1	HIRA GADDI & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JITENDRA KR.SINGH 1(APP)
47.	CR. MISC./51401/2014 A.BAIL	1	RESHO PASWAN vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.P.K.CHAURASIA(APP)
48.	CR. MISC./51402/2014 A.BAIL	1	RAM PUKAR RAM & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA Mr.RAJANI KANT PANDEY	Mr.S.DAYAL(APP)
49.	CR. MISC./51404/2014 A.BAIL	1	BAMBAM YADAV @ SUBODH KUMAR vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN SINHA	Mr.JITENDRA KUMAR RAI 1 (APP)
50.	CR. MISC./51408/2014 A.BAIL	1	RAJ DEO YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.RAM BACHAN SINGH(APP)
51.	CR. MISC./51409/2014 A.BAIL	1	PRITHWI MAHTO & ANR. vs THE STATE OF BIHAR	Mr.VIKRAM SINGH Mr.JYOTI RANJAN JHA	Mr.PRONOTI SINGH(APP)
52.	CR. MISC./51410/2014 A.BAIL	1	RAM KRISHNA NARAYAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY	Mr.SHYAM KR.SINGH(APP) Mr.BINDHYACHAL SINGH
53.	CR. MISC./51411/2014 with A.BAIL	1	SANJEET SINGH @ SANJEEV SINGH & ORS. vs THE STATE OF BIHAR	Mr.PRAVEEN PRAKASH Mr.OM NATH SINGH	Mr.RENU KUMARI (APP)
54.	CR. MISC./7606/2015 A.BAIL	1	DINESH KUMAR @ DINESH SINGH vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.SAROJ KUMARI	Mr.MUSTAQUE ALAM (APP)
55.	CR. MISC./51413/2014 A.BAIL	1	BHULAN SINGH & ANR vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI	Mr.B.RAM(APP)
56.	CR. MISC./51414/2014 A.BAIL	1	NAG NARAYAN PANDIT vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.RAVI SHANKAR KUMAR	Mr.SHARDANAND JHA (APP) Mr.ANIMESH
57.	CR. MISC./51415/2014 A.BAIL	1	BUJHAWAN MANDAL @ SIKATIYA MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.RAM SHANKAR DAS (SPL.PP)
58.	CR. MISC./51417/2014 A.BAIL	1	PARMANAND RANJAN @ PARMANAND SINGH vs STATE OF BIHAR & ANR	Mr.RAJENDRA NATH SINHA	Mr.MD. ARIF(APP) Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH
59.	CR. MISC./51419/2014 with A.BAIL	1	SHITAL THAKUR & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.ANAND KISHORE CHOUDHARY(APP)
60.	CR. MISC./6492/2015 A.BAIL	1	RAJESHARI DEVI @ RAJESHWARI DEVI & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH	Mr.MD. ANZARUL HAQUE SAHARA(APP)
61.	CR. MISC./51420/2014 A.BAIL	1	PAPLA TANTI @ PAPULA TANTI @ PRAMOD TANTI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.SANJAY KUMAR (APP)
62.	CR. MISC./51422/2014 A.BAIL	1	BHUMI YADAV & ORS. vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.YOGENDRA KUMAR (APP)
63.	CR. MISC./51423/2014 A.BAIL	1	MUKESH KUMAR @ MUKESH KUMAR PANDIT vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.JAY PRAKASH SINGH	Mr.INDRA KUMAR SINGH (APP)
64.	CR. MISC./51425/2014 A.BAIL	1	RANJEET PASWAN @ RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ANUJ KR.SRIVASTAV(APP) Mr.SANJAY KUMAR @ S.K.
65.	CR. MISC./51426/2014 A.BAIL	1	MINA KHATOON vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH	Mr.MANOJ KUMAR 1 (APP)
66.	CR. MISC./51431/2014 A.BAIL	1	GOVIND JHA & ANR. vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR	Mr.MADHURI LATA(APP)
67.	CR. MISC./51432/2014 A.BAIL	1	RAM PATI YADAV vs THE STATE OF BIHAR	Mr.DR. KISLAY	Mr.MD.NAZIR ANSARI (APP)
68.	CR. MISC./51433/2014 A.BAIL	1	RANG BAHADUR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR	Mr.SHAHIN BEGUM(APP) Mr.PRABHAKAR SINGH Mr.RANJAY KUMAR PATEL Mr.SANJAY KUMAR
69.	CR. MISC./51435/2014 A.BAIL	1	BHULAN GIRI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.SATYENDRA NR. SINGH (APP)
70.	CR. MISC./51436/2014 A.BAIL	1	SUMAN KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.KR.RANJIT RANJAN(APP)

<b>PATNA HIGH COURT</b>	<b>219</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Chakradhari Sharan Singh
-------------------------	------------	---

71.	CR. MISC./51437/2014 A.BAIL	1	RAJENDRA KUMAR TEKRIWAL @ RAJENDRA KUMAR TIBAREWAL vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.SHARDANAND JHA (APP)
72.	CR. MISC./51438/2014 A.BAIL	1	NITO RAI DAS @ NITTO RAI DAS & ANR. vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.H.A. KHAN (APP)
73.	CR. MISC./51439/2014 A.BAIL	1	DHARMENDRA PRASAD vs THE STATE OF BIHAR	Mr.MURLI DHAR	Mr.RITA VERMA(APP)
74.	CR. MISC./51445/2014 A.BAIL	1	SHEKH IDRISH & ORS vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH Mr.BRIJ MOHAN KUMAR SINGH	Mr.DR.AJIT KUMAR(APP)
75.	CR. MISC./51446/2014 A.BAIL	1	RAKESH KUMAR SAHNI & ANR. vs THE STATE OF BIHAR	Mr.RATNESHWAR PRASAD Mr.ANMOL RATAN Mr.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.AVINASH	Mr.T.N. THAKUR (APP)
76.	CR. MISC./51448/2014 A.BAIL	1	NITISH KUMAR & ANR vs THE STATE OF BIHAR	Mr.NAGESHWAR SINGH	Mr.SHAKIR AHMAD(APP)
77.	CR. MISC./51449/2014 A.BAIL	1	SANJAY KUMAR @ SUJAY MISTRI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.ANSUAIYA JAISWAL (APP)
78.	CR. MISC./51471/2014 A.BAIL	1	DEODHARI YADAV & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KR. SINHA	Mr.S.D.SINGH YADAV(APP)
79.	CR. MISC./51479/2014 A.BAIL	1	ARBIND KUMAR PANDEY & ORS vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN	Mr.ANAND KISHOR CHOUDHARY(APP)
80.	CR. MISC./51481/2014 A.BAIL	1	SAGIR MIAN vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD	Mr.MD. A.HAQUE SAHARA(APP)
81.	CR. MISC./51482/2014 A.BAIL	1	SANJAY CHOUDHARY & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.PUSHPA SINHA (APP)
82.	CR. MISC./51483/2014 A.BAIL	1	DEOMANTI DEVI @ DEMANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA Mr.KUMARI SMITA SONI	Mr.RAJENDRA PD.NAT(APP)

**Thursday the 30th April 2015**  
**Court No. 32 (AT 10:30 A.M.)**  
**Mr. Justice Jitendra Mohan Sharma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48721/2014 A.BAIL	1 DHURI DAS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SHYAM KR.SINGH(APP)	
2.	CR. MISC./48725/2014 A.BAIL	1 NARESH KUMAR vs THE STATE OF BIHAR	Mr.ANURAG SAURAV Mr.GAURAV KUMAR	Mr.ANUSUAIYA JAISWAL(APP) Mr.RAJESH KUMAR SINGH	
3.	CR. MISC./48757/2014 A.BAIL	1 ARJUN CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SMT. RITA VERMA(APP)	
4.	CR. MISC./48761/2014 A.BAIL	1 RAJENDRA RAI vs THE STATE OF BIHAR	Mr.AKHILESH DUTTA VERMA	Mr.ARUN KUMAR PANDEY(APP)	
5.	CR. MISC./48771/2014 A.BAIL	1 MOHAN YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.MUSTAQUE ALAM (APP)	
6.	CR. MISC./48800/2014 A.BAIL	1 VIJAY KUMAR GUPTA vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.BINOD KUMAR NO. 2(APP)	
7.	CR. MISC./48839/2014 A.BAIL	1 RAM SAHAY RABIDAS & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SHAIENDRA KUMAR- II(APP)	
8.	CR. MISC./48842/2014 A.BAIL	1 BALKANT KUMAR @ SHARMA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR NO.- 4	Mr.BRAJ KISHORE PD.(APP)	
9.	CR. MISC./48851/2014 A.BAIL	1 PIKUL SINGH vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.PRAMOD KR.PANDAY(APP)	
10.	CR. MISC./48864/2014 A.BAIL	1 DHAMENDRA RAJBANSHI @ DHARMENDRA RAM vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY Mr.MANOJ KUMAR	Mr.AJAY KUMAR NO.1(APP)	
11.	CR. MISC./48871/2014 A.BAIL	1 MD. IFTEKHAR ALAM & ANR vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.JAGDHAR PD.(APP)	
12.	CR. MISC./48873/2014 A.BAIL	1 PRADEEP KUMAR JHA vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR JHA Mr.DHIRENDRA KUMAR GUPTA	Mr.UMA NATH MISHRA(APP)	
13.	CR. MISC./48874/2014 A.BAIL	1 INDER KUMAR & ANR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.DILIP KUMAR(APP)	
14.	CR. MISC./48890/2014 A.BAIL	1 CHANDRABALI PASWAN vs THE STATE OF BIHAR	Mr.RAMASHISH	Mr.ASHOK KUMAR (APP)	
15.	CR. MISC./48893/2014 A.BAIL	1 SANJIT KUMAR NAYAK @ SANJIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.ASHOK KR.SINGH (APP)	
16.	CR. MISC./48910/2014 A.BAIL	1 GOPAL PRASAD SINGH vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.RAJIV RANJAN	Mr.KR. RANJIT RANJAN(APP)	
17.	CR. MISC./48915/2014 A.BAIL	1 JHULAN SINGH @ KRISNARJUN SINGH & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.MD.SUFIYAN(APP)	
18.	CR. MISC./48917/2014 A.BAIL	1 CHANDESHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.GYANENDRA KUMAR SINGH Mr.ARUN KUMAR SINGH Mr.DHANANJAY KUMAR Mr.RAJENDRA SINGH	Mr.SATYAVERAT VERMA (APP)	
19.	CR. MISC./48920/2014 A.BAIL	1 SURAJ PRASAD @ SURJA vs THE STATE OF BIHAR	Mr.RAJENDRA SINGH	Mr.ARVIND KR.PANDAY(APP)	
20.	CR. MISC./48922/2014 with A.BAIL	1 MD. JUNAID @ JUNAID vs THE STATE OF BIHAR	Mr.SHANKAR KUMAR	Mr.BRAJ KISHORE PD.(APP)	
21.	CR. MISC./13878/2015 A.BAIL	1 PREMLAL RAI vs THE STATE OF BIHAR	Mr.GIRISH PANDEY Mr.AMIT SHRIVASTAVA	Mr.H.A. KHAN (APP)	
22.	CR. MISC./48929/2014 A.BAIL	1 RAJESH KUMAR vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.ANITA KUMARI SINGH (APP)	
23.	CR. MISC./48931/2014 A.BAIL	1 VEENA DEVI & ANR. vs THE STATE OF BIHAR	Ms.PRAKRITITA SHARMA	Mr.G.S.GUPTA(APP)	
24.	CR. MISC./48944/2014 A.BAIL	1 AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.MURLIDHAR(APP)	
25.	CR. MISC./48949/2014 A.BAIL	1 NABI RASUL DARJI & ORS. vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SUMAN KRI SINGH(APP)	
26.	CR. MISC./48950/2014 A.BAIL	1 SAURAV KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND RAY Mr.MANOJ KUMAR	Mr.SHAKIR AHMAD(APP) Mr.RAJENDRA PRASAD Mr.RAM PRAWESH KUMAR Mr.NARSINGH TANTI(APP)	
27.	CR. MISC./48954/2014 A.BAIL	1 SANNY PASWAN vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR		
28.	CR. MISC./48958/2014 A.BAIL	1 MEENA DEVI & ANR vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.L.K.SHARMA(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH	
29.	CR. MISC./48961/2014 with A.BAIL	1 SURESH SAH vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.NARENDRA KR. SINGH(APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR	
30.	CR. MISC./49209/2014 A.BAIL	1 SOGARATH MAHTO vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.NARENDRA KR. SINGH(APP) Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR	
31.	CR. MISC./48962/2014 A.BAIL	1 MAKKHI SAO @ SHANKAR SAO vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.KALYAN SHANKAR(APP)	

<b>PATNA HIGH COURT</b>	<b>221</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Jitendra Mohan Sharma	
-------------------------	------------	--	--

32.	CR. MISC./48965/2014 A.BAIL	1	PHOOLESHWARI DEVI & ORS vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.)
33.	CR. MISC./48967/2014 A.BAIL	1	JANARASI DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SHARDA KUMARI (APP)
34.	CR. MISC./48968/2014 A.BAIL	1	SHEMPUL KUMAR & ORS. vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.ABHISHEK ANAND	Mr.M.K. KHARE(APP)
35.	CR. MISC./48970/2014 A.BAIL	1	NAND KISHORE RAI @ NANDU RAI & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.MADHURANAND JHA(APP)
36.	CR. MISC./48971/2014 A.BAIL	1	BHUTTI MIAN @ APRIM ANSARI vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.DR.AJIT KUMAR(APP)
37.	CR. MISC./48972/2014 A.BAIL	1	SUNITA DEVI & ANR. vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.R.B. ROY RAMAN (APP)
38.	CR. MISC./48973/2014 A.BAIL	1	MD. AZAD vs THE STATE OF BIHAR	Mr.MD. FAHIMUDDIN	Mr.DR. AJIT KUMAR(APP)
39.	CR. MISC./48974/2014 A.BAIL	1	SUSHIL YADAV @ SUSHIL KUMAR AZAD vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.MD.ARIF(APP)
40.	CR. MISC./48975/2014 A.BAIL	1	MD. TINKU @ ARSHAD ALI KAUSHAR & ANR. vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.ASHRAF ANSARI (APP)
41.	CR. MISC./48976/2014 A.BAIL	1	MD. YUSUF @ LAMBU vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.DURGESH NANDAN(APP)
42.	CR. MISC./48977/2014 A.BAIL	1	BUDHAN SAH vs THE STATE OF BIHAR	Mr.YASHRAJ BARDHAN Mr.KUMAR DEVASHISH	Mr.ARUN KUMAR PANDEY(APP)
43.	CR. MISC./51484/2014 A.BAIL	1	SANTOSH TANTI & ANR vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN	Mr.SADANAND PASWAN (SPL. PP)
44.	CR. MISC./51486/2014 A.BAIL	1	RITA DEVI vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.PANKAJ KUMAR	Mr.MEENA SINGH(APP)
45.	CR. MISC./51487/2014 A.BAIL	1	BARE LAL MAHTO vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.SHARDANAND JHA(APP) Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV
46.	CR. MISC./51489/2014 A.BAIL	1	SUNIL KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHOR SINGH	Mr.SADANAND PASWAN(SPL.P.P.)
47.	CR. MISC./51493/2014 A.BAIL	1	GAURI SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.SANJAY KR.SINGH(APP)
48.	CR. MISC./51496/2014 with A.BAIL	1	RAVINDRA KISHORE SINGH vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN PRABHAKAR	Mr.ABHAY KR. 1(APP) Mr.SACHIDA NAND RAI
49.	CR. MISC./12816/2015 A.BAIL	1	PAPPU SINGH @ SUDHIR KUMAR SINGH @ SUDHIR SINGH & ORS vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.NAND KUMAR(APP)
50.	CR. MISC./51497/2014 A.BAIL	1	ANAR DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA	Mr.A.L.PANDIT(APP)
51.	CR. MISC./51498/2014 A.BAIL	1	JITENDRA MISHRA @ JITENDRA KUMAR MISHRA vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.ASHA DEVI(APP)
52.	CR. MISC./51501/2014 A.BAIL	1	BASANT DUBEY @ BASANT KUMAR DUBEY & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.ARVIND KR.PANDEY(APP)
53.	CR. MISC./51502/2014 A.BAIL	1	SURENDRA SINGH & ORS vs THE STATE OF BIHAR	Mr.SURESH PRASAD BHAKTA	Mr.M.DAYAL(APP)
54.	CR. MISC./51505/2014 A.BAIL	1	RITESH KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.JITENDRA KUMAR SINGH 1 (APP)
55.	CR. MISC./51506/2014 A.BAIL	1	SATYABATI DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.MANOJ KUMAR 1 (APP) Mr.PRAVIN KUMAR SINHA
56.	CR. MISC./51507/2014 A.BAIL	1	MANOJ KUMAR PRASAD vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY Mr.MANAS PRAKASH	Mr.SHAILENDRA KUMAR 1 (APP) Mr.BINDHYACHAL SINGH Mr.RAM BINOD SINGH
57.	CR. MISC./51513/2014 A.BAIL	1	RAVINDRA KUMAR vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SHAKIR AHMAD(APP)
58.	CR. MISC./51544/2014 A.BAIL	1	USHAKAR CHAUDHARY vs THE STATE OF BIHAR	Mr.NIKHIL KUMAR AGRAWAL	Mr.ANAND KISHOR CHOUDHARY(APP) Mr.MANISH KUMAR NO 13
59.	CR. MISC./51545/2014 A.BAIL	1	PRAMOD TIWARI & ORS vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA	Mr.MD.SUFIYAN(APP)
60.	CR. MISC./51550/2014 with A.BAIL	1	SUNIL YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.JAGDHR PD.(APP)
61.	CR. MISC./5996/2015 with A.BAIL	1	PUTUR YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.ANAND KUMAR	Mr.SHAILENDRA KUMAR SINGH(APP)
62.	CR. MISC./6620/2015 A.BAIL	1	GANGA YADAV & ANR. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.U.S.P.SINGH(APP)
63.	CR. MISC./51551/2014 A.BAIL	1	PATO DEVI @ PATIA DEVI & ANR vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA Mr.NILESH KUMAR	Mr.T.P.MANDAL(APP)
64.	CR. MISC./51553/2014 with A.BAIL	1	BINOD KUMAR BAJPAYEE vs THE STATE OF BIHAR	Smt.KUMARI SEEMA	Mr.RAMESH CHANDRA(APP)
65.	CR. MISC./9538/2015 A.BAIL	3	NIRANJAN PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.KUMARI SEEMA Mr.ANJANI KUMAR SINHA NO- 1	Mr.ASHA KUMARI (APP)
66.	CR. MISC./51566/2014 A.BAIL	1	BHARAT YADAV & ORS vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH Mr.SUMAN KUMARI	Mr.NAND KISHORE PRASAD (APP) Mr.AMRENDRA KUMAR
67.	CR. MISC./51575/2014 A.BAIL	1	MD. JAVED @ MD. JAWAID @ GUDDU vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH Mr.RAJEEV RANJAN NO.II	Mr.SHAHIN BEGUM (APP)
68.	CR. MISC./51584/2014 A.BAIL	1	SANOJ RAM vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SANGITA SHARMA (APP)

<b>PATNA HIGH COURT</b>	<b>222</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Jitendra Mohan Sharma
-------------------------	------------	--

69.	CR. MISC./51611/2014 A.BAIL	3	RAKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR	Mr.ANITA KUMARI(APP)
70.	CR. MISC./51615/2014 A.BAIL	4	LALAN SAH & ANR vs THE STATE OF BIHAR	Mr.LAL BABU SINGH	Mr.MADAN KUMAR(APP)
71.	CR. MISC./51654/2014 A.BAIL	4	TUNNA SAH & ORS vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.J.N. THAKUR (APP)
72.	CR. MISC./51657/2014 with A.BAIL	3	ASHISH KUMAR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.SHARDA KUMARI (APP)
73.	CR. MISC./4759/2015 A.BAIL	3	KUMARI PINKI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.GOPESH KUMAR(APP)
74.	CR. MISC./51659/2014 A.BAIL	4	BASANT TIWARI vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH Mr.ROHIT MISHRA	Mr.MUSTAQUE ALAM(APP)
75.	CR. MISC./51674/2014 A.BAIL	3	DEVENDRA TIWARI & ANR vs THE STATE OF BIHAR	Mr.ROHIT MISHRA	Mr.AHMAD ALI(APP)
76.	CR. MISC./51680/2014 with A.BAIL	3	NAVIN BHAGAT @ NAVIN KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.MADHURILATA (APP)
77.	CR. MISC./1528/2015 A.BAIL	3	RAJESH BHAGAT & ANR. vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.A.M.P. MEHTA (APP)
78.	CR. MISC./51692/2014 A.BAIL	4	DR. MD. QUAYOOM AZAM @ MD. KAYUM AZAM vs THE STATE OF BIHAR	Mr.NAWAL KISHOR PRASAD	Mr.NITYANAND(APP)
79.	CR. MISC./51699/2014 A.BAIL	1	LALITA DEVI & ORS vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.CHANDRA BHUSHAN PRASAD(APP)
80.	CR. MISC./51705/2014 A.BAIL	1	MD. ABDUL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAM NARESH ROY(APP)
81.	CR. MISC./51727/2014 A.BAIL	1	RABEHA BEGUM @ RABEHA vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.NAWAL KISHORE PD.(APP)
82.	CR. MISC./51743/2014 A.BAIL	1	SIDH NATH SINGH vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.YOGENDRA KUMAR(APP) Mr.AJAY KUMAR TIWARY
83.	CR. MISC./51744/2014 A.BAIL	1	DILIP MEHTA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.RAMSHANKAR DAS(SPL.PP)

**Thursday the 30th April 2015**  
**Court No. 16 (AT 10:30 A.M.)**  
**Justice Smt. Anjana Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48984/2014 A.BAIL	1 MEGHNATH PRASAD & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.AMBIKA BHAGAT(APP)	
2.	CR. MISC./48988/2014 A.BAIL	1 MOHAN RAI vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.ANITA KUMARI SINGH (APP)	
3.	CR. MISC./49043/2014 A.BAIL	1 PRAKASH YADAV & ORS vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.ANANT KUMAR(APP) Mr.AMRENDRA KUMAR	
4.	CR. MISC./49052/2014 A.BAIL	1 MAYAWATI DEVI & ANR. vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.C.SEN PD.SINGH(APP)	
5.	CR. MISC./49054/2014 A.BAIL	1 MD. KALLU @ NASIM & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.DR.AJIT KUMAR(APP) Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	
6.	CR. MISC./49055/2014 A.BAIL	1 SINKU YADAV vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.C.JAWAHAR(APP)	
7.	CR. MISC./49067/2014 A.BAIL	1 MD. SAHID @ RANA MIAN @ LAMBU @ JHAJEE vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.SANJAY KUMAR SINGH(APP)	
8.	CR. MISC./49068/2014 A.BAIL	1 GOTAM MUKHIYA @ GOUTAM MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.UMA NATH MISHRA (APP)	
9.	CR. MISC./49070/2014 A.BAIL	1 SANJAY KUMAR SINHA @ SANJAY KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARI Mr.SHAIENDRA KUMAR SINGH	Mr.RAM SHANKAR DAS(SPL.P.P.)	
10.	CR. MISC./49074/2014 A.BAIL	1 SHIV SHAKTI KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MRITUNJAY KUMAR JHA	Mr.U.L.VERMA(APP)	
11.	CR. MISC./49075/2014 A.BAIL	1 QAMAR KHAN & ANR vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.H.A. KHAN (APP)	
12.	CR. MISC./49076/2014 A.BAIL	1 RAGHUWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.ANAND MOHAN PD.MEHTA(APP)	
13.	CR. MISC./49079/2014 A.BAIL	1 VIKASH YADAV @ VIKASH KUMAR YADAV vs THE STATE OF BIHAR	Mr.SHYAM KISHOR DAS Mr.ASHUTOSH KUMAR	Mr.RENU KUMARI(APP)	
14.	CR. MISC./49081/2014 A.BAIL	1 DHARMENDRA BHAGAT & ANR vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHASHI KUMAR SHARMA Mr.SHAILESH KUMAR SINGH	Mr.PREM KUMAR JHA(APP) Mr.MADAN JEET KUMAR Mr.ANIL KUMAR Mr.AMITESH KUMAR(APP)	
15.	CR. MISC./49083/2014 A.BAIL	1 MD. IBRAR vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.MANISH KUMAR-II(APP)	
16.	CR. MISC./49084/2014 A.BAIL	1 RAJENDRA PASWAN & ORS vs THE STATE OF BIHAR	Mr.DHARMENDRA JHA Mr.VINAY KUMAR MISHRA	Mr.GOPESH KMAR(APP)	
17.	CR. MISC./49086/2014 A.BAIL	1 MD. AKRAM vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.ARUN KUMAR SINGH 5 (APP)	
18.	CR. MISC./49087/2014 A.BAIL	1 VIJAY MALAKAR vs THE STATE OF BIHAR	Mr.SHYAM KISHOR DAS Mr.ASHUTOSH KUMAR	Mr.ANITA KUMARI SINGH(APP)	
19.	CR. MISC./49088/2014 A.BAIL	1 SANNY KUMAR & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.AMBIKA BHAGAT(SPL. P.P.)	
20.	CR. MISC./49090/2014 A.BAIL	1 SUNIL RANA & ORS vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.MANISH KUMAR 2 (APP)	
21.	CR. MISC./49092/2014 A.BAIL	1 MD. AMIRUL @ MD. AMIRUL HAQUE & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.BINOD KUMAR NO. 3(APP)	
22.	CR. MISC./49099/2014 A.BAIL	1 BACHHA MAHTO vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.BRAJESH KUMAR	Mr.C.JAWAHAR(APP) Mr.SHASHI DHAR JHA	
23.	CR. MISC./49100/2014 A.BAIL	4 SHIVJEE SAH @ SHIVKUMAR SAH vs STATE OF BIHAR & ANR	Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA	Mr.S.EHETESHMUDDIN(APP) Mr.VIPIN KUMAR Mr.MUKESH KUMAR	
24.	CR. MISC./49112/2014 A.BAIL	1 BABLU MANDAL vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.NIRMALA KUMARI(APP) Mr.SATYA VEER	
25.	CR. MISC./49126/2014 with A.BAIL	3 RAVINDRA MANJHI & ORS vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SADANAND PASWAN (APP)	
26.	CR. MISC./49725/2014 A.BAIL	1 BASUDEO YADAV vs THE STATE OF BIHAR	Mr.SADA NAND RAY Mr.ANJUM PERVEEN Mr.FAKHRUDDIN ALI AHMAD	Mr.ANIL KUMAR(APP) Mr.AJAY NANDAN SAHAY	
27.	CR. MISC./49211/2014 A.BAIL	5 SAMRENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.J.N.THAKUR(APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR	
28.	CR. MISC./49232/2014 A.BAIL	3 PUNIT SHARMA vs STATE OF BIHAR & ANR	Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.HRIDAY PRASAD SINGH (APP)	
29.	CR. MISC./49295/2014 A.BAIL	1 SHAIENDRA YADAV & ANR. vs THE STATE OF BIHAR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.RAMAKANT SHARMA (LAW OFF. VIG)	
30.	CR. MISC./49308/2014 with A.BAIL	3 SUMANT KUMAR DAS & ANR vs THE STATE OF BIHAR THROUGH VIGILANCE DEPARTMENT SECRETARIATE, PATNA	Mr.KAMALA KANT UPADHYAY Mr.SANJAY KUMAR	Mr.A.L. PANDIT (APP) Mr.RAMAKANT SHARMA	
31.	CR. MISC./49686/2014 with A.BAIL	1 BISHWANATH MANDAL vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.RAMAKANT SHARMA (LAW OFF. VIG)	
32.	CR. MISC./49796/2014 A.BAIL	1 RAHIMUDDIN @ HAIBER vs THE STATE OF BIHAR THROUGH VIGILANCE			

PATNA HIGH COURT		224	Thursday 30 <sup>th</sup> April, 2015	
Justice Smt. Anjana Mishra				
33.	CR. MISC./49427/2014 A.BAIL	1	RAJEEV PASWAN vs STATE OF BIHAR & ANR	Mr.MD. FAHIMUDDIN Mr.DR.AJIT KUMAR(APP)
34.	CR. MISC./49463/2014 A.BAIL	1	MD. NAZAM & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH Mr.JITENDRA KUMAR ROY- I(APP)
35.	CR. MISC./49472/2014 A.BAIL	1	SAJJAD & ANR vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.AJAY KUMAR JHA(APP)
36.	CR. MISC./49476/2014 A.BAIL	1	ASHOK GOSWAMI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR Mr.DR.INDIWAR KUMARI (APP)
37.	CR. MISC./49482/2014 A.BAIL	1	NARESH PRASAD @ NARESH PRASAD SAH vs THE STATE OF BIHAR	Mr.VIJAY ANAND Mr.U.S.P SINGH (APP)
38.	CR. MISC./49486/2014 A.BAIL	1	SANTOSH PATEL @ SANTOSH KUMAR PATEL vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI Mr.MD.SUFIYAN(APP)
39.	CR. MISC./49494/2014 with A.BAIL	1	HORIL SAH & ORS vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.MUSTAQ ALAM(APP)
40.	CR. MISC./2760/2015 A.BAIL	3	CHANDAN SAH @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR Mr.ANIL KUMAR SINGH-I(APP)
41.	CR. MISC./49496/2014 A.BAIL	1	RAM RATAN KAPAR & ANR. vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH Mr.SUNIL KUMAR PANDEY(APP)
42.	CR. MISC./49497/2014 A.BAIL	1	VICTOR SOLEMON @ VICTOR SOLEMN vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.SUDHIR KUMAR SINGH Mr.RAJIV NAYAN(APP)
43.	CR. MISC./49498/2014 A.BAIL	1	SATYA NARAYAN MISHRA & ORS vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.MANOJ KUMAR-I(APP) Mr.SHREE KANT PANDEY
44.	CR. MISC./49499/2014 A.BAIL	1	MD. JUBAID SAH @ MD. JABED @ MD. JUBAIR & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA Mr.L.K.SHARMA(APP)
45.	CR. MISC./49513/2014 A.BAIL	1	BIRBAL SAW vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.RAM CHANDRA SINGH (APP)
46.	CR. MISC./49515/2014 A.BAIL	1	MITHILESH YADAV vs THE STATE OF BIHAR	Mr.RATAN KUMAR Mr.PREM KUMAR JHA (APP)
47.	CR. MISC./49516/2014 A.BAIL	1	SHAILENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.VIPIN KUMAR Mr.PRAMOD KUMAR PANDEY(APP)
48.	CR. MISC./49519/2014 A.BAIL	1	MUKESH CHANDRA KISHORE & ORS vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD Mr.U.S.P.SINGH(APP)
49.	CR. MISC./49521/2014 A.BAIL	1	SUNIL KUMAR SINGH @ GANNU @ SUNIL SINGH vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH Mr.ZAINUL ABEDIN(APP)
50.	CR. MISC./49524/2014 A.BAIL	1	NATHUNI SAH & ORS vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK Mr.MANOJ KUMAR (APP)
51.	CR. MISC./49527/2014 A.BAIL	1	PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA Mr.AKBAR ALI (APP)
52.	CR. MISC./49528/2014 A.BAIL	1	PARMANAND THAKUR & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.MADHURILATA (APP)
53.	CR. MISC./49531/2014 A.BAIL	1	RAVI KUMAR @ RAVI SHANKAR RAI vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR Mr.RANA RANDHIR SINGH(APP)
54.	CR. MISC./49541/2014 A.BAIL	1	GUDDU BAIKHA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7 Mr.ASHA KUMARI (APP) Mr.ANAND KISHORE CHOUDHARY
55.	CR. MISC./49542/2014 A.BAIL	1	PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA Mr.SUBHASH CHANDRA MISHRA (APP)
56.	CR. MISC./49544/2014 with A.BAIL	1	SONU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.SATYENDRA PRASAD (APP)
57.	CR. MISC./50573/2014 A.BAIL	1	RABINDRA NATH TIWARY vs THE STATE OF BIHAR	Mr.AJEY KUMAR Mr.BINAY KUMAR THAKUR Mr.ABHAY KUMAR NO. 1 (APP)
58.	CR. MISC./49545/2014 A.BAIL	1	UPENDRA MAHTO & ORS vs THE STATE OF BIHAR	Mr.PARMOD KUMAR Mr.HARISH KUMAR Mr.RANA RANDHIR SINGH(APP)
59.	CR. MISC./49547/2014 A.BAIL	1	DEEPAK KUMAR @ DEEPAK PASWAN vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.PRADIP NR. KUMAR (APP)
60.	CR. MISC./51747/2014 A.BAIL	3	LALLAN RAI & ORS vs THE STATE OF BIHAR	Mr.VINOD GAUTAM Mr.M.HAQUE(APP) Mr.ARBIND KUMAR Mr.DHRUW SWAWINI
61.	CR. MISC./51750/2014 A.BAIL	1	KENDULA DEVI vs THE STATE OF BIHAR	Mr.KAUSHAL KUMAR JHA Mr.JYOTI RANJAN JHA Mr.ANANT KUMAR(APP)
62.	CR. MISC./51754/2014 A.BAIL	3	SHARWAN YADAV vs THE STATE OF BIHAR	Mr.SATISH CHANDRA Mr.KHURSHID ANWAR(APP)
63.	CR. MISC./51789/2014 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN Mr.JAGDHAR PD.(APP)
64.	CR. MISC./51809/2014 A.BAIL	1	AMRENDRA YADAV vs THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV Mr.SANJAY KUMAR Mr.PRAKASH KUMAR Mr.AJAY KUMAR SINGH Mr.MANORANJAN KUMAR Mr.PHULEN YADAV
65.	CR. MISC./51824/2014 with A.BAIL	3	RAMESH KUMAR @ RAMESHWAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.AJAY KUMAR SINGH Mr.MANORANJAN KUMAR Mr.SADANAND PASWAN (SPL.PP)
66.	CR. MISC./51957/2014 A.BAIL	3	DILIP KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.AJAY KUMAR SINGH Mr.MANORANJAN KUMAR Mr.SADANAND PASWAN (SPL. PP) Mr.PHULEN YADAV
67.	CR. MISC./51836/2014 A.BAIL	3	SHATRUDHAN SAH & ANR. vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH Mr.SHARDANAND JHA (APP)
68.	CR. MISC./51842/2014 A.BAIL	3	KUSHMESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.YOGENDRA KUMAR SINGH (APP) Mr.ARJUN PRASAD Mr.HARENDRA PRASAD Mr.AJAY KUMAR TIWARY

<b>PATNA HIGH COURT</b>	<b>225</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Justice Smt. Anjana Mishra
-------------------------	------------	---

69.	CR. MISC./51854/2014 A.BAIL	4	MANJEET SINGH PRINCE @ MANJEET KUMAR vs THE STATE OF BIHAR	Mr.ROHIT KUMAR Mr.JITENDRA NARAIN SINHA	Mr.ADITYA NR. SINGH1 (APP)
70.	CR. MISC./51869/2014 A.BAIL	3	RAM NARAYAN SINGH & ORS vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.RAM SUMIRAN RAI (APP) Mr.AKHILESHWAR PANDEY Mr.RANG NATH PANDEY
71.	CR. MISC./51871/2014 A.BAIL	3	RAM RATAN PRASAD SINGH @ RAM RATAN SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ARUN KUMAR	Mr.MD. A.HAQUE SAHARA (APP) Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA Mr.JITENDRA NATH TIWARY
72.	CR. MISC./51873/2014 A.BAIL	3	DHIRENDRA NATH MANDAL & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.NARENDRA KR.SINGH(APP)
73.	CR. MISC./51876/2014 A.BAIL	3	ARUN KUMAR MANDAL vs THE STATE OF BIHAR	Mr.GOPAL KUMAR JHA	Mr.ASHA DEVI(APP)
74.	CR. MISC./51889/2014 A.BAIL	3	SUDHIR KUMAR YADAV @ SUDHIR PRASAD YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.MD.NAZIR ANSARI (APP) Mr.CHANDRA MOHAN JHA
75.	CR. MISC./51900/2014 A.BAIL	3	KAPILDEO PRASAD @ KAPIL DEO KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.DR.M.K.GAUTAM(APP)
76.	CR. MISC./51913/2014 A.BAIL	3	MUKESH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.RINA SINHA (APP)
77.	CR. MISC./51923/2014 A.BAIL	3	PINTU KUMAR vs THE STATE OF BIHAR	Mr.DINESHWAR MISHRA	Mr.NITYANAND (APP)
78.	CR. MISC./51939/2014 A.BAIL	3	NIRAJ KUMAR & ANR. vs THE STATE OF BIHAR	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.SHARDA KUMARI (APP)
79.	CR. MISC./51941/2014 A.BAIL	3	GOPAL MALI & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR GUPTA	Mr.DR. INDIWAR KUMARI (APP)
80.	CR. MISC./51947/2014 A.BAIL	1	BABBAN YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.INDRA KUMAR SINGH (APP)
81.	CR. MISC./51988/2014 A.BAIL	1	BIRENDRA RAI @ BINDA @ BINDA RAI & ORS. vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.AHTASHAM ALI KHAN Mr.RAJIV RANJAN Mr.RAVI RANJAN KUMAR RAVI	Mr.LALAN KUMAR(APP)

.....

**Thursday the 30th April 2015**  
**Court No. 31 (AT 10:30 A.M.)**  
**Justice Smt. Nilu Agrawal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./50134/2012 QUASHING(447,323,4 QSH COMPLAIN FOR C	2 NAJMA KHATOON & ORS. vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.VEENA RANI PD.(APP) Mr.SYED ASGHER NAJMI	
2.	CR. MISC./50138/2012 QUASHING(302/34)-I QSH F.I.R. FOR CON	1 CHANDA DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.NITYANAND (APP)	
3.	CR. MISC./50162/2012 QUASHING(364/34/27 QUASHING	2 BRIJ KISHORE SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.GOPESH KUMAR (APP)	
4.	CR. MISC./50168/2012 QUASHING(498A, 4 D/ QSH COMPLAIN FOR C	2 CHANDRA BHUSAN CHOUDHARY & ORS. vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.SANJAY KUMAR SINHA	Mr.J.UPADHYAY(APP)	
5.	CR. MISC./50188/2012 QUASHING(384/341/4 QSH COMPLAIN FOR C	2 BIGAN RAM & ORS. vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE PRASAD	Mr.ARUN KUMAR PANDEY (APP)	
6.	CR. MISC./50202/2012 QUASHING(467,468,4 QSH F.I.R. FOR DIR	2 MEGHU DAS & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.BRAJENDRA NATH PANDEY(APP)	
7.	CR. MISC./50211/2012 QUASHING(406,420,4 QUASHING	2 VINOD SETHI vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)	
8.	CR. MISC./50214/2012 QUASHING(384,341,4 QSH COMPLAIN FOR C	2 MD. EKBAL & ANR. vs STATE OF BIHAR & ANR	Mr.NAWAL KISHORE PRASAD	Mr.ARUN KR. PANDEY (APP)	
9.	CR. MISC./50221/2012 QUASHING(414/34)-I QSH F.I.R. FOR DIR	2 MADHAV SINGH @ MADHO SINGH vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.SANJAY KR.TIWARY-1 (APP)	
10.	CR. MISC./50225/2012 QUASHING(323/342/3 QSH F.I.R. FOR CON	2 MITHLESH RAM & ORS. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.SANJAY KUMAR SHARMA	Mr.NARENDRA KR.SINGH (APP)	
11.	CR. MISC./50238/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR C	2 SHASHIBALA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.MAYANAND JHA(APP) Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	
12.	CR. MISC./50241/2012 QUASHING(227 CR.P. QSH S.T	2 UMESH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.LALAN KUMAR (APP)	
13.	CR. MISC./50252/2012 QUASHING(379/420/3 QSH F.I.R. FOR DIR	3 AKHILESHWAR PRASAD SINGH vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.H.A.KHAN (APP)	
14.	CR. MISC./50258/2012 QUASHING(379/323/3 QSH COMPLAIN FOR C	5 KAMAL ASHRAF vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA	Mr.M.K.NIRALA (APP) Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY	
15.	CR. MISC./50264/2012 QUASHING(307,379)- QSH F.I.R. FOR DIR	2 SURENDRA SAH vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MITHILESH KUMAR UPADHYAY	Mr.BRAJ KISHORE PD.(APP)	
16.	CR. MISC./50270/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2 PRADEEP KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.SUSHIL KUMAR SINGH	Mr.GULNAR BEGUM (APP)	
17.	CR. MISC./50278/2012 QUASHING(406)-IPC QSH COMPLAIN. FOR	2 PHULO SAO vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.UMA SHANKAR SHARMA	Mr.P.K.CHAURASIYA(APP)	
18.	CR. MISC./50289/2012 QUASHING(414/420/4 QSH F.I.R. FOR CON	2 JAI KRISHNA SAH vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.RAMCHANDRA SINGH (APP)	
19.	CR. MISC./50296/2012 QUASHING(420/409/1 QSH F.I.R. FOR CON	2 MD. QUZZATUD DAULLA vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.R.P.S.SINGH (APP)	
20.	CR. MISC./50303/2012 QUASHING(406)-IPC QSH COMPLAIN FOR C	2 LAXMI NATH JHA vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.GAURAV KUMAR Mr.DEEPAK KUMAR	Mr.S.M.RAHMAN (APP)	
21.	CR. MISC./50309/2012 QUASHING(420,406)- QSH COMPLAIN FOR O	2 RAJDEO SINGH vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH TARUN	Mr.RAM SEWAK CHOUDHARY (APP)	
22.	CR. MISC./50346/2012 QUASHING(409,467,4 QSH F.I.R. FOR DIS	5 NAWAL KISHORE RAM vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR Mr.CHANDRA SHEKHAR BIMAL Mr.SUSHIL KUMAR	Mr.RAM ANURAG SINGH (APP) Mr.DIN BANDHU SINGH	
23.	CR. MISC./50361/2012 QUASHING(420/120B/ QSH F.I.R. FOR CON	3 AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	Mr.MD.ASLAM ANSARI (APP)	
24.	CR. MISC./50363/2012 QUASHING(107 CR.P. QSH COMPLAIN FOR O	2 MISHRI PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ZAKI HAIDER Mr.MANOJ KUMAR Mr.BAJARANGI LAL	Mr.AJAY KUMAR 2(APP)	
25.	CR. MISC./50365/2012 QUASHING(13 P/C AC QSH F.I.R. FOR CON	8 MALTI SINHA vs THE STATE OF BIHAR, THROUGH THE VIGILANCE BUREAU, PATNA	Mr.RAKESH KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O.(I/C VIG.))	

<b>PATNA HIGH COURT</b>	<b>227</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Justice Smt. Nilu Agrawal	
-------------------------	------------	--	--

26.	CR. MISC./50366/2012 QUASHING(498A,494) QSH F.I.R. FOR DIR	3	ANIL KUMAR SINGH @ PUNAM vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA	Mr.ANIL KR. SINGH (APP)
27.	CR. MISC./50371/2012 QUASHING(P/C ACT) QSH COMPLAIN FOR D	2	PARMANAND THAKUR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr./SMT. VEENA KUMARI JAYASWAL(APP) Mr.RAMAKANT SHARMA
28.	CR. MISC./50378/2012 QUASHING(420,120(B QSH F.I.R. FOR CON	2	RAM NARAYAN RAI & ORS vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.A.H.M.RAHMAN(APP)
29.	CR. MISC./50380/2012 QUASHING(239 CR.P. QSH F.I.R. FOR DIS	2	SUSHIL KUMAR JAISWAL & ANR. vs THE STATE OF BIHAR	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.AJIT KUMAR (APP)
30.	CR. MISC./50392/2012 QUASHING(7 P/C ACT QUASHING	2	RATNESH PATHAK vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.AJAY KUMAR 1(APP) Mr.BIPIN KUMAR SINHA
31.	CR. MISC./50414/2012 QUASHING(467/468/4 QSH COMPLAIN FOR O	2	BISHNU LAL BITHAL vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD	Mr.PAWAN KUMAR CHAURASIA (APP)
32.	CR. MISC./50431/2012 QUASHING(227 CR.P. QSH F.I.R. FOR DIS	2	PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.RAM SUMIRAN RAI(APP)
33.	CR. MISC./50435/2012 QUASHING(167/192/5 QUASHING	2	IMTIYAZ AHMAD KARIMI vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD	Mr.JAI NARAIN THAKUR (APP)
34.	CR. MISC./50440/2012 QUASHING(467,468,4 QSH COMPLAIN FOR C	5	MADHAV PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.DINESH SINGH(APP) Mr.GHULAM RABBANI Mr.BABAN ROY
35.	CR. MISC./50442/2012 QUASHING(380/452/4 QSH F.I.R. FOR CON	2	RAMJEE YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.R.B.ROY RAMAN(APP)
36.	CR. MISC./50452/2012 QUASHING(498A)-IPC QSH COMPLAIN FOR O	2	KAMRUN NISHA vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN	Mr.ASHOK KUMAR SINGH(APP)
37.	CR. MISC./50460/2012 QUASHING(227)-IPC QSH S.T	2	BAMBAM SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA	Mr.VINOD SHANKAR MODI (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.AMITESH KUMAR (APP)
38.	CR. MISC./50463/2012 QUASHING(420)-IPC QSH F.I.R. FOR CON	2	SHAKIL AHMAD vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.ABHAY KUMAR ROY(APP)
39.	CR. MISC./50470/2012 QUASHING(365,347/3 QSH F.I.R. FOR CON	2	SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR	Mr.ABHAY KUMAR ROY(APP)
40.	CR. MISC./50483/2012 QUASHING(311 CR.P. QUASHING	2	RAMESH SAH vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.MAYANAND JHA(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY
41.	CR. MISC./50491/2012 QUASHING(498A,406) QSH F.I.R. FOR OTH	2	RAMANUJ MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA Mr.GOVIND MOHAN THAKUR	Mr.RAJENDRA SINGH SHASTRY(APP)
42.	CR. MISC./50496/2012 QUASHING(364,365,3 QSH F.I.R. FOR OTH	2	SUNIL KUMAR TIWARY vs STATE OF BIHAR & ANR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.BRAJENDRA NATH PANDEY(APP)
43.	CR. MISC./50517/2012 QUASHING(323/341/3 QSH F.I.R. FOR CON	2	GOPAL JEE JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.MD.ARIF (APP)
44.	CR. MISC./50528/2012 QUASHING(417)-IPC QSH COMPLAIN FOR C	2	NIRAJ KUMAR vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR	Mr.RENU KUMARI (APP)
45.	CR. MISC./50544/2012 QUASHING(448,341)- QSH COMPLAIN FOR C	2	RAM BABU PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.AHMAD ALI (APP)
46.	CR. MISC./50545/2012 QUASHING(307,323,3 QUASHING	2	LALITA DUBEY vs STATE OF BIHAR & ANR	Mr.RAJ BANSH DUBEY	Mr.BHARAT LAL(APP)
47.	CR. MISC./50567/2012 QUASHING(498A)-IPC QUASHING	8	SARYUG RAJAK @ SARYU & ANR. vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SIYARAM KUMAR	Mr.ABAHY KR.ROY(APP) Mr.SATYENDRA KRISHNA PRASAD
48.	CR. MISC./50573/2012 QUASHING(379)-IPC QSH COMPLAIN FOR C	2	ASHOK KUMAR KESHRI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)
49.	CR. MISC./50577/2012 QUASHING(133 CR.P. QUASHING	4	MANOJ CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL	Mr.VEENA RANI PD.(APP) Mr.RAM SEVAK CHOUDHARY
50.	CR. MISC./50578/2012 QUASHING(273)-IPC QUASHING	2	MANOJ CHAUDHARY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.RAJ BALLABH SINGH(APP)
51.	CR. MISC./50579/2012 QUASHING(420,406,3 QUASHING	3	CHANDESHWAR NATH CHOUBEY vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.MAYANAND JHA(APP)
52.	CR. MISC./50580/2012 QUASHING(419,420,4 QSH COMPLAIN FOR C	2	MANTI DEVI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.NAVIN KUMAR PANDEY(APP)
53.	CR. MISC./50589/2012 QUASHING(467/420/4 QSH F.I.R. FOR DIS	2	LEELA DEVI vs THE STATE OF BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.SMT.RITA VERMA (APP)
54.	CR. MISC./50592/2012 QUASHING(138 N.I.A QUASHING	3	BINAY KUMAR JHA vs STATE OF BIHAR & ANR	Mr.RATAN PRASAD SINHA Mr.RAJA RAM MISHRA	Mr.SHAILENDRA KUMAR-1 (APP)

<b>PATNA HIGH COURT</b>	<b>228</b>	<b>Thursday 30<sup>th</sup> April, 2015</b>	
		Justice Smt. Nilu Agrawal	

55.	CR. MISC./50596/2012 QUASHING(420/406/3 QSH COMPLAIN FOR C	2	M/S NISHANT HOUSING CONSTRUCTIONS PVT. LTD. & ORS. vs STATE OF BIHAR & ANR	Mr.SADA NAND RAY	Mr.NAVIN KUMAR PANDEY (APP)
56.	CR. MISC./50600/2012 QUASHING(420/409)- QSH F.I.R. FOR DIR	2	M/S MAN MANOKAMNA DEVI MINI RICE MILL THROUGH ITS PROPRIETOR RAMASHISH RAI vs THE STATE OF BIHAR	Mr.DHARNIDHAR MISHRA Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.ANURADHA SINGH (APP)
57.	CR. MISC./50601/2012 QUASHING(467/468/4 QSH F.I.R. FOR CON	2	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.MANI BHUSHAN KUMAR	Mr.MITHILESH KR.KHARE (APP)
58.	CR. MISC./50603/2012 QUASHING(144 CR.P. QSH COMPLAIN FOR D	1	SHIV KANT JHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANJAY KUMAR SHARMA Mr.HANS LAL KUMAR	Mr.MRITUNJAY KUMAR NIRALA(APP)
59.	CR. MISC./50616/2012 QUASHING(379,323,5 QSH COMPLAIN FOR C	2	PAWAN SAW & ORS. vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.NARENDRA KUMAR SINGH(APP)
60.	CR. MISC./50623/2012 QUASHING(307)-IPC QSH F.I.R. FOR OTH	1	BRIJ KUMARI DEVI vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.INDRA KR.SINGH(APP)
61.	CR. MISC./50626/2012 QUASHING(192 CR.P. QSH F.I.R. FOR OTH	1	MOHAN HIMMATSINGKA vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.ANISH CHANDRA (APP)
62.	CR. MISC./3442/2013 QUASHING(498A)IPC QSH COMPLAIN FOR C	9	KUMAR NISAS @ NISAS KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SMT.ANITA KUMARI (APP) Mr.SARVENDRA KUMAR VERMA
63.	CR. MISC./3512/2013 QUASHING(498A/34)- QUASHING	18	PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.J.UPADHYAY (APP) Mr.NAVJOT YESHU
64.	CR. MISC./3644/2013 QUASHING(420,465,4 QSH COMPLAIN FOR C	13	RAMAKANT SINGH vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.MAYANAND JHA(APP) Mr.VISHWANAND UPADHAY Mr.ASHWINI KUMAR UPADHYAY
65.	CR. MISC./3699/2013 QUASHING(379,323,4 QSH F.I.R. FOR DIR	10	DR. DHRUB NARAYAN SINHA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.TAPESHWAR SHARMA(APP)
66.	CR. MISC./3707/2013 with QUASHING(498A/494/ QSH F.I.R. FOR CON	18	CHANDRIKA PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SURESH KUMAR MISHRA Mr.SUSHIL KUMAR SINGH	Mr.MANOJ KUMAR-1 (APP) Mr.SATYA RANJAN SINHA Mr.JITENDRA SHARMA
67.	CR. MISC./9235/2013 QUASHING(498A,494, QSH F.I.R. FOR CON	9	SURESH KUMAR SINGH @ GUDDU @ SURESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH	Mr.MAYANAND JHA(APP) Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA
68.	CR. MISC./3808/2013 QUASHING(380/323/3 QSH COMPLAIN FOR C	3	NASRIN KHATOON @ NASRIN FATMA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.ANUJ KR.SHRIVASTAVA (APP)
69.	CR. MISC./3848/2013 QUASHING(302/34)-I QSH F.I.R. FOR OTH	11	SHARDA CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD	Mr./SMT.ANITA KUMARI SINGH(APP) Mr.JAVED ASLAM
70.	CR. MISC./4048/2013 with QUASHING(420,406,1 QSH COMPLAIN FOR C	5	ALOK KUMAR MASKARA @ ALOK MASKARA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.NAWAL KISHOR PRASAD (APP) Mr.SHUBHESH PANDEY
71.	CR. MISC./104/2014 QUASHING(245 CR.P QSH COMPLAIN FOR C	5	AASHISH MASKARA @ AASHISH KUMAR MASKARA & ANR vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KR.SINGH(APP) Mr.SHUBHESH PANDEY
72.	CR. MISC./4082/2013 QUASHING(245 CR.P. QUASHING	23	KUSUM DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR Mr.NIKESH SINHA	Mr.MD.ARIF(APP) Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY
73.	CR. MISC./4150/2013 QUASHING(498A,323, QSH F.I.R. FOR DIR	10	USMAN ANSARI vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.UDAY PRATAP SINGH(APP)
74.	CR. MISC./4160/2013 QUASHING(245 CR.P. QSH COMPLAIN FOR D	17	RANJEET KUMAR @ RANJEET SINGH @ ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SANJAY KUMAR (APP) Mr.CHANDRA BHUSHAN PRASAD
75.	CR. MISC./4165/2013 QUASHING(465,471)- QUASHING	16	NAJIB AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.R.B.ROY RAMAN (APP) Mr.JITENDRA PRASAD SINGH Mr.RASHID IZHAR
76.	CR. MISC./4197/2013 QUASHING(379,504)- QSH COMPLAIN FOR C	15	KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.PRAMOD KR.PANDEY(APP) Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK Mr.ASHWANI KUMAR TIWARY
77.	CR. MISC./4238/2013 QUASHING(197 CR.P. QSH COMPLAIN FOR O	5	RAM NARESH ROY vs THE STATE OF BIHAR & ORS	Mr.MD. JAMAL MUSTAFA Mr.RANJAY KUMAR SINGH Mr.MD. JAMAL MUSTAFA	Mr.NITYANAND (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI

**Thursday the 30th April 2015**  
**Court No. 30 (AT 10:30 A.M.)**  
**Mr. Justice Sudhir Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./49558/2014 A.BAIL	1 RAM KISHORE DAS & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KR. SINHA(APP)	
2.	CR. MISC./49567/2014 A.BAIL	1 MANGAL RAM vs THE STATE OF BIHAR	Mr.CHANDRA HAS MISHRA	Mr.SHANTANU KUMAR (APP)	
3.	CR. MISC./49589/2014 A.BAIL	1 AMERIKA SAHANI @ AMERIKA KUMAR @ PRINCE KUMAR & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ABHAY KUMAR 1 (APP)	
4.	CR. MISC./49603/2014 A.BAIL	1 RAM ISHWAR DAS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KUMAR SINHA(APP) Ms.GURIYA NISHA	
5.	CR. MISC./49616/2014 with A.BAIL	1 AKRI RAM & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SHAHIN BEGUM(APP) Mr.SANJEEV KUMAR SHRIVASTAVA	
6.	CR. MISC./2512/2015 A.BAIL	3 RAJU RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.M.K. KHARE(APP) Mr.SANJEEV KUMAR SHRIVASTAVA	
7.	CR. MISC./49682/2014 A.BAIL	1 MD. MEHMOOD ALAM @ MAHMOOD ALAM @ MEHMOOD MIAN vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.L.K.SHARMA(APP)	
8.	CR. MISC./49685/2014 A.BAIL	1 MD. SHARIF ANSARI vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.SUNIL KUMAR PANDEY (APP) Mr.ANWAR KARIM	
9.	CR. MISC./49704/2014 A.BAIL	1 HARENDRA RAM vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL , VIGILANCE INVESTIGATION, BUREAU , BIHAR, PATNA	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.RAMA KANT SHARMA(L.O./C VIGI)	
10.	CR. MISC./49708/2014 A.BAIL	1 RAJESH SINGH KUSHWAHA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.OM PRAKASH UPADHYAY	Mr.MADHURI LATA(APP)	
11.	CR. MISC./49710/2014 A.BAIL	1 DHARAMVEER YADAV @ ANAND YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINIT KUMAR	Mr.SATYENDRA NR. SINGH(APP)	
12.	CR. MISC./49712/2014 A.BAIL	1 BHUNESHWAR MAHTO & ANR vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.RAJESH KUMAR (APP) Mr.ABHINAV RAJ	
13.	CR. MISC./49713/2014 A.BAIL	1 CHAND SAH & ANR vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.ANAND KISHOR CHOUDHARY(APP)	
14.	CR. MISC./49714/2014 A.BAIL	1 KAMLESHWAR SINGH @ KAMESHWAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.AMBIKA BHAGAT(APP)	
15.	CR. MISC./49716/2014 A.BAIL	1 SHAHID KHAN @ MD. SHAHID KHAN & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.ANIL KR. SINGH(APP)	
16.	CR. MISC./49719/2014 A.BAIL	1 RAM BACHAN YADAV @ RAM BACHAN SINGH vs THE STATE OF BIHAR	Mr.RANG NATH CHOUBEY	Mr.RANA RANDHIR SINGH(APP)	
17.	CR. MISC./49723/2014 A.BAIL	1 VIMLESH RAI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KUMAR SINHA (APP)	
18.	CR. MISC./49724/2014 A.BAIL	1 JAHURI YADAV & ORS. vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.ADITYA NARAYAN SINGH- I(APP)	
19.	CR. MISC./49727/2014 A.BAIL	1 DABLU KUMAR @ DABLU YADAV vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.ANIL KUMAR SINGH-I(APP)	
20.	CR. MISC./49728/2014 A.BAIL	1 MAHENDRA SINGH & ANR. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.VEENA RANI PRASAD (APP) Mr.RANJEET KUMAR Mr.SUNIL KUMAR	
21.	CR. MISC./49729/2014 A.BAIL	1 ARJUN PRASAD SONAR & ANR vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.MD.FAHIMUDDIN(APP)	
22.	CR. MISC./49731/2014 A.BAIL	1 MAHADEO SINGH @ MAHADEOJI SINGH vs THE STATE OF BIHAR	Mr.BRAJ KISHORE SINGH Mr.MOHAN KUMAR SINGH	Mr.SURESH PD.SINGH(APP)	
23.	CR. MISC./49732/2014 A.BAIL	1 VARUN KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.RAM SUMIRAN RAI(APP)	
24.	CR. MISC./49734/2014 A.BAIL	1 CHOTU PASWAN @ MINNI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.UMA NATH MISHRA(APP)	
25.	CR. MISC./49738/2014 A.BAIL	1 GUDDU RAI @ MRITYUNJAY KUMAR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.A.K. CHOUDHARY (APP)	
26.	CR. MISC./49739/2014 A.BAIL	1 SARVESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.LALAN KUMAR(APP) Mr.SURENDRA KUMAR	
27.	CR. MISC./49742/2014 A.BAIL	1 MAHESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAJIV NAYAN(APP) Mr.ALOK KUMAR ALOK	
28.	CR. MISC./49749/2014 A.BAIL	1 DEEPAK RAJAK @ DEEPAK KUMAR vs STATE OF BIHAR & ANR	Mr.ARJUN PD. KESHRI	Mr.S.N.SHUKLA(APP)	
29.	CR. MISC./49753/2014 A.BAIL	1 JAMADAR SAHNI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.AWADHESH KUMAR SINGH(APP)	
30.	CR. MISC./49758/2014 A.BAIL	1 BABLOO CHOUHAN & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.RAM ANURAG SINGH(APP)	
31.	CR. MISC./49760/2014 A.BAIL	1 TARANNUM KHATOON vs THE STATE OF BIHAR	Mr.PRANESH KUMAR ARYA Mr.AMRESH KUMAR SINHA	Mr.U.S.P.SINGH(APP)	

<b>PATNA HIGH COURT</b>	<b>230</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Sudhir Singh
-------------------------	------------	---

32.	CR. MISC./49763/2014 A.BAIL	1	NISHIKANT SAH @ NISHIKANT SAW vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.U.L.VERMA(APP)
33.	CR. MISC./49765/2014 A.BAIL	1	PRADEEP KUMAR KARN vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN Mr.DEEPAK KUMAR	Mr.PUSHPA SINHA-II(APP)
34.	CR. MISC./49788/2014 A.BAIL	1	SURESH PANDIT & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.ASHA DEVI (APP)
35.	CR. MISC./49795/2014 A.BAIL	1	ANKIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.DR.M.K.GAUTAM(APP) Smt.SMT. ANURADHA SINGH
36.	CR. MISC./49822/2014 A.BAIL	1	NEYAZ ANSARI @ MD. NEYAZ ANSARI vs THE STATE OF BIHAR	Mr.SUNIL PRASAD SINGH	Mr.JAGDHA PRASAD (APP)
37.	CR. MISC./49845/2014 A.BAIL	1	PATTI DEVI vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.DINESH SINGH (APP)
38.	CR. MISC./49875/2014 A.BAIL	1	RAHUL KUMAR & ORS. vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.RAM SHANKAR DAS (APP) Mr.VIJAY KUMAR Mrs.RAJANI KUMARI
39.	CR. MISC./49885/2014 A.BAIL	1	MD. MUSTAKIM MIAN @ MOSATKIM MIAN & ANR vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.M.RAB(APP) Mr.M.HAQUE (APP)
40.	CR. MISC./49893/2014 A.BAIL	1	BRAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR PANDEY	Mr.PRADIP NR. KUMAR (APP)
41.	CR. MISC./49895/2014 A.BAIL	1	MD. ALAMGIR & ANR vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA	Mr.DASRATH MEHTA (APP)
42.	CR. MISC./49910/2014 A.BAIL	1	SURESH YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJEET TIWARY	Mr.ATUL CHANDRA(APP)
43.	CR. MISC./49911/2014 A.BAIL	1	DEVANAND PRASAD vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.GAJENDRA PD. YADAV(APP) Mr.ANIL KUMAR Mr.HANSRAJ
44.	CR. MISC./49912/2014 A.BAIL	1	GANESH MAHTON vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.ASHOK KUMAR (APP)
45.	CR. MISC./49913/2014 A.BAIL	1	KRISHNA YADAV @ KRISHNA PRASAD vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.NARSING TANTI(APP)
46.	CR. MISC./51999/2014 A.BAIL	1	AMIT KUMAR JAISWAL @ AMIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD KARN Mr.ANUJ KUMAR Mr.CHANDRA SHEKHAR ANAND	Mr.KHURSHID ANWAR(APP)
47.	CR. MISC./52008/2014 A.BAIL	3	KISHAN SINGH @ KRISHNA SINGH vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.MD. ATAUR RAHMAN(APP)
48.	CR. MISC./52028/2014 A.BAIL	3	SHYAM RAM & ORS vs STATE OF BIHAR & ANR	Mr.GIRISH CHANDRA JHA	Mr.KR. VIRENDRA NARAYAN(APP)
49.	CR. MISC./52042/2014 A.BAIL	4	SHAMBHU PASWAN @ SHAMBHU DEVA @ SHAMBHU MAHADEVA & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.LAL BABU SINGH	Mr.S.D.SINGH YADAV(APP) Ms.ADITI HANSARIA Mr.NIKHIL KUMAR AGRAWAL
50.	CR. MISC./52082/2014 A.BAIL	3	MANOJ JHA & ORS. vs THE STATE OF BIHAR	Mr.HRIDAY KANT MISHRA Mr.RATANAKAR JHA	Mr.MADHURANAND JHA(APP)
51.	CR. MISC./52126/2014 A.BAIL	3	MOHRRAM MIAN @ MOHARRAM vs THE STATE OF BIHAR	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.RAJIV NAYAN (APP)
52.	CR. MISC./52136/2014 A.BAIL	3	MOKIMA KHATOON & ORS vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA	Mr.NITYANAND TIWARY(APP)
53.	CR. MISC./52182/2014 A.BAIL	3	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.A.M.P. MEHTA (APP)
54.	CR. MISC./52192/2014 with A.BAIL	3	ANIL KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE	Mr.PRAKASH KUMAR Mr.NEERAJ KUMAR Mr.MANORANJAN KUMAR	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))
55.	CR. MISC./307/2015 A.BAIL	4	BINOD KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.MEENA SINGH(APP)
56.	CR. MISC./52198/2014 A.BAIL	3	JANG BAHADUR YADAV & ORS vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR PUSHKAR	Mr.SHAHIN BEGUM(APP) Mr.SACHIDA NAND RAI
57.	CR. MISC./52206/2014 A.BAIL	3	CHANDAN YADAV @ CHANDAN KUMAR & ANR. vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA	Mr.NIRMALA KUMARI(APP) Mr.ANIL KUMAR SINHA
58.	CR. MISC./52209/2014 A.BAIL	3	SANJIT SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.AJAY KUMAR 1 (APP) Mr.DEVENDRA KUMAR
59.	CR. MISC./52214/2014 A.BAIL	3	SUDAMA SINGH & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.RAM SUMIRAN RAI(APP)
60.	CR. MISC./52217/2014 A.BAIL	4	SUMAN KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.PARMANAND KUMAR (APP)
61.	CR. MISC./148/2015 A.BAIL	3	MUNNA CHOUDHARY vs THE STATE OF BIHAR	Mr.SURESH PRASAD SAH @ BARANWAL	Mr.NAWAL KISHORE PRASAD(APP)
62.	CR. MISC./166/2015 with A.BAIL	3	NARENDRA PRATAP SINGH & ORS vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.MD. ASLAM ANSARI (APP) Mr.REWTI KANT RAMAN
63.	CR. MISC./12521/2015 A.BAIL	1	JITENDRA KUMAR SINGH @ JITENDRA PRATAP SINGH vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.SANJAY KR.PANDAY(APP) Mr.REWTI KANT RAMAN
64.	CR. MISC./172/2015 A.BAIL	1	DUDHESHWAR PASWAN & ORS vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.RENUKA RATNAKAR (APP)
65.	CR. MISC./201/2015 A.BAIL	1	NAGESHWAR SAHANI & ORS vs THE STATE OF BIHAR	Mr.RAJAN Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.SHARDANAND JHA (APP)
66.	CR. MISC./215/2015 A.BAIL	3	KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ	Mr.RAMSHANKAR DAS(SPL.PP)
67.	CR. MISC./256/2015 with A.BAIL	5	MAHAKANT PRASAD RAMAN vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.GOPESH KUMAR (APP) Mr.RAS BIHARI THAKUR

<b>PATNA HIGH COURT</b>	<b>231</b>	<b>Thursday 30<sup>th</sup> April, 2015</b> Mr. Justice Sudhir Singh
-------------------------	------------	---

68.	CR. MISC./5697/2015 A.BAIL	3	KUMAR GAURAB vs THE STATE OF BIHAR	Mr.RAJESH KUMAR JHA Mr.PREM KUMAR JHA Mr.SHIV NARAYAN JHA	Mr.NITYANAND TIWARY(APP)
69.	CR. MISC./390/2015 A.BAIL	3	SUNIL JHA @ SUNIL KUMAR JHA vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.RAM BACHAN SINGH (APP) Mr.MANOJ KUMAR JHA
70.	CR. MISC./394/2015 A.BAIL	3	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.BHAVESH KUMAR	Mr.DURGESH NANDAN(APP) Mr.DR. SHASHI SHEKHAR KISHORE
71.	CR. MISC./455/2015 A.BAIL	4	ANUJ KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.ANJANI PARASHAR Mr.DHANANJAY KUMAR TIWARY	Mr.RAM SHANKAR DAS(APP)
72.	CR. MISC./457/2015 A.BAIL	4	BINOD YADAV & ANR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.R.B. ROY RAMAN (APP)
73.	CR. MISC./474/2015 A.BAIL	3	RAM BINAY SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.ABHAY KR. ROY(APP)
74.	CR. MISC./475/2015 A.BAIL	3	RAKESH MAHTO @ RAKESH ROSHAN vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.D.P.TIWARY(APP)
75.	CR. MISC./493/2015 A.BAIL	3	SANJEEV KUMAR SINGH @ KHAJJU SINGH @ SANJEEV KUMAR & ANR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.RAVI BHARDWAJ	Mr.AMBIKA BHAGAT(SPL.P.P.)
76.	CR. MISC./496/2015 A.BAIL	1	BALESHWAR PASWAN vs THE STATE OF BIHAR	Mr.SATRUDHAN KUMAR Mr.ARUN KUMAR	Mr.SURENDRA KUMAR (APP)
77.	CR. MISC./501/2015 A.BAIL	1	LACHHO DEVI & ORS vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.DURGESH NANDAN(APP)
78.	CR. MISC./517/2015 A.BAIL	5	PALKU MEHTA vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.SURESH PD.SINGH(APP)
79.	CR. MISC./523/2015 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.AMITESH KUMAR(APP)